

HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR

D.B. Civil Writ Petition No. 1853/2021

- Rajendra Singh Chotiya S/o Shri Narayan Ram Chotiya, Aged About 24 Years, Resident Of Indira Colony, Nagaur, Rajasthan.
- Amar Chand Meena S/o Shri Jagdish Prasad Meena, Aged About 22 Years, Resident Of 99, Bansi Ka Bass, Bhooda, Alwar, Rajasthan 301409.

----Petitioners

Versus

The National Council For Teachers Education, Through Its Chairperson, G-7, Sector-10, Dwarka, Landmark - Near Metro Station, Delhi 110075.

The State Of Rajasthan, Through Its Principal Secretary, Panchayati Raj Department, Government Of Rajasthan, Secretariat, Jaipur, Rajasthan.

- 3. The State Of Rajasthan, Through The Principal Secretary, Elementary Education, Government Of Rajasthan, Jaipur, Rajasthan.
- 4. The Director, Elementary Education, Bikaner, Rajasthan.
- 5. The Board Of Secondary Education, Ajmer, Rajasthan Through Its Chairman.
- 6. The Coordinator, Reet Examination 2021 (Board Of Secondary Education Rajasthan, Ajmer)
- 7. Mukesh Kumar S/o Shri Ranjeet Kumar, Resident Of Village Bayan Tehsil Tara Nagar, District Churu.

----Respondents

Connected With

D.B. Civil Writ Petition No. 1245/2021

Mukesh Kumar S/o Ranjeet Kumar, Aged About 26 Years, R/o Village Bayan Tehsil Taranagar District Churu (Raj.)

----Petitioner

- 1. State Of Rajasthan, Through The Principal Secretary Panchayati Raj And Rural Development Department, Government Of Rajasthan, Secretariat, Jaipur.
- 2. Principal Secretary Elementary Education, Government Of

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[CW-1853/2021]



Rajasthan Secretariat, Jaipur.

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- 3. Director (Elementary), Directorate Bikaner District Bikaner (Raj.)
- 4. The Board Of Secondary Education Ajmer (Raj.), Through Its Secretary.

----Respondents

D.B. Civil Writ Petition No. 1359/2021

1. Prakash Chandra Khatik S/o Shri Goverdhan Lal Khatik, Aged About 29 Years, R/o Village Bhatewar, Tehsil Raipur, District Bhilwara.

Sawai Singh S/o Shri Bhawar Singh, Aged About 30 Years, R/o Village Kelno Ki Dhani, Tena, Tehsil Shergarh, District Jodhpur.

Omkar Dan Kaviya S/o Shri Bhawar Dan Kaviya, Aged About 30 Years, R/o Rajabandh, Birai, Khudiyala, Jodhpur.

- Ramchandra Balai S/o Shri Raghunath Balai, Aged About 34 Years, R/o 43 Salwi Basti, Nandsha Jageer, Bhilwara, Rajasthan.
- 5. Mukesh Khatik S/o Shri Pokar Khatik, Aged About 30 Years, R/o 140, Balai Mauhalla, Raipur, Bhilwara, Rajasthan.
- 6. Bheru Lal Kumawat S/o Shri Bhagu Ji Kumawat, Aged About 40 Years, R/o 155, Kumwat Ohalla, Raipur, Bhilwara, Rajasthan.
- 7. Pappu Puri Goswami S/o Shri Laxman Puri Goswami, Aged About 30 Years, R/o Village Raipur, Bhilwara, Jodhpur.
- 8. Kanapuri Goswami S/o Shri Laxman Puri Goswami, Aged About 31 Years, R/o Village Borana Road, Raipur, Bhilwara, Rajasthan.
- 9. Shyam Lal Kumawat S/o Shri Shankar Lal Kumawat, Aged About 34 Years, R/o Suras Thala, Bhilwara, Rajasthan.
- 10. Prakash Kumar Yogi S/o Shri Natthu Lal Bharpur, Aged About 34 Years, R/o Jagdamba Colony, Naya Ghar, Opposite Push Provisional Store, Gulab Bari, Ajmer, Rajasthan.
- 11. Ghewar Ram S/o Shri Durga Ram, Aged About 33 Years, R/o Janiyo Ki Dhani, Godelai, Chamu, Jodhpur, Rajasthan.
- 12. Trilok Narayan Chawada S/o Shri Jhumar Lal Chawada, Aged About 35 Years, R/o Village Chamu, Tehsil Balesar,



District Jodhpur.

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- 13. Bhanwari Devi D/o Shri Hameera Ram, Aged About 30 Years, W/o Pana Ram, R/o Bagadev Nagar, Barnau, Jodhpur, Rajasthan.
- 14. Manju Devi D/o Shri Surata Ram, Aged About 34 Years, W/o Shri Kishor Singh Goadar, R/o 10, Uparli Bass, Sopra, Hiradesar, Bhopalgarh, Jodhpur, Rajasthan.
- 15. Sugna Ram Godara S/o Shri Deva Ram Godara, Aged About 43 Years, R/o Village Dhoru, Tehsil Bhopalgarh, District Jodhpur.

Babu Das Ranakawat S/o Shri Takhat Das, Aged About 38 Years, R/o Bardiyo Ka Bas, Palasani, Jodhpur, Rajasthan.

17. Devi Lal S/o Shri Dhagala Ram, Aged About 38 Years, R/o Aaimata Mandir Road, Sojat Gate, Bilara, Jodhpur, जपते Rajasthan.

Hitendra Kumar Arya S/o Shri Ranchhor Arya, Aged About 40 Years, R/o Near Hostel, Sadari Road, Balotara, Badmer.

- 19. Govind Singh S/o Shri Mohan Singh, Aged About 35 Years, R/o K-87, Chandna Bhakar, Jyoti Nagar, Jodhpur, Rajasthan.
- 20. Suresh Singh S/o Shri Jethu Singh, Aged About 32 Years, R/o Sewdo Ka Vas, Beethu, Pali, Rajasthan.
- 21. Mohan Lal S/o Shri Dungar Ram, Aged About 38 Years, R/o Gali No. 7, Somani College Road, Rajeev Gandhi Colony, Chandana Bhakar, Jodhpur, Rajasthan.
- 22. Sumer Singh Bhati S/o Shri Jagdish Singh, Aged About 33 Years, R/o Bhawariyo Ki Dhani, Naya Nada, Keru, Jodhpur, Rajasthan.
- 23. Bhavesh S/o Shri Bagda Ram, Aged About 28 Years, R/o Solankiyo Ka Bas, Khandap, Badmer, Rajasthan.
- 24. Ganga Ram S/o Shri Chhagana Ram, Aged About 31 Years, R/o Khandap, Badmer, Rajasthan.
- 25. Jorawar Singh S/o Shri Narayan Singh, Aged About 28 Years, R/o Bhayalo Ka Bas, Khandap, Badmer, Rajasthan.
- 26. Nimba Ram S/o Shri Rupa Ram, Aged About 38 Years, R/o Tilokpura, Khandap, Badmer, Jodhpur.
- 27. Jaswant Singh S/o Shri Kheev Singh, Aged About 35 Years, R/o Aai Mata Mandir Ke Pass, Maderna Colony, Krishi Mandi, Mandore Road, Jodhpur, Rajasthan.

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- 28. Manoj Sharma S/o Shri Prithvi Ram Sharma, Aged About 34 Years, R/o Plot No. 5, Kk, Ganganagar, Rajasthan.
- 29. Mahesh Chandra Sharma S/o Shri Ghanshyam Sharma, Aged About 34 Years, R/o Panchayat Samiti Road, Asind, Bhilwara, Rajasthan.
- 30. Girdhari Lal S/o Shri Ramswaroop, Aged About 28 Years, R/o Sutharo Ka Bas, Asop, Jodhpur.
- 31. Shobha Choudhary D/o Shri Basta Ram, Aged About 27 Years, R/o Village Bananiyo Ki Dhani, Bhandu, Tehsil Shergarh, Jodhpur, Rajasthan.

Afsana D/o Shri Jamil Ahmed, Aged About 35 Years, W/o Shri Masheet Mohammad Shiekh, R/o Behind Purane Police Thane, Bagore, Bhilwara, Rajasthan.

Sandeep Kumar S/o Shri Udami Ram, Aged About 26 Years, R/o Near Temple, Udasar Bada, Pandusar, Hanumangarh, Rajasthan.

34. Laxman Das S/o Shri Rampal, Aged About 30 Years, R/o Ward No. 6, Rjd, Rajori, Ganganagar, Rajasthan.

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- 35. Umraw Singh S/o Shri Dropad Singh, Aged About 29 Years, R/o Gajesingh Pura, Himmatpura, Jodhpur.
- 36. Sharwan Das S/o Shri Ramchandra, Aged About 32 Years, R/o Rao Ka Bas, Patodi, Badmer, Rajasthan.
- 37. Dharma Am S/o Shri Kirta Ram, Aged About 31 Years, R/o Village Joliyali, Jodhpur, Rajasthan.
- 38. Manohar Lal S/o Shri Joga Ram Meghwal, Aged About 31 Years, R/o Opposite Nathdwara School, Bilara, Jodhpur.
- 39. Manmohan Singh Chundawat S/o Shri Laxman Singh, Aged About 31 Years, R/o Raghunath Pura, Tehsil Asind, Bhilwara, Rajasthan.
- 40. Shankar Lal S/o Shri Sohan Lal, Aged About 31 Years, R/o 2 H Ii, Maderan, Ganganagar, Rajasthan.
- 41. Kiran Rajoriya D/o Shri Girdhari Lal, Aged About 37 Years, R/o 6/264, Kudi Bhagtasani Housing Board, Kudi Bhagtasani, Jodhpur.
- 42. Masheed Mohammad Shiekh S/o Shri Sher Mohammad Sheikh, Aged About 34 Years, R/o Bhagore, Bhilwara, Rajasthan.
- 43. Kishan Singh Solanki S/o Shri Gulab Singh Solanki, Aged About 38 Years, R/o Laxman Pura, Nana Bali, Nana, Pali,



Rajasthan.

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- 44. Jitendra Singh Bhati S/o Shri Kaushal Singh Bhati, Aged About 37 Years, R/o Village Jooniya, Kekri, Ajmer, Rajasthan.
- 45. Durga Ram S/o Shri Ganga Ram, Aged About 27 Years, R/o Jat Undaniyo Ki Dhaniya, Himmatpura, Shergarh, Jodhpur.
- 46. Deva Ram S/o Shri Jagmal Ram, Aged About 35 Years, R/o Selona Nivas, Lunol, Sirohi, Rajasthan.

 Bhagaram S/o Shri Karna Ram, Aged About 31 Years, R/o

Bhagaram S/o Shri Karna Ram, Aged About 31 Years, R/o Jagaram Ki Dhani, Pareu, Badmer, Rajasthan.

Babu Ram Kholi S/o Shri Daya Ram Kholi, Aged About 36 Years, R/o Thal, Sirohi, Dabani, Rajasthan.

Naresh Genwa S/o Shri Mishra Ram, Aged About 41 Years, R/o Bhikharam Ki Dhani, Gara, Shergarh, Jodhpur, Rajasthan.

- 50. Radha Kumari D/o Shri Narayan Lal, Aged About 31 Years, R/o Meghwalo Ka Bas, Rani Kalan, Pali, Rajasthan.
- 51. Sanjay Kumar Mahawar S/o Shri Kishan Lal Mahawar, Aged About 30 Years, R/o Juniya, Ajmer, Rajasthan.
- 52. Satayanarayan Teli S/o Shri Chhitar Mal Teli, Aged About 40 Years, R/o Kadera, Ajmer, Rajasthan.
- 53. Teja Ram S/o Shri Mani Ram, Aged About 34 Years, R/o Ward No. 6, Jabrasar, Nohar, Hanumangarh, Rajasthan.
- 54. Mukesh Sisodhiya S/o Shri Bhawar Lal, Aged About 36 Years, R/o 4, Teacher Colony, Kalinagri Gate, Shahpura, Bhilwara, Rajasthan.
- 55. Nisha Vaishnav D/o Shri Ghanshyam Vaishnav, Aged About 34 Years, R/o 12A, Kailash Nagar, Ward No. 42, Tehsil Jodhpur, District Jodhpur.
- 56. Irfan Khan S/o Shri Noor Mohammad Khan, Aged About 35 Years, R/o Phuliya Gate, Shahpura, Bhilwara, Rajasthan.
- 57. Jai Ram S/o Shri Raju Ram, Aged About 31 Years, R/o Dabadi Kheto Ki Dhani, Maalwada, Jalore, Rajasthan.
- 58. Sharwan Kumar S/o Shri Hari Ram, Aged About 25 Years, R/o Bharte Ki Beri, Badmer, Rajasthan.
- 59. Asu Ram Jat S/o Shri Sona Ram Jat, Aged About 49 Years, R/o Village Khokha, Tehsil Bagoda, District Jalore, Rajasthan.



- 60. Ganesh Ram S/o Shri Talsa Ram, Aged About 35 Years, R/o Meghwalo Ka Bas, Dhaweli, Sirohi, Rajasthan
- 61. Jasraj Choudhary S/o Shri Heera Ram, Aged About 39 Years, R/o Village Rewali , (Singodiya), Harkhali, Badmer, Rajasthan.
- 62. Ram Narayan Upadhyay S/o Shri Ghanshyam Upadhyay, Aged About 31 Years, R/o Brahamano Ka Bas, Riya Shyamdas, Nagoor, Rajasthan.
- 63. Dinesh Kumar Meena S/o Shri Virajee Meena, Aged About Hig, 31 Years, R/o Village Achalpura, Dalot, Partapgarh, Rajasthan.
 - Surendra Gaur S/o Shri Hari Prasad, Aged About 35 Years, R/o Brahmano Ka Bas, Boranada, Jodhpur, Rajasthan.
 - Girdhari Ram Patel S/o Shri Bhakar Ram Patel, Aged About 34 Years, R/o Patelon Ka Bas, Basani Silawatan, Jodhpur, Rajasthan.
- 66. Kailash Chandra S/o Shri Padmaji Koli, Aged About 39 Years, R/o Dolpura, Dhavli, Sirohi, Rajasthan.

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- 67. Pradeep Kumar S/o Shri Dilip Kumar, Aged About 36 Years, R/o Bankal Sar Basti, Viratra Road, Chohtan, Barmer, Jodhpur.
- 68. Purshotam S/o Shri Veera Ram, Aged About 33 Years, R/o Heerapur, Jalore, Rajasthan.
- 69. Prem Chand S/o Shri Karu Lal, Aged About 26 Years, R/o Arnod, Ambeeraa, Pratapgarh, Rajasthan.

----Petitioners

Versus

- 1. State Of Rajasthan, Through The Secretary, Department Of Rural And Panchayati Raj, Government Of Rajasthan, Secretariat, Jaipur, Rajasthan.
- 2. Deputy Secretary To The Government, Department Of Rural Development And Panchayati Raj, Secretariat, Jaipur, Rajasthan.
- 3. Secretary, Department Of Education, Government Of Rajasthan, Jaipur, Rajasthan.
- 4. Director, Elementary Education, Bikaner, District Bikaner, Rajasthan.
- 5. Secretary, Rajasthan Publice Service Commission, Ajmer

----Respondents



D.B. Civil Writ Petition No. 1857/2021

- 1. Pooja Prajapat W/o Sanjay Kumar, Aged About 36 Years, By Caste Prajapat, Resident Of Holi Chowk, Near Badri Pan Shop, 1St B-Road, Sardarpura, Jodhpur, Rajasthan.
- 2. Sanjay Kumar S/o Ramnarayan, Aged About 39 Years, By Caste Prajapat, Resident Of Badri Pan Shop, 1St B-Road, Sardarpura, Jodhpur, Rajasthan.
- 3. Vikas S/o Budha Ram, Aged About 31 Years, Resident Of Moti Nagar, Dangiyawas Bypass, Jodhpur, Rajasthan.

Vishal Singh S/o Sampat Singh, Aged About 36 Years, Resident Of Jatiyo Ka Barla Bass, Nanan Road, Pipar City, Jodhpur, Rajasthan.

----Petitioners

Versus

The State Of Rajasthan, Through Secretary, Department Of Rural And Panchayati Raj, Government, Government Of Rajasthan, Secretariat, Jaipur, Rajasthan.

- 2. Deputy Secretary To The Government, Department Of Rural Development And Panchayati Raj, Secretariat, Jaipur, Rajasthan.
- 3. Secretary, Department Of Education, Government Of Rajasthan, Jaipur, Rajasthan.
- 4. Director, Elementary Education, Bikaner, District Bikaner, Rajasthan.
- 5. Secretary, Rajasthan Public Service Commission, Ajmer.

----Respondents

D.B. Civil Writ Petition No. 2099/2021

- Mohd. Asalam S/o Mohd Ganni, Aged About 30 Years, R/o Ward No. 4 Near Karni Temple Taranagar District Churu (Raj.).
- 2. Parikshit S/o Ramrattan, Aged About 30 Years, R/o Ward No. 08 V.p.o Mukwala Tahsil Raisingh Nagar, Ganganagar (Raj.)
- 3. Mamta Saini D/o Pooranmal Saini, Aged About 26 Years, R/o Ward No. 19, Dhani Kadwala Ghasipura Kanwat Sikar (Raj.)
- 4. Niwas S/o Girdharilal, Aged About 28 Years, R/o Village Dhirajpur Tahsil Dantaramgarh Sikar (Raj.)



- 5. Mohammed Shahid Qureshi S/o Islamuddin Qureshi, Aged About 30 Years, R/o Rajputon Ka Mohalla Antel Jaipur (Raj.)
- 6. Manoj Kumar Saini S/o Nathu Ram, Aged About 36 Years, R/o Near Gaytari Dharamshala Radhakrishanpura Sikar (Raj.)
- 7. Prakash S/o Suraja, Aged About 25 Years, R/o Gurjar Basti, Shergarh Bayana, Bharatpur (Raj.)
- 8. Manisha Yadav S/o Chaju Ram, Aged About 32 Years, R/o 41 Vidhyadhar Nagar, Sector Iii Naya Khera, Ward No. 5 Jaipur (Raj.)
 - Parmeshwari D/o Babu Lal, Aged About 26 Years, R/o Bharwar Sedwa Barmer (Raj.)
 - Rohit Dadhich S/o Shyamsundar Dadhich, Aged About 23 Years, R/o Jawar Nainwa Bundi (Raj.)
 - Safi Mohammad S/o Sher Mohammad, Aged About 25 Years, R/o Ghaghwari Ramph, Bharatpur (Raj.)
- 12. Rohit Kumar Chaturvedi S/o Gopal Lal Chaturvedi, Aged About 24 Years, R/o Chittargupt Colony Dausa (Raj.)

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- 13. Saurabh Singh S/o Fateh Singh, Aged About 27 Years, R/o Gurjar Basti Shergarh Bayana, Bhartpur (Raj.)
- 14. Subhash Batra S/o Pren Kumar, Aged About 29 Years, R/o Ward No. 06 Pilibanga Hannumangarh (Ra.)
- 15. Surendra Singh Chaudhary S/o Mukesh Kumar Chaudhary, Aged About 28 Years, R/o Kutalpura Jatan, Railway Colony Sawai Madhopur (Raj.)
- 16. Rohit Kumar S/o Anjani Kumar, Aged About 35 Years, R/o Ward No. 7 Sidhmukh Churu (Raj.)
- 17. Suresh Kharol S/o Govardhan Kharol, Aged About 25 Years, R/o Kakri Ajmer (Raj.)
- 18. Pankaj Kumar Chandel S/o Ramesh Chand Chandel, Aged About 26 Years, R/o Khatiko Ka Mohalla Anwa Tonk (Raj.)
- 19. Suresh Kumar S/o Dawlat Ram, Aged About 35 Years, R/o Post Bajuwala Tehsil Vijay Nagar Sriganganagar (Raj.)
- 20. Suraj Karan Gurjar S/o Durga Lal Gurjar, Aged About 27 Years, R/o Village Balapura Post Niwariya Tehsil Deli District Tonk (Raj.)
- 21. Unkar Nath S/o Khiraj Nath, Aged About 25 Years, R/o Village Abhaysinghpura Bigga District Bikaner (Raj.)



- 22. Shiv Ram Giri S/o Ramchandra Giri, Aged About 32 Years, R/o Madh Dhaur, Dholpur (Raj.)
- 23. Hitesh Choubisa S/o Gajendra Kumar Choubisa, Aged About 33 Years, R/o Choubisa Basti Suraj Gavn Dungarpur (Raj.)
- 24. Jai Singh Meena S/o Ram Kalyan Meena, Aged About 28 Years, R/o Dhaulat Pura Ghar Tonk (Raj.)
- 25. Sumit Kumar S/o Radheshyam, Aged About 33 Years, R/o
 House No. 92 D Block Ward No. 8 Gajsinghpur Tehsil
 Radampur District Sri Ganganagar (Raj.)
 - Jeet Singh S/o Dharshan Singh, Aged About 36 Years, R/o Dabli Bas Midha Rohri Post Dabli Bas Pema Goliwala District And Teshil Hannumangarh (Raj.)
 - Juni Joshi D/o Narendra Kumar Joshi, Aged About 27 Years, R/o Govind Nagar Industrial Estate Kota (Raj.)
 - Karan Singh Yadav S/o Rajendra Yadav, Aged About 25 Years, R/o Yadav Mohalla Mohipura Ajmer (Raj.)
- 29. Dinesh Kumar Meena S/o Roda, Aged About 28 Years, R/o 101, Ghated Kajiyat Fala, Udaipur (Raj.)
- 30. Khemendar Kumar Sharma S/o Suresh Chand Sharma, Aged About 26 Years, R/o 18 Gopinath Mandir Ke Samne Ward No. 02 Kaman Bharatpur (Raj.)
- 31. Jitendra Kumar S/o Ram Ratan, Aged About 27 Years, R/o 11 D.l.p. Hannumangarh (Raj.)
- 32. Mahaveer Prashad S/o Raisingh, Aged About 29 Years, R/o Chak 04 B.g.m. Goghiwala Teshil And District Bikaner (Raj.)
- 33. Ankit Tripathi S/o Rishi Rajan Tripathi, Aged About 28 Years, R/o Tripathi Sadan Tehsil Parbatsar District Nagaur (Raj.)
- 34. Anupama D/o Ashwani Kumar, Aged About 41 Years, R/o Marg No. 03 Arihant Basti, Purohito Ki Modri Girwa Udaipur (Raj.)
- 35. Arjun Dan S/o Manohar Dan, Aged About 25 Years, R/o Ward No. 04 Dasori Bikaner (Raj.)
- 36. Jitendra Kumar S/o Dayanand, Aged About 26 Years, R/o Gadhwal Gillo Ka Bas Ward No. 02 Bhorki Jhunjhunu (Raj.)
- 37. Arshad Ali S/o Samsu Deen, Aged About 30 Years, R/o Bhadra Hannumangarh (Raj.)



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- 38. Chandmal Prajapat S/o Bheru Lal, Aged About 25 Years, R/o Bangera Ghata Chittorgarh (Raj.)
- 39. Deepak Kumar Bansal S/o Dinesh Chand Bansal, Aged About 26 Years, R/o Bariya Ki Gali Tanta Hanuman Ke Pas Phuta Koat Karoli (Raj.)
- 40. Devendra Singh Bajiya S/o Shundar Lal Bajiya, Aged About 27 Years, R/o Ward No. 39 Modi Kothi Kishan Pura Sikar (Raj.)
- 41. Dharam Raj Kharol S/o Bhanwar Lal Kharol, Aged About 25 Years, R/o Village Tejpura Sarvad, Ajmer (Raj.)

Aruna Kumari Parmar D/o Hari Shankar Parmar W/o Kalu Ram Meena, Aged About 37 Years, R/o New Basti Amanpura Tahsil Rishabhdev Pandiyawara District Udaipur (Raj.)

Dileep Patel S/o Paras Ram, Aged About 26 Years, R/o Village Bilara District Jodhpur (Raj.)

44. Gajendra Manda S/o Mohanram Manda, Aged About 28 Years, R/o Village Silariya, Dehri Tarnav, Nagaur (Raj.)

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- 45. Harshit Kumar Chandel S/o Ramesh Chandra Chandel, Aged About 24 Years, R/o Anwa Tonk (Raj.)
- 46. Hemraj Verma S/o Dhuli Lal Regar, Aged About 23 Years, R/o Khadi Bag Ke Smne Indra Colony Niwai Road Bonli Sawai Madhopur (Raj.)
- 47. Dinesh Chadra Nayak S/o Dhiriya Nayak, Aged About 34 Years, R/o Ward No. 01 Mota Tanta Banswara (Raj.)
- 48. Pema Ram S/o Hari Ram, Aged About 25 Years, R/o Kallan Ke Bas Mandal Jodhan, Nagaur (Raj.)
- 49. Gaurav Choudhary S/o Laxman Ram Choudhary, Aged About 24 Years, R/o Bharaniya Ki Dhani Dhanora Tala Chari Barmer (Raj.)
- 50. Raghuveer Singh S/o Rameshwar Singh, Aged About 26 Years, R/o 01 Agrasen Alwa Road Mohadev Colony Ajmer (Raj.)
- 51. Rakesh Kumar S/o Ranjeet Singh, Aged About 26 Years, R/o Sanwaloda Dhaydan Sikar (Raj.)
- 52. Prahlad S/o Lal Chand, Aged About 26 Years, R/o 08 Ndr Mohanmagariya Hannumangarh (Raj.)
- 53. Ram Karan Singadiya S/o Kalla Ram, Aged About 33 Years, R/o 55 Regar Basti Ambedkar Colony Village Mithari



Nagaur (Raj.)

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- 54. Pushpendra Sinhg S/o Babu Lal, Aged About 26 Years, R/o Bada Gaon Bagcholi Khar Dholpur (Raj.)
- 55. Ravi Sen S/o Jagdish Sen, Aged About 25 Years, R/o Suaaro Ki Gai Palri M, Sirohi (Raj.)
- 56. Valbha Kirishan Tatiyad S/o Amrit Lal, Aged About 33 Years, R/o 55 Bata Balgum Bilpan Chapi Dungarpur (Raj.)
- 57. Bhupesh Kumar Meena S/o Dhaneshwar Meena, Aged About 35 Years, R/o Majvaton Ka Guda Ki Bhagal, Samoda Udaipur (Raj.)
 - Yash Sarpota S/o Ramesh Chandra Sarpota, Aged About 25 Years, R/o Ankleshwar Banswada (Raj.)
 - Dinesh Chandra Meena S/o Keshav Lal Meena, Aged About 32 Years, R/o 64 Varvasa Mafi Mungend Dungarpur (Raj.)
 - Vijay Kumar Mali S/o Anil Kumar Mali, Aged About 26 Years, R/o Sundaron Ka Mohalla Sarana Ajmer (Raj.)
- 61. Rakesh Kumar Meel S/o Banwari Lal Meel, Aged About 24 Years, R/o Ward No. 11 Tehsil Laxmangarh, Doodwa Sikar (Raj.)
- 62. Vijay Pal S/o Atma Ram, Aged About 31 Years, R/o Ward No. 03 Near Obc Bank Sardarpura Khalsa 06 Spm Hannumangarh (Raj.)
- 63. Vikas Bhakar S/o Vijay Singh, Aged About 28 Years, R/o Ward No. 03 Bhakaranwali Sangariya Hannumangarh (Raj.)
- 64. Rajnikant Chaturvadi S/o Gopal Lal Chaturvadi, Aged About 25 Years, R/o Cheer Ghar Colony Dausa (Raj.)
- 65. Vinod Kumar Baranda S/o Hari Shankar Baranda, Aged About 33 Years, R/o Ward No. 02 Chandravasa Marg Chhapi Dungarpur (Raj.)
- 66. Ajeet Singh Naruka S/o Bheem Singh Naruka, Aged About 26 Years, R/o Ward No. 15 Near Jain Mandir Gangapur Sawaimadhopur (Raj.)
- 67. Ayush Nai S/o Raj Kumar Nai, Aged About 25 Years, R/o Kheri Mohalla Arnod, Ward No. 03 Pratapgarh (Raj.)
- 68. Vineet Kumar Yadav S/o Shree Rampraksh Yadav, Aged About 31 Years, R/o Sintex Labour Colony Theekariya Banswara (Raj.)
- 69. Amaresh Giri S/o Jagdeesh Giri, Aged About 23 Years, R/o

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- Krishan Colony Tirmasiya Baseri Dholpur (Raj.)
- 70. Amit Kumar Katara S/o Lala Ji Katara, Aged About 29 Years, R/o Ward No. 96 Mukam Naya Talab Chundawara With Chak Dungarpur (Raj.)
- 71. Rajesh Kumar Sharma S/o Deep Chand Sharma, Aged About 37 Years, R/o Alwa Road Mahadev Colony Alwar (Raj.)
- 72. Vinod Saini S/o Pooran Mal Saini, Aged About 28 Years, R/o Ghasipura Kanwat Sikar (Raj.)

 Manish Bhariya S/o Rajendra Singh, Aged About 23 Years,

Manish Bhariya S/o Rajendra Singh, Aged About 23 Years, R/o Village Ghardu Ki Dhani, Behind Govt. Girls School, Surajgarh Jhunjhunu (Raj.)

Anil Kumar Gurjar S/o Rang Lal Gurjar, Aged About 27 Years, R/o Karunda, Chittaurgarh (Raj.)

Ashok S/o Swaroop Chandra, Aged About 27 Years, R/o Indoli Bharatpur (Raj.)

- 76. Bhanwar Lal Meena S/o Nanji Meena, Aged About 28 Years, R/o Barod Fala, Mataji Kheda Gamadi, Sabla Dungarpur (Raj.)
- 77. Bheru Lal Meena S/o Padma Meena, Aged About 34 Years, R/o Choutara Fala, Gada Arandiya Dolpura (Raj.)
- 78. Dilip Kumar Meena S/o Koshiya Meena, Aged About 31 Years, R/o Khannan Dungarpur (Raj.)
- 79. Deepak Meena S/o Vasudev Meena, Aged About 31 Years, R/o Fala Udela, Umaidpura Sabla Dungarpur (Raj.)
- 80. Dinesh Chandra Nayak S/o Dhoriya, Aged About 34 Years, R/o Ward No. 01 Mota Tanda Banswara (Raj.)
- 81. Gopal Lal Meena S/o Vagji Meena, Aged About 36 Years, R/o Udela Fala Bhekhed Sabla Dungarpur (Raj.)
- 82. Jagdish Mal S/o Roopa Mal, Aged About 38 Years, R/o Udela Fala Umaidpura, Post Bhakhared, Tehsil Sambla Dungarpur (Raj.)
- 83. Kalu Ram S/o Prabhu Lal Meena, Aged About 36 Years, R/o Kamla Kudi Jolar Pratapgarh (Raj.)
- 84. Vikash Mali S/o Vishnu Mali, Aged About 26 Years, R/o Dholapani Darwaja, Ward No. 04 Choti Sadri, Pratapgarh (Raj.)
- 85. Kishor Kumar Nat S/o Laxman, Aged About 34 Years, R/o Ward No. 06 Mukam Post Mungend Sabla Dungarpur (Raj.)



- 86. Jagpal Meena S/o Denga Meena, Aged About 26 Years, R/o Jambuda Talai Amba Badli Udaipur (Raj.)
- 87. Lalit Shrivastva S/o Ashok Shrivastva, Aged About 32 Years, R/o 121 Ram Mandir Nithauva Dungarpur (Raj.)
- 88. Jeewan Prakash Faleja S/o Ratan Lal Faleja, Aged About 34 Years, R/o Khajuri Dungarpur (Raj.)
- 89. Laxman Lal Damor S/o Ramlal Damor, Aged About 24 Years, R/o Modpur, Bhekhred Dungarpur (Raj.)
- 90. Mansingh Meena S/o Nathu Lal, Aged About 26 Years, R/o Kesharpura, Ward No. 01 Uthel Pratapgarh (Raj.)
 - Nangraj Meena S/o Shankar Meena, Aged About 30 Years, R/o Gadda Fala Ward No. 03 Bidiya, Pratapgarh (Raj.)
 - Khemendara Kumar Sharma S/o Suresh Chand Sharma, Aged About 26 Years, R/o Gopi Nath Mandir Ke Samne, Ward No.02 Kama Bhartpur Raj.
 - 93. Naresh Kumar Katara S/o Shantilal Katara, Aged About 26 Years, R/o Bhagat Fala Mukam Katara Pada Post Dhangaon Tehsil Chikhali Vaya Chikhali Dungarpur (Raj.)

Copy.

- 94. Narbada Patel D/o Vala Ji, Aged About 31 Years, R/o Shyampura Udaipur (Raj)
- 95. Moti Lal Meena S/o Bhagla Meena, Aged About 32 Years, R/o Manpariya Fala Khannan, Dungarpur (Raj.)
- 96. Panna Lal Meena S/o Hiriya Meena, Aged About 32 Years, R/o Ward No. 06 Pachor Fala, Nalwa Pratapgarh (Raj.)
- 97. Pankaj Kumar Bhamat S/o Jagji Bhamat, Aged About 33 Years, R/o Sakhlai Dungarpur (Raj.)
- 98. Neeta Meena D/o Nathu Lal Meena, Aged About 24 Years, R/o Ramer Talab, Ward No. 02 Mandkala Pratapgarh (Raj.)
- 99. Prakash S/o Surja, Aged About 24 Years, R/o Gurjar Basti Shergarh Bhartpur (Raj.)
- 100. Ramchandra Meena S/o Nagji Meena, Aged About 40 Years, R/o Bhawato Ka Fla, Ghatar Talab Ward No. 02 Pratapgarh (Raj.)
- 101. Sohan Lal Meena S/o Rama Meena, Aged About 31 Years, R/o 01 Hikavada Udaipur (Raj.)
- 102. Ramlal Meena S/o Ratan Lal Meena, Aged About 36 Years, R/o Nai Basti Dangiyabada Udaipur (Raj.)
- 103. Sanjay Kumar Faleja S/o Kanti Lal, Aged About 34 Years, R/o Khajuri, Dungarpur (Raj.)



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- 104. Shankari Kumari Meena D/o Udaji Meena, Aged About 29 Years, R/o Amalwa Jodhpur Khurd Udaipur (Raj.)
- 105. Pramod Kumar S/o Pooran Singh, Aged About 29 Years, R/o Kurka, Bharatpur (Raj.)
- 106. Saurabh Prashad Sharma S/o Keshari Mal Sharma, Aged About 28 Years, R/o Karunda Pratapgarh (Raj.)
- 107. Vinod Kumar Gayari S/o Manna Lal Gyari, Aged About 27 Years, R/o Mohala Ward No. 12 Arnod Pratapgarh (Raj.)
- Sunil Gurjar S/o Mohan Lal Gurjar, Aged About 21 Years, R/o Ward No. 4 Village Kandana Baravarda, Pratapgarh (Raj.)
- 109. Vishram S/o Shanti Lal Damor, Aged About 30 Years, R/o Village Bhamarvod Banshwada (Raj.)
- 110. Khushwant Deora S/o Gaje Singh, Aged About 23 Years, R/
- 111. Jaypraksh Roat S/o Dhannalal Roat, Aged About 33 Years, R/o Mukam Kehsvpura Post Biliya Badgama, Biliya Dungarpur (Raj.)
- 112. Gaurav Kumar Garg S/o Ramesh Chand Garg, Aged About 27 Years, R/o Near New Grain Mandi Karmchari Colony Gangapur City Sawai Maohopur (Raj.)
- 113. Naresh Meena S/o Laxmi Narayan Meena, Aged About 25 Years, R/o Ward No. 2 Moda Ka Bala Ji Road Mahadev Nagar Duasa (Raj.)
- 114. Saloni Guar D/o Kushar Kishor Sharma, Aged About 23 Years, R/o Chamanpura Mohalla Nagar Bharatpur (Raj.)
- 115. Shri Ram Meena S/o Sukhpl Meena, Aged About 30 Years, R/o Balla Ka Bas Chimrawali Gorh Alwar (Raj.)
- 116. Ms Sarasvati D/o Chena Ram, Aged About 26 Years, R/o Nimbado Ka Bass Sankhwas Nagaur (Raj.)
- 117. Kailash Chand S/o Shyam Lal, Aged About 28 Years, R/o Bera Jato Ka Baas, Arniyala Naguar (Raj.)
- 118. Vinod Kumar S/o Rampratap, Aged About 23 Years, R/o Ward No. 11 Village Charnwasi, 7 Knn, Hannumangarh (Raj.)
- 119. Dhola Ram Bola S/o Bhakhara Ram, Aged About 30 Years, R/o Bolo Ki Dhaniya Gora Barmer (Raj.)
- 120. Dinesh Kumar S/o Kurda Ram Nai, Aged About 34 Years, R/o V-Bass Bhimsriya Kolinda Jhunjhunu (Raj.)



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- 121. Ms. Alka D/o Manoj Kumar, Aged About 26 Years, R/o Madhopura Sikar (Raj.)
- 122. Pradeep Kumar S/o Nahar Singh, Aged About 34 Years, R/o Budhwari Khurd Bharatpur Khatoti (Raj.)
- 123. Pawan Kumar S/o Nirmal Kumar, Aged About 34 Years, R/o 588 Bandha Road Gayatri Nagar Khedligang, Ward No. 11 Atru Baran (Raj.)
- 124. Khyali Lal Kumawat S/o Roop Lal Kumarwat, Aged About 33 Years, R/o Sulatan Ji Ka Kherawada, Dheemari Udaipur Jhadol (Raj.)
 - Ms. Brahaspati Devi D/o Raja Ram, Aged About 35 Years, R/o Ward No. 12 Water Works Road 16 Knd, 1 Knm, 11-A Gharsana Ganganagar (Raj.)
 - Sunil Kumar S/o Mamchand, Aged About 31 Years, R/o Gram Jodhsinghwala, Neem Ka Thana Guhala Sikar (Raj.)
 - Sanjay Tiwari S/o Kalka Prasad Tiwari, Aged About 37 Years, R/o 45 Pooja Colony Teshil Huzur Bhopal, Madhya Pradesh
- 128. Ashish Kumar Gupta S/o Mohan Lal Gupta, Aged About 27 Years, R/o Ward No. Mukhy Aaadi Jhanpda Tehsil Lalsot Dausa (Raj.)
- 129. Gajendra Khichar S/o Pancharam Khichar, Aged About 22 Years, R/o Chhoti Khatu Khurd Nagaur (Raj)
- 130. Kanhaiya Lal Jangir S/o Bhinwaram Jangir, Aged About 24 Years, R/o Ajeetsar Churu (Raj.)
- 131. Mukesh Carpenter S/o Chhitaralal Carpenter, Aged About 30 Years, R/o Sisola Bundi (Raj.)
- 132. Ms Deeksha Palsania D/o Santosh Palsania, Aged About 24 Years, R/o Ward No. 18 Dhani Holiwali Shahpura Jaipur (Raj.)
- 133. Mohan Lal Choudhary S/o Jogaram, Aged About 24 Years, R/o Mukne Ka Jala Doodhu Barmer (Raj.)
- 134. Udaram S/o Rekharam, Aged About 27 Years, R/o Delvon Ka Tala Barmer Bisarniya (Raj.)
- 135. Akash Sharma S/o Shrikant Sharma, Aged About 23 Years, R/o Bhopur Karnauli (Raj.)
- 136. Madhukar Sharma S/o Ram Krishan Sharma, Aged About30 Years, R/o Banra Churu (Raj.)
- 137. Rajendra Prasad Poonia S/o Sultan Singh, Aged About 30



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- Years, R/o Baniyala Tehsil Taranagar Churu (Raj.)
- 138. Hapoo Ram S/o Chokharam, Aged About 27 Years, R/o Vishanv Nagar, Bawarla Jalor, Sanchore (Raj.)
- 139. Man Raj S/o Oma Raj, Aged About 31 Years, R/o Korna Barmer (Raj.)
- 140. Mishra Ram S/o Hema Ram, Aged About 29 Years, R/o Mayajal Ki Beri Barmer (Raj.)
- 141. Joga Ram S/o Mobta Ram, Aged About 28 Years, R/o Sangana Kuwa Beriwala Tala Barmer Rawatsar (Raj.)
- 142. Ms Pooja Pathak D/o Mukut Bihari Pathak, Aged About 24 Years, R/o Munsif Court Ki Piche Narsing Colony Gangapur City Sawai Madhopur (Raj.)
 - Sumer Singh S/o Rajveer Singh, Aged About 25 Years, R/o Halat Kavas Kasot Bharatpur (Raj.)
 - A4 Rami Lal S/o Basti Ram, Aged About 26 Years, R/o Badi Dhani Bheekamkore Tehsil Osian Jodhpur (Raj.)
- 145. Manjeet Singh Dhaka S/o Om Parkash Dhaka, Aged About 28 Years, R/o Karanpura Barani Hannumangarh (Raj.)
- 146. Govind Singh S/o Mithu Singh, Aged About 35 Years, R/o Ward No. 3 Rajiyawas Ajmer (Raj.)
- 147. Rijavan Khan S/o Bahaoop Raine, Aged About 27 Years, R/o Kasai Para Bari Dholpur (Raj.)
- 148. Sangeeta Kumar S/o Babulal, Aged About 30 Years, R/o Kachiyan Basti Bari Dholpur (Raj.)
- 149. Daksh Kumar Prajapati S/o Ramdeen Prajapati, Aged About 25 Years, R/o Krishna Kung Colony Bari Dholpur (Raj.)
- 150. Gaurav Sharma S/o Shiv Kumar Sharma, Aged About 22 Years, R/o Kasoti Khera Dholpur (Raj.)
- 151. Mauhammad Shahid S/o Ataullah, Aged About 27 Years, R/o Azizpura Gumat Bari Dholpur (Raj.)
- 152. Santoshee Kumar S/o Munna Lal, Aged About 25 Years, R/o Kayasth Para Bari Dholpur (Raj.)
- 153. Jeetendra Kumar Kolee S/o Moteeram Kolee, Aged About 30 Years, R/o Ward No. 22 Kayasth Para Dholpur (Raj.)
- 154. Ajeem S/o Ajeej, Aged About 25 Years, R/o Ajijpura Gummat Bar Dholpur (Raj.)
- 155. Hari Babu S/o Makhan Das, Aged About 35 Years, R/o 20



- Jindapura Angai Dholpur (Raj.)
- 156. Vishnu Kumar Koli S/o Ramdayal Koli, Aged About 27 Years, R/o Kayasth Para Bari Dholpur (Raj.)
- 157. Manish Kuamr Kushwah S/o Sitaram, Aged About 25 Years, R/o Holi Vali Colony Bari Dholpur (Raj.)
- 158. Devendra Kumar Meena S/o Bhemji Meena, Aged About 32 Years, R/o Ward No. 5 Mukam Post Tehsil Sabala Khanan, Dungarpur (Raj.)
- Priyanka Faleja D/o Delip Faleja, Aged About 25 Years, R/o Mukam Post Ratanpur, Dungarpur (Raj.)
- 160. Pradeep Kumar Meena S/o Chatraram Meena, Aged About 33 Years, R/o Dwarka Bhawan Near Nh- Badala Udaipur (Raj.)
- 161. Gotam Lal Meena S/o Amara Jeemena, Aged About 33 जपत Years, R/o Sajot Budur Manpur Udaipur (Raj.)
- 162. Kamala Shankar Meena S/o Mangi Lal Meena, Aged About 40 Years, R/o Sanjela Matha Sula Udaipur (Raj.)
- 163. Ms Asha Meena D/o Sh. Vela Meena W/o Sohanlal Dondiyar, Aged About 36 Years, R/o 09, Nakafala, Ambada School Ke Pass Mukam Post Ambada Ambara Dungarpur (Raj.)
- 164. Ms Anita Kumari D/o Murli Dhar, Aged About 20 Years, R/o Kalana, Kalana, Hannumangarh (Raj.)
- 165. Sandeep S/o Gulab Singh, Aged About 28 Years, R/o Vpo Sagara, Ward No. 11 Tehsil Badra Hannumangarh (Raj.)
- 166. Alok Swami S/o Din Dayal, Aged About 28 Years, R/o Ward No. 01 Shiv Mandir Ke Pas Village Kalana Tehsil Bhadra Kalana Hannumangarh (Raj.)
- 167. Ramesh Kumar S/o Chanderpal, Aged About 24 Years, R/o Ward No.3 Village Kalana Tehsil Badra Hannumangarh (Raj.)
- 168. Banshi Lal S/o Murli Dhar, Aged About 24 Years, R/o Ward No. 1 Kalana Hannumangarh (Raj.)
- 169. Mahaveer Singh S/o Sawanta Ram, Aged About 26 Years, R/o Ward No. 4 Mundariya Chhota Hannumangarh (Raj.)
- 170. Tulsi Ram S/o Lala Ram, Aged About 40 Years, R/o Hannumangarh (Raj.)
- 171. Ms Neelam Meena D/o Shyam Lal Meena, Aged About 32 Years, R/o Vpo Piloda Tehsil Gangapur City Swarimadhopur



(Raj.)

176.

- Suman Kumari D/o Mahadev Singh, Aged About 29 Years, 172. R/o H. No. Milon Ki Dhani Bhgu Mil Ka Bas Tehsil Laxamgarh Sikar (Raj.)
- 173. Mahendra Singh S/o Mahadev Singh, Aged About 27 Years, R/o Po Bhuma Bada Kheri Dhukia, Sikar (Raj.)
- Brijlal Kookna S/o Gokulram Kookna, Aged About 38 174. Years, R/o Ward No. Surjan Sar, Suratgar Ganganagar (Raj.)
- Hi 179.6 Kailash Chandra Meena S/o Faniya Meena, Aged About 27 Years, R/o Lalpura Bhat Bhamriya, Ambirama Pratapgarh (Raj.)
- Saroj Nayak S/o Raju Ram Nayak, Aged About 24 Years, Rio/Nayko Ka Mohalla Rajeeev Gandhi Pathshala Ke Pass जियते Bachhasar Bikaner (Raj.)
 - Ajay Kumar S/o Balbir Singh, Aged About 25 Years, R/o Vii Jodha Ka Bass Nari Jhunjhunu (Raj.)
- Gudwan Singh S/o Tota Singh, Aged About 26 Years, R/o 178. Ward No. 6 Dablibas Midha Rohi (Bhawarian Walt Dhani) 1 Dbl-A Hannumangarh (Raj.)
- Narendra Singh S/o Shaitan Singh, Aged About 31 Years, 179. R/o Village Rampura Roopgarh, Sikar (Raj.)
- Bhikam Singh S/o Munshi Singh, Aged About 24 Years, R/o 180. Kiledar Ka Pura Baseri Davopura Dholpur (Raj.)
- Om Vir S/o Ramcharan, Aged About 26 Years, R/o Vihar 181. Colony Saipau Road Dhaulpur (Raj.)
- 182. Bablu S/o Om Prakash, Aged About 26 Years, R/o Masudpur Bishnoda Dholpur (Raj.)
- 183. Raj Kumar S/o Ramgopal, Aged About 25 Years, R/o Jheel Baseri Dholpur (Raj.)
- 184. Dharmendra Singh S/o Ram Gopal Singh, Aged About 26 Years, R/o Jheel Dholpur, (Raj.)
- Naimi Chand S/o Om Prakash, Aged About 23 Years, R/o 185. Masudpur, Bishnoda (Raj.)
- 186. Naval Kishor S/o Girraj Singh, Aged About 26 Years, R/o Jhilra Dholpur Rajaura Kalan (Raj.)
- 187. Manish Kumar S/o Ramesh Chand, Aged About 38 Years, R/o Bheem Nagar Sarmathura Dhaulpur (Raj.)
- 188. Sheelendra Kumar S/o Deendayal, Aged About 24 Years,



R/o Donari Dholpur (Raj.)

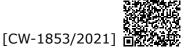
Dholpur (Raj.)

- Jitendra Singh S/o Sarnam Singh, Aged About 27 Years, R/ 189. o Donari Dholpur (Raj.)
- Dharmendra Singh S/o Mohar Singh, Aged About 24 Years, 190. R/o Kutakpur Bahadurpur Dholpur (Raj.)
- Pankaj Tyagi S/o Nathilal Tyagi, Aged About 25 Years, R/o 191. 97 Tyagi Mohalla Banik Thari Dholpur (Raj.)
- 192. Pavan Kumar Tyagi S/o Ramakani Tyagi, Aged About 27 Years, R/o Sarkana Dholpur (Raj.)
- H₁₉ Rakesh Kumar S/o Rajveer Singh, Aged About 27 Years, R/ o Ramagarha Basainabab Saipav Dholpur (Raj.)
- 194. Ashok Kumar Sharma S/o Nathilal Sharma, Aged About 34 Years, R/o Singa Ka Nagla Atarsuma Baseri Dholpur (Raj.) Satyendra Singh Parmar S/o Rajendra Singh Parmar, Aged Copy . Not About 40 Years, R/o Ward No. 2 Maharana Pratap Nagar
 - Somendra Singh Chauhan S/o Rakesh Singh Chauhan, 196. Aged About 22 Years, R/o Singa Ka Nagla, Atarsuma Dholpur (Raj.)
 - Mayank Sharma S/o Vinaod Kuamr Sharma, Aged About 197. 22 Years, R/o Singa Ka Ngala Atarsuma Baseri Dholpur (Raj.)
 - Rahul Gaur S/o Ravindra Gaur, Aged About 23 Years, R/o 198. Singa Ka Nagla Dholpur (Raj.)
 - Amit Sikarwar S/o Vijay Sikarwar, Aged About 24 Years, R/ 199. o Leela Vihar Colony Dholpur (Raj.)
 - 200. Shreekant Sharma S/o Natthilal Sharma, Aged About 24 Years, R/o Nagla Singa Atarsooma Dholpur (Raj.)
 - Rambachan S/o Dhaulatram, Aged About 27 Years, R/o 201. Saipau Road, Kareempur Vmarare Ka Pura Panch Gaon Dholpur (Raj.)
 - Ramakant Tyagi S/o Prabhoodhyal Tyagi, Aged About 24 202. Years, R/o Tyagi Mohalla Tahri, Dholpur (Raj.)
 - 203. Amit Kumar Sharma S/o Bhagwan Das Sharma, Aged About 22 Years, R/o Barauli Dholpur (Raj.)
 - 204. Prem Narayan Sharma S/o Panna Lal Sharma, Aged About 21 Years, R/o Baragaon Dholpur (Raj.)
 - Manu Garg S/o Dinesh Garg, Aged About 23 Years, R/o 205. Baseri Dholpur (Raj.)



- 206. Himanshu Pachauri S/o Mnaoj Kumar, Aged About 22 Years, R/o Ward No. 30 Station Se Gumat Road Bari (Raj.)
- 207. Kishan Kushwah S/o Mahaveer Prashad, Aged About 22 Years, R/o New Gumat Colony Saipau Road Bari Dholpur (Raj.)
- 208. Khalid S/o Aleem Khan, Aged About 27 Years, R/o Gumat Road Near Govt. Hospital Baseri Bus Stan Bari Dholpur (Raj.)
- 209. Puneet Sharma S/o Mata Prashad Sharma, Aged About 24 Years, R/o Ward No. 30 Saipau Road Bari (Raj.)
- 210. Lokendra Singh Tomar S/o Nar Singh Tomar, Aged About 27 Years, R/o Nagla Singa, Atarsooma Dholpur (Raj.)
- 211. Satyendra S/o Mahau Singh, Aged About 24 Years, R/o Ramesh Sarpanch Vali Gali Marena Dholpur (Raj.)
- 212. Kalua Ram S/o Gulab Chand, Aged About 24 Years, R/o Phoolpura Tasimo Dholpur (Raj.)
- 213. Umesh Kumar Sharma S/o Ramvilas, Aged About 24 Years, R/o 18 Halle Kapura Chilachaund Dholpur (Raj.)
- 214. Virendra Singh S/o Ramlakhan, Aged About 24 Years, R/o Hardyalpura Jasoopura Dholpur (Raj.)
- 215. Pradeep Kumar S/o Lakhan Singh, Aged About 24 Years, R/o Reechhpura Chandpur Sarani Khera Dholpur (Raj.)
- 216. Samundra Sharma S/o Laxman Sharma, Aged About 23 Years, R/o Village Bhagitapura Post Salempur, Dhaulpur (Raj.)
- 217. Amit Sharma S/o Brajendra Kumar Sharma, Aged About 23 Years, R/o Jhiri Dholpur (Raj.)
- 218. Ajay Pal Singh Chouhan S/o Ram Vilas Chouhan, Aged About 25 Years, R/o Pathaina Dholpur Pureni (Raj.)
- 219. Bhawna Chouhan D/o Vijendra Pal Singh Chouhan, Aged About 24 Years, R/o 36/34, 1Bp-49, Laxmi Vihar Colonyukharra Marg Deveri Road Agra
- 220. Raghuveer Singh S/o Rameshwar Singh, Aged About 25 Years, R/o Agrasen Colony Bari Dholpur (Raj.)
- 221. Shivsingh Kushwah S/o Ramkhilari Khushwah, Aged About 28 Years, R/o Pyare Ki Madhaiya Koluwa Dholpur (Raj.)
- 222. Tarun Kumar Sony S/o Ajay Kumar Sony, Aged About 24 Years, R/o Haud Bari Dholpur (Raj.)
- 223. Rahul Kumar S/o Ram Pratap, Aged About 27 Years, R/o

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- Tehsil Chikawa, Bas Bijoli Jhunjhunu (Raj.)
- 224. Manmohan Jangid S/o Bhanwar Lal Jangid, Aged About 24 Years, R/o Sidra Tonk (Raj.)
- 225. Udai Lal Purbia S/o Prataplal Purbia, Aged About 29 Years, R/o Mkan No. 04 Ward No. 10 Purbiyo Ka Muhlla Kumaji Mandir Ke Pass Chwandiya Rajsamand (Raj.)
- 226. Ms Sumitra Prajapat S/o Mahendra Prajapat, Aged About 26 Years, R/o Ward No. 1 Taranagar, Churu (Raj.)
- 227 Krishna Jangir S/o Manna Ram, Aged About 22 Years, R/o Singhana, Didwana Nagaur (Raj.)
- 228. Mahesh Chand S/o Kishan Singh, Aged About 27 Years, R/o Bhvda Gate Deeg Bharatpur (Raj.)
 - Ravi Vyas S/o Sushil Vyas, Aged About 26 Years, R/o Dashahara Medan Bigod Bhilwara (Raj.)
 - Dileep Singh S/o Lal Chand Rajpoot, Aged About 29 Years, R/o Rajput Mohalla Madhopur Kanwas Kota (Raj.)
- 231. Vijay Singh S/o Radha Kishan, Aged About 25 Years, R/o Jaisinghpura Barvasi Jhunjhunun (Raj.)

230.

- 232. Bapu Lal Charpota S/o Toliya Charpota, Aged About 32 Years, R/o Jhari Ward No. 10 Upla Ghantala Banswara, Upla Ghantala (Raj.)
- 233. Pankaj Jat S/o Gopal, Aged About 22 Years, R/o Alpur Bharatpur (Raj.)
- 234. Sunil Kumar S/o Lakhan Singh, Aged About 28 Years, R/o Iriyana Itera Alwar (Raj.)
- 235. Ms Pragya Deep S/o Hetram Singh, Aged About 29 Years, R/o Dhara Ka Bass Jawli Jaoli Alwar Lachhmangarh (Raj.)
- 236. Sajid Husain S/o Mohammad Nisar, Aged About 25 Years, R/o Baba Pathan Road Shramik Colony Baran (Raj.)
- 237. Kanak Mal Darji S/o Mohan Lal Darji, Aged About 32 Years, R/o Mv Po Moti Bassi Tehsil Gadhi Banswara (Raj.)
- 238. Sata Ram S/o Asu Ram, Aged About 26 Years, R/o Labhu Ka Tala Khadeen Barmer (Raj.)
- 239. Ashok Kumar Meena S/o Badri Prasad Meena, Aged About 39 Years, R/o Kreeli Bharatpur (Raj.)
- 240. Radhamohan Sharma S/o Kalyan Sahay Sharma, Aged About 22 Years, R/o Jhajrawala Dausa (Raj.)
- 241. Satyendra Singh Chauhan S/o Hari Singh Chauhan, Aged

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- About 36 Years, R/o Mali Mohalla Bardala Karauli (Raj.)
- 242. Amit Verma S/o Shri Shital Prasad Verma, Aged About 35 Years, R/o F 495 New Bapu Nagar Ward No. 6 Bhilwara (Raj.)
- 243. Ashiwani Kumar S/o Rishi Kumar Jangam, Aged About 34 Years, R/o Sheetla Colony Near Rajgirish Hospital Hindaun, Hinduan Rauli (Raj.)
- 244. Bhupendra Kumar Bodat S/o Laxman Lal Bodat, Aged About 34 Years, R/o Gadaroda Post Sansarpur Dungarpur (Raj.)
 - Sanjay Kumar Gameti S/o Jeevan Prakash Gameti, Aged About 36 Years, R/o Godaroda Sansarpura Dungarpur (Raj.)
- 246. Sumitra Kumari Ahari D/o Dhanraj Ahari W/o Pankaj सत्यमेव जपते Gameti, Aged About 33 Years, R/o Mukam Gadaroda Post Sansarpura Simalwara Dungarpur (Raj.)
 - 247. Rakesh Didel S/o Ram Niwas Didel, Aged About 30 Years, R/o Dugastav Nagaur Jael (Raj.)
 - 248. Sanjay Kumar Ahari S/o Keval Ram Ahari, Aged About 27 Years, R/o Hadmatiya Post Gandhva Pal Gandwa Dungarpur (Raj.)
 - 249. Ms Renu Kumari D/o Madan Singh, Aged About 35 Years, R/o Khareda Tonk (Raj.)
 - 250. Sumer Singh Rajawat S/o Ranjeet Singh Rajawat, Aged About 36 Years, R/o Khareda Tonk (Raj.)
 - 251. Sandeep Kumar S/o Dharm Raj, Aged About 27 Years, R/o Balloowas Alwar (Raj.)
 - 252. Ms Kavita D/o Goverdhan Singh, Aged About 25 Years, R/o Sirsali Churu (Raj.)
 - 253. Praveen Kumar S/o Amilal, Aged About 24 Years, R/o Kaliysar Jhunjhunun (Raj.)
 - 254. Pradeep Kumar Kaswan S/o Indraj Kaswan, Aged About 24 Years, R/o Ward No. 1 Lalsar Banirotan Churu (Raj.)
 - 255. Rajesh Kumar S/o Kishan Lal Kaswan, Aged About 24 Years, R/o Lalasar Banirotan Churu Bhamasi (Raj.)
 - 256. Vivek S/o Narayan Singh, Aged About 24 Years, R/o Baharamda Manjhi Bharatpur (Raj.)
 - 257. Ishwar Lal Choudhary S/o Kanhaiya Lal Choudhary, Aged About 35 Years, R/o Gadariyawas Chittorgarh (Raj.)



- 258. Pratapdan Charan S/o Bhanwar Dhan, Aged About 38 Years, R/o Vilalge Kundali Charnan Post Kulthana, Pali (Raj.)
- 259. Ms Sarita Thalor D/o Purkharam, Aged About 24 Years, R/o Jat Colony Manglod Nagaur Rol (Raj.)
- 260. Vishnu Prasad Kalal S/o Kanti Lal Kalal, Aged About 25 Years, R/o Dheekwas Udaipur (Raj.)
- 261. Yogesh Kumar Sharma S/o Nawal Kishor Sharma, Aged About 26 Years, R/o Village Chaturbhuj Jaipur (Raj.)
- 262. Priyanshu Sharma S/o Shimbhu Dayal Sharma, Aged About 21 Years, R/o Godam Ke Pass Chaturbhuj Jaipur (Raj.)
- 263. Surendra Kumar Sharma S/o Rajendra Kumar Sharma, Aged About 30 Years, R/o 26 Godam Ke Pass Chaturbhuj जयते Jaipur (Raj.)
- 264. Arvind Kumar Sharma S/o Rajendra Kumar Sharma, Aged About 32 Years, R/o Village Chaturbhuj Tehsil Kotputli Jaipur (Raj.)
- 265. Arjun Lal Dhayal S/o Dunga Ram Dhayal, Aged About 39 Years, R/o Siment Wali Dhayalo Ki Dhani Ralawata Bagawas Jaipur (Raj.)
- 266. Kailash Chandra Sharma S/o Chandmal Sharma, Aged About 37 Years, R/o Halwai Gali Ward No. 8 Chhoti Sadri Pratpgarh (Raj.)
- 267. Rahul Kumar Meena S/o Ram Phool Meena, Aged About 27 Years, R/o Tilwar Alwar (Raj.)
- 268. Sushil Kumar S/o Rambharosi Lal Sikarwar, Aged About 24 Years, R/o Baniyan Colony Rajora Khurd Dholpur (Raj.)
- 269. Baldev S/o Jeta Ram, Aged About 25 Years, R/o Jhakharov Ka Tala Khadeen Barmer (Raj.)
- 270. Gaurav Kumar S/o Mahendra Singh, Aged About 34 Years, R/o Badsara Alwar, Khanpur (Raj.)
- 271. Taj Mohammad Pinara S/o Kanwar Ali, Aged About 35 Years, R/o Shain Manjil Maharanja Ke Hotel Ke Piche Vivekanand Bilawara (Raj.)
- 272. Narendra Kumar Pargi S/o Heera Lal Pargi, Aged About 35 Years, R/o Ward No. 8 Bus Stand Village/post Kesarpura Tehsil Garhi Banswara (Raj.)
- 273. Manish Chaudhary S/o Nemi Chand Chaudhary, Aged



- About 25 Years, R/o Manjapta Leeli Alwar (Raj.)
- 274. Surya Prakash Joshi S/o Dinesh Kumar Joshi, Aged About 28 Years, R/o Village Parsoli Chittorgarh (Raj.)
- 275. Bhanu Prakash Joshi S/o Dinesh Kumar Joshi, Aged About 32 Years, R/o Village Parsoli Chittorgarh (Raj.)
- 276. Premchand Dudi S/o Asharam Dudi, Aged About 35 Years, R/o Ward No. 7 Bhiyansar Ransisar, Sardarshahar Churu (Raj.)
- 277 Kana Ram S/o Purna Ram, Aged About 27 Years, R/o Dhani Baijnath, Sikar (Raj.)
- Vijay Pal S/o Sukha Ram, Aged About 26 Years, R/o Dhani Baijnath, Sikar (Raj.)
- 279. Vinod Kumar Echara S/o Jalu Ram Echara, Aged About 27
 Years, R/o Ward No. 3 Panchmukhi Ke Saamne, Ratangarh,
 Churu (Raj.)
- 280. Tapesh S/o Shyam Lal, Aged About 25 Years, R/o Jandwa, District Churu (Raj.)

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- 281. Manoj Kumar S/o Jagan Singh, Aged About 27 Years, R/o Dhani Baijnath, Ramsisar Sikar (Raj.)
- 282. Pariksha D/o Subhash Chander Bagaria W/o Sushil Kumar, Aged About 36 Years, R/o Chak 36 Np Tahsil Raisingh Nagar District Sri Ganganagar (Raj.)
- 283. Kavita D/o Budh Ram W/o Dhiraj Kumar, Aged About 33 Years, R/o Chak 3 Lnp (Ganeshawala) Tahsil And District Sri Ganganagar (Raj.)
- 284. Komal D/o Satpal, Aged About 22 Years, R/o Chak 55 Np Tehsil Raisingnagar District Sri Ganganagar (Raj.)
- 285. Bhagirath Ram S/o Pabu Ram, Aged About 40 Years, R/o Village Gajjewala, Bajju, District Bikaner (Raj.)
- 286. Ashok Godara S/o Gordhan Ram Godara, Aged About 30 Years, R/o Village Gajjewala, Bajju, District Bikaner (Raj.)
- 287. Rajendra Kumar Dara S/o Gempar Ram Dara, Aged About 30 Years, R/o House No. 119, Nagrasar, District Bikaner (Raj.)
- 288. Santosh D/o Subhash Chander W/o Amit Kumar, Aged About 26 Years, R/o Chak 55 Np Tehsil Raisingnagar District Sri Ganganagar (Raj.)

----Petitioners

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- State Of Rajasthan, Through The Principal Secretary 1. Panchayati Raj And Rural Development, Government Of Rajasthan Secretariat, Jaipur.
- 2. Principal Secretary, Elementary Education, Government Of Rajasthan Secretariat, Jaipur.
- Director (Elementary), Directorate Bikaner District Bikaner 3.
- The Board Of Secondary Education Ajmer (Raj.), Through 4. Its Secretary. High

----Respondents

D.B. Civil Writ Petition No. 2108/2021

Sunita D/o Shri Pema Ram, Aged About 28 Years, R/o Chak Rajiyasar, District Churu, Rajasthan.

----Petitioner

Versus

- The State Of Rajasthan, Through Its Principal Education 1. Secretary, Government Of Rajasthan, Secretariat, Jaipur.
- 2. The Director, Primary Education, Rajasthan, Bikaner.

Contraction of the Not

- 3. The Coordinator ,raj. Eligibility Examination For Teacher (Reet) - 2021, Secondary Education Board, Rajasthan, Rajeev Gandhi Vidhya Bhawan, Secondary Education Board Colony, Civil Lines, Ajmer, Rajasthan.
- The Chairman National Council For Teachers Education 4. (NCTE), Hans Bhavan Wing 11, Bahadur Shah Zafar Marg, New Delhi - Ii 0 002

----Respondents

D.B. Civil Writ Petition No. 2109/2021

Devesh Sharma S/o Shri Gopal Sharma, Aged About 25 Years, R/ o Deevan Pada, Jhini, District Dholpur, Rajasthan.

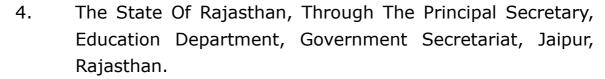
----Petitioner

- Union Of India, Through Secretary, Minister Of Education, 1. Shastri Bhawan, Rajendra Prasad, Marg, Delhi.
- 2. Chairperson, National Council For Teacher Education, G-7, Sector-10, Dwarka, Landmark-Near Metro Station, New Delhi - 110075.
- The Co-Ordinator, Rajasthan Eligibility Examination For 3. Teacher, Ajmer Rajasthan.

[CW-1853/2021]



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- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.
- 6. Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 2110/2021

Siddhant Avasthi S/o Rajesh Avasthi, Aged About 29 Years, R/o C13/ 23 Kaveri Path, Mansarover, Sector No. 1, Mansarover, Distt. Jaipur (Raj.).

Mohan Ram Choudhary S/o Shri Ameda Ram Choudhary, Aged About 24 Years, R/o Ward No. 02, V And P Panchu, Tehsil Nokha, Distt. Bikaner - 334084 (Raj.).

3. Kanaram Sau S/o Khiya Ram Sau, Aged About 25 Years, R/o Ward No. 08, Panchoo, Bikaner (Raj.).

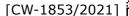
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- 4. Mahaveer Prasad S/o Ram Kumar, Aged About 30 Years, R/o 2 Kwn, Bikaner Distt. (Raj.).
- 5. Anjali Dagur D/o Gopal Lal, Aged About 19 Years, R/o 86, Bada Bajar, Sherpur, Dhindora, Distt. Karauli (Raj.).
- 6. Priyanka Bhati D/o Jai Singh Bhati, Aged About 19 Years, R/o Shahpura Road, Kadeha, Distt. Ajmer (Raj.).
- 7. Narendra Kumar S/o Shri Ishwar Singh, Aged About 22 Years, R/o Village And Post- Dhanota, Tehsil Bharatpur, Distt. Bharatpur (Raj.).

----Petitioners

- State Of Rajasthan, Through Its Principal Secretary, Panchayati Raj Department, Govt. Of Rajasthan, Secretariat, Jaipur.
- 2. The Department Of Educaton, Through Its Principal Secretary, Government Secretariat, Govt. Of Rajasthan, Jaipur.
- 3. The Director, Elementary Education, Rajasthan, Bikaner.
- 4. The Board Of Secondary Education, Rajasthan, Ajmer Through Its Secretary, Ajmer, Rajasthan.

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- 5. National Council For Teachers Education, Through Its Chairperson G-7, Sector-10, Dwarka, Landmark Near Metro Station, Delhi 110075.
- 6. Devesh Sharma S/o Shri Gopal Sharma, Aged About 25 Years, R/o Deevan Pada, Jhini, District Dholpur (Raj.).
- 7. Sunita D/o Shri Pema Ram, Aged About 28 Years, R/o Chak Rajiyasar, District Churu (Raj.).

----Respondents

D.B. Civil Writ Petition No. 2111/2021

Vijendra Kumar Meena S/o Shri Gyarsi Lal Meena, Aged About 25 Years, R/o Village Papar, Papad, District Jaipur, Rajasthan.

Lokesh Kumar Sharma S/o Shri Haricharan Sharma, Aged About 23 Years, R/o Village Babli, Maholi, District Karauli, Rajasthan.

Monu Meena S/o Shri Prakesh Meena, Aged About 25 Years, R/o Village Langra, District Karauli, Rajasthan.

4. Mahendra Bunkar S/o Shri Lakhma Ram Bunkar, Aged About 25 Years, R/o Village Papar, District Jaipur, Rajasthan.

No,

- 5. Atar Singh Meena S/o Shri Mishri Lal Meena, Aged About 25 Years, R/o Village Kanchanpur, Langra, District Karauli, Rajasthan.
- Akhalesh Meena S/o Shri Shivcharan Meena, Aged About 28 Years, R/o Village- Santhalpur, Langra, District Karauli, Rajasthan.
- 7. Banti Meena S/o Shri Gopal Meena, Aged About 31 Years, R/o Village Dimokhari, Baharada, District Karauli, Rajasthan.
- 8. Shiv Shankar Meena S/o Shri Badri Narayan, Aged About 34 Years, R/o 46, Pandvo Ka Mohalla, Vill- Nonpura, Post-Papad, Kanota, District Jaipur, Rajasthan.
- 9. Sunita Meena D/o Shri Badri Narayan Meena, Aged About 27 Years, R/o Village Nonpura, Post Papad, Kanota, District Jaipur, Rajasthan.
- 10. Pramod Singh Dagur S/o Shri Vijay Singh Dagur, Aged About 26 Years, R/o Bayana To Hindaun Road, Jat Nagala, Jat Mohalla, District Karauli, Rajasthan.
- 11. Vikas Khileri S/o Shri Sukha Ram, Aged About 26 Years, R/

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- o Village-Surpura, District Nagaur, Rajasthan.
- 12. Ashok Godara S/o Shri Ramesh Chandra Godara, Aged About 27 Years, R/o 7/88, K K Colony, Basni 1St Phase, District Jodhpur, Rajasthan.
- 13. Mukesh S/o Shri Harkaran, Aged About 25 Years, R/o Mukhy Marg, Dugastau, District Nagaur, Rajasthan.
- 14. Sangeeta Godara D/o Shri Ramesh Ahcndra Godara, Aged About 29 Years, R/o P. No. 88, Indira Gandhi Majdor Colony, Basni 1St Phase, Bhagat Ki Kothi, District Jodhpur, Rajasthan.

Shrikant Sharma S/o Shri Hanuman Sahay Sharma, Aged About 34 Years, R/o Ward No. 15, Khatiyo Ka Mohalla, Chaksu, District Jaipur, Rajasthan.

Bharat Virash S/o Shri Jera Ram, Aged About 28 Years, R/o Village- Mandwala, District Jalore, Rajasthan.

Ashok Virash S/o Shri Jera Ram, Aged About 31 Years, R/o Ramdev Colony, Mandwala, District Jalore, Rajasthan.

- 18. Bhupendra Kumar Sharma S/o Shri Anat Ram Sharma, Aged About 28 Years, R/o Village- Rajgarh, Tehsil Rajgarh, Losal, District Alwar, Rajasthan.
- 19. Gajendra Singh Chauhan S/o Shri Umrao Singh, Aged About 36 Years, R/o 15, Maliyo Va Khatiyo Ka Bas, Chandlai, Tehsil Chaksu, District Jaipur, Rajasthan.
- 20. Ram Sahay Chaudhary S/o Shri Ram Narayan Chaudhary, Aged About 38 Years, R/o Village Sadarampura, Tehsil Chaksu, Thali, District Jaipur, Rajasthan.
- 21. Vikram Nainawat S/o Shri Bhoma Ram, Aged About 26 Years, R/o Village Ajabpura, District Jaipur, Rajasthan.
- 22. Tara Chand S/o Shri Keshri Chand, Aged About 28 Years, R/o Village Khejra, Dikhnada, District Churu, Rajasthan.
- 23. Hansraj Saran S/o Shri Keshari Singh, Aged About 29 Years, R/o Village - Khejra, Dikhnada, District Jaipur, Rajasthan.
- 24. Tansukh, S/o Shri Kalu Ram, R/o Nim Nagar, Khatu Kala, District, District Nagaur, Rajasthan.
- Jitendra Sharma S/o Shri Parmanand Sharma, Aged About
 Years, R/o Village Baharampur, Doroli, District Alwar,
 Rajasthan.
- 26. Arun Kumar S/o Shri Chandra Shekhar, Aged About 22



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Years, R/o 70, Kushvash Mohalla, Nekpur, District Bharatpur, Rajasthan.

- 27. Gajendra Singh S/o Shri Vijay Singh, Aged About 30 Years, R/o Village Jaluki, District Bharatpur, Rajasthan.
- 28. Bajrang Lal Kumawat S/o Shri Ramdev Kumawat, Aged About 29 Years, R/o Ward No. 4, Surera, District Sikar, Rajasthan.
- 29. Mahesh Chand Saini S/o Shri Kishori Lal Saini, Aged About 23 Years, R/o Dabar Ki Dhani, Sikandara, District Dausa, Rajasthan.

Yateesh Chand Yadav S/o Shri Baboo Lal Yadav, Aged About 28 Years, R/o Village Jagru, Khoh, District Alwar, Rajasthan.

Priyanka D/o Rameshwar Lal Jalandhara, Aged About 25 Years, R/o B-24, Riico Colony, Warehouse Road, Anupgarh, District Ganganagar, Rajasthan.

----Petitioners

Versus

. Not

- 1. Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.
- Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark Near Metro Station, New Delhi 110075.
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Rbse, Ajmer, Rajasthan.
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur, Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.
- Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 2112/2021

1. Ashutosh Sharma S/o Shri Rajendra Kumar Sharma, Aged About 31 Years, Resident Of Village Udaipuria, Tehsil Chomu, Distt. Jaipur (Raj.).

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- 2. Arun Kumar S/o Shri Prakash Chand, Aged About 31 Years, Resident Of Village Banpur Kala, Tehsil Jamvaramgarh, Distt. Jaipur (Raj.).
- 3. Mousam Khan S/o Salim Khan, Aged About 31 Years, Resident Of Village Post Kemla, Tehsil Nadouti, Distt. Karauli (Raj.).
- 4. Bhainru Lal Sookal S/o Shri Sunda Ram Sookal, Aged About 32 Years, Resident Of Village Sundarpura, Tehsil Virat Nagar, Distt. Jaipur (Raj.).

----Petitioners

Versus

State Of Rajasthan, Through Secretary, Education Department Secretariat, Jaipur.

National Council Of Teachers Education, G-7, Sector-10, Dwarka, Near Metro Station, New Delhi-75.

- Board Of Secondary Education, Rajasthan, Ajmer, Rajeev Gandhi Vidya Bhawan, Madhyamik Shiksha Board Colony, Civil Lines, Ajmer Through Its Secretary.
- 4. Director, Primary/upper Primary, Directorate, Bikaner.

No

5. National Institute Of Open School, A-24/25, Sector-62, Noida, Uttar Pradesh, Through Its Director.

----Respondents

D.B. Civil Writ Petition No. 2113/2021

Lubna Fatima D/o Khaleel Ahamed Khan, Aged About 29 Years, Resident Of 313, Almas Classes Anantpura Kota 324005.

----Petitioner

- 1. Union Of India, Through Secretary, Minister Of Education Shastri Bhawan Rajendra Parsad Marg, Delhi.
- Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark Near Metro Station, New Delhi 110075.
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teachers, Ajmer, Rajasthan.
- 4. The State Of Rajasthan, Through The Principle Secretary, Education Department, Government Secretariat, Jaipur (Rajasthan).
- 5. The Secretary, Board Of Secondary Education (Madhyamic

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[CW-1853/2021]



Shiksha Board Rajasthan), Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

6. Director, Madhyamic Shiksha Board Rajasthan, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 2148/2021

Anita Bankawat W/o Kishore Singh Bhati, Aged About 34 Years, Resident Of 45, Kalyan Nagar, Road No. 4, Vki Area, Jaipur 302013.

----Petitioner

Versus

State Of Rajasthan, Through Principal Secretary (Education), Department Of Education, Rajasthan, Government Secretariat, Jaipur (Rajasthan).

- 2. Board Of Secondary Education, Through Its Chairman, Ajmer.
- 3. Director Of Primary Education, Bikaner.

. Not

4. National Council For Teacher's Education, G-7, Sector 10, Dwarka, New Delhi 110075 Through Its Chairman.

----Respondents

D.B. Civil Writ Petition No. 2172/2021

Rimpal Narang D/o Shri Suresh Narang, Aged About 27 Years, B/c Arora, R/o Vpo - Jandawali, Tehsil And District Hanumangarh (Rajasthan)

----Petitioner

- State Of Rajasthan, Through The Secretary, Education Department, Government Of Rajasthan, Secretariat, Jaipur.
- 2. Director, Elementary Education And Panchayati Raj (Elementary Education Department), Bikaner.
- 3. Secretary, Board Of Secondary Education, Rajasthan Rajiv Gandhi Bhawan, Secondary Education Board Colony, Civil Lines, Ajmer.
- 4. Co-Ordinator, Rajasthan Eligibility Examination For Teachers (Reet), Board Of Secondary Education, Rajasthan



Rajiv Gandhi Bhawan, Secondary Education Board Colony, Civil Lines, Ajmer

----Respondents

D.B. Civil Writ Petition No. 2178/2021

- 1. Rajendra Bhakar S/o Shri Shiv Ram Bhakar, Aged About 24 Years, B/c Jat, R/o Village Kalwa Chhota, Tehsil Makrana, District Nagaur (Rajasthan)
- 2. Raghunath Ram S/o Shri Bhuwna Ram, Aged About 25 Years, B/c Jat, R/o Jeenwar, Tehsil Nawa, District Nagaur (Rajasthan)

Gopal Kaswa S/o Shri Prabhu Ram Kaswa, Aged About 25 Years, B/c Jat, R/o Kaswan Ki Dhani, Maroth, Tehsil Nawa, District Nagaur (Rajasthan)

Manju Kumari D/o Shri Sharwan Ram, Aged About 29 Years, B/c Jat, R/o Village Bhanwata, Tehsil Nawa, District Nagaur (Rajasthan)

Mahendra Kumar Kirdoliya S/o Shri Sohan Lal, Aged About
 Years, B/c Jat, R/o Village Gogour, Tehsil Nawa, District
 Nagaur (Rajasthan)

- No

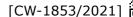
- 6. Laxmi Devi D/o Shri Nanda Ram, Aged About 24 Years, B/c Jat, R/o Village Govindi, Tehsil Nawa, District Nagaur (Rajasthan)
- Moti Lal S/o Shri Pema Ram, Aged About 33 Years, B/c Jat,
 R/o Village Gogour, Tehsil Nawa, District Nagaur (Rajasthan)
- 8. Manju Devi W/o Shri Ram Lal, Aged About 30 Years, B/c Jat, R/o Village Gogour, Tehsil Nawa, District Nagaur (Rajasthan)
- Chunki Devi D/o Shri Nema Ram, Aged About 25 Years, B/c Jat, R/o Village Daipur, Tehsil Nawa, District Nagaur (Rajasthan)
- 10. Shyam Lal S/o Shri Hema Ram, Aged About 29 Years, B/c Jat, R/o Village Gogour, Tehsil Nawa, District Nagaur (Rajasthan)

----Petitioners

Versus

1. State Of Rajasthan, Through The Principal Secretary, Department Of School Education, Government Of Rajasthan, Secretariat, Jaipur.

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- 2. The Director, Elementary Education, Directorate, Bikaner.
- 3. The Board Of Secondary Education, Rajasthan, Jaipur Road, Ajmer Through Its Secretary.
- The Coordinator, Rajasthan Eligibility Examination For Teachers (Reet) - 2021, Board Of Secondary Education, Rajasthan, Rajiv Gandhi Vidhya Bhawan, Board Of Secondary Education Colony, Civil Lines, Ajmer.

----Respondents

D.B. Civil Writ Petition No. 2209/2021

Ramdev S/o Narayan Ram, Aged About 27 Years, R/o Village Indas, Pot Gogelao, Tehsil And District Nagaur, Rajasthan.

----Petitioner

Versus

State Of Rajasthan, Through Its Principal Education Secretary, Government Of Rajasthan, Secretariat, Jaipur.

2. The Director, Primary Education, Rajasthan, Bikaner.

Not

- 3. The Coordinator, Rajasthan Eligibility Examination For Teacher (Reet)-2021, Secondary Eduction Board, Rajasthan, Rajeev Gandhi Vidhya Bhawan, Secondary Education Board Colony, Civil Lines, Ajmer ,rajasthan.
- The Chairman National Council For Teachers Education (Ncte), Hans Bhavan Wing 11, Bahadur Shah Zafar Marg, New Delhi - Ii 0 002

----Respondents

D.B. Civil Writ Petition No. 2211/2021

- 1. Gaurav Kumar S/o Shri Rameshwar Singh, Aged About 30 Years, R/o Village Nabhera, District Bharatpur, Rajasthan.
- Shelendra Giri S/o Shri Jaswant Giri, Aged About 27 Years,
 R/o Village Dheemri, District Dholpur, Rajasthan.
- 3. Laxmi Goswami D/o Shri Ramban, Aged About 30 Years, R/o 78, Village Tentara, Morena, Madhya Pradesh.
- 4. Narayan Singh S/o Shri Ganjaniya, Aged About 28 Years, R/o Village Maloni Panwar, District Dholpur.
- 5. Dipak Kumar S/o Shri Daudayal, Aged About 25 Years, R/o 97, Village Piphera, District Dholpur, Rajasthan.
- 6. Rasa Khan S/o Shri Ajameree Khan, Aged About 29 Years, R/o Hanuman Pota, Chitaura District Dholpur, Rajasthan.
- 7. Vivek Singh S/o Shri Hari Singh, Aged About 27 Years, R/o

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- Shidhyapura, Silawat, District Dholpur, Rajasthan.
- 8. Kadeer Khan S/o Shri Rajaveer Khan, Aged About 29 Years, R/o Hanuman Pota, Chitaura District Dholpur, Rajasthan.
- 9. Insar Khan S/o Shri Salim Khan, Aged About 31 Years, R/o 397, Gautam Budhh Nagar, Berdana, Rampur Kalan, Morena Madhya Padesh.
- 10. Om Trivedi S/o Shri Pawan Kumar Trivedi, Aged About 23 Years, R/o Bhawa Sahab Ka Bagh, Station Road, District Pholpur, Rajasthan.

Ashish Choudhary S/o Shri Shishu Pal Choudhary, Aged About 21 Years, R/o Chippa Mohalla, Teja Chawk, Kekri, District Ajmer, Rajasthan.

Bhupendra Panchal S/o Shri Rajendra Kumar Lohar, Aged About 21 Years, R/o 134, Village Ratanpura, Vishwa Karma Nagar, Titriyan, District Tonk, Rajasthan.

13. Satendra Singh S/o Shri Amiri Singh, Aged About 26 Years, R/o Chaura Khera, District Dholpur, Rajasthan.

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- 14. Satvendra Singh S/o Shri Bhola Ram, Aged About 24 Years, R/o Rajpoot Mohalla, Rajaura Kalan, District Dholpur, Rajasthan.
- 15. Saddam Hussain S/o Shri Munna Lal, Aged About 28 Years, R/o Sarkan Kheda, Doobra, District Dholpur, Rajasthan.
- 16. Udal Singh S/o Shri Nirottam Singh, Aged About 27 Years, R/o Kaluaa Ka Pura, Hinota, District Dholpur, Rajasthan.
- 17. Satish Rathor S/o Shri Deendyal, Aged About 25 Years, R/o Ward No. 3, Shiv Nagar Colony, District Dhaulpur, Rajasthan.
- 18. Dilip Kumar Soni S/o Shri Vishnu Bhagwan Soni, Aged About 37 Years, R/o Kherapati Mohalla, District Bhaaratpur, Rajasthan.
- 19. Ravindra Singh S/o Shri Rajveer Singh, Aged About 33 Years, R/o Jain Mandir Ke Pas, Gopal Ghar, District Bharatpur, Rajasthan.
- 20. Naveen Sharma S/o Shri Deendayal, Aged About 26 Years, R/o Village Pingora, District Bharatpur, Rajasthan.
- 21. Saurabh Kumar S/o Shri Damodar Lal Sharma, Aged About 27 Years, R/o Village Nabhera, District Bharatpur,



Rajasthan.

सत्यमेव जवते

Not

- 22. Dinesh Patel S/o Shri Ramjiram Patel, Aged About 24 Years, R/o Bhakharo Ki Dhani, Kali Nadi, Tehsil Bilara, District Jodhpur, Rajasthan.
- 23. Dalip Kumar Saini S/o Shri Durgaram Saini, Aged About 25 Years, R/o Ward No. 4, Dhani Maliyan, Tehsil Khandela, District Sikar, Rajasthan.
- 24. Ved Prakash S/o Shri Kishana Ram Choudhary, Aged About 25 Years, R/o Puniyo Ka Mohalla, Thikariya Kalan, District Nagaur, Rajasthan.

Veni Prashad S/o Shri Kishana Ram Choudhary, Aged About 22 Years, R/o Puniyo Ka Mohalla, Thikariya Kalan, District Nagaur, Rajasthan.

Pankaj Yadav S/o Shri Bahadur Mal Yadav, Aged About 26 Years, R/o Ward No. 9, Punchhlawali, Godawa, Nim Ka Thana, District Sikar, Rajasthan.

- 27. Kapil Kumar S/o Shri Jagdish Prasad, Aged About 25 Years, R/o Kesaripura, District Jhunjhunu, Rajasthan.
- 28. Alok Chandan Meel S/o Shri Ashok Kumar, Aged About 24 Years, R/o Village Swami Ki Dhani, Tehsil Dhigal, District Jhunjhunu, Rajasthan.
- 29. Sunil S/o Shri Mohan Singh, Aged About 25 Years, R/o 25, Chinchroli, Bharunda Khurd, District Jhunjhunu, Rajasthan.
- 30. Sachin S/o Shri Ramakant Sharma, Aged About 23 Years, R/o Singhrawali, Chekora, District Bharatpur, Rajasthan.
- 31. Shubham Choudhary S/o Shri Prahlad Jat, Aged About 23 Years, R/o Village Bas Sonwa, Post Bansera, Tehsil Todarai Singh, District Tonk, Rajasthan.
- 32. Moniesh Kumar S/o Shri Vidyadhar Saharan, Aged About 26 Years, R/o Ward No 10, Saharano Ki Dhani Tehsil Loona, District Jhunjhunu, Rajasthan.
- 33. Laxman Gurjar S/o Shri Hanuman Prasad Gurjar, Aged About 31 Years, R/o 19, Bhuratya Ka Chok, Hathgi, Tehsil Malpura, District Tonk, Rajasthan.
- 34. Prashant Kumar Meena S/o Shri Pawan Lal Meena, Aged About 21 Years, R/o Sikroda Meena, Tehsil Hindaun, District Karauli, Rajasthan.
- 35. Ramavtar S/o Shri Vijay Singh Gurjar, Aged About 21



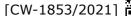
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- Years, R/o Arej Nisura, Tehsil Todabhim, District Karauli, Rajasthan.
- 36. Sumer Singh S/o Shri Nimba Ram, Aged About 24 Years, R/o Jato Ka Bas, Khur Khura Khurd, Tehsil Khoojhanda, District Nagaur, Rajasthan.
- 37. Kiran Chaudhary D/o Jagdish Ram, Aged About 26 Years, R/o 135, Nimber Colony, Sankhawas, Tehsil Nagaur, District Nagaur, Rajasthan.
- 38. Himanshu Singh S/o Shri Santosh Kumar Singh, Aged High About 29 Years, R/o 133, Agawali Vihar, Agra Road, Jamdoli, District Jaipur, Rajasthan.
 - Dharmendra Kumar Jangir S/o Shri Ram Kishore Jangir, Aged About 35 Years, R/o Mohammadpura, District Dausa, Rajasthan.
 - Mamata Sharma D/o Shri Gopal Lal Sharma, Aged About 33 Years, R/o Rinwa Ki Dhani, Village Gudha Bairsal, Tehsil Dudu, District Jaipur, Rajasthan.
- 41. Vishnu Dutt S/o Shri Satpal, Aged About 28 Years, R/o 10 Tk, Tehsil Raj Singh, District Ganganagar, Rajasthan.

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- 42. Vikram S/o Shri Daulatram, Aged About 27 Years, R/o Vpo Kanhewala, 25 Jrk Dhani, Pilibanga, District Hanumangarh, Rajasthan.
- 43. Saurabh Singh Jat S/o Shri Gopal Singh, Aged About 26 Years, R/o Kherihewat, Tehsil Hindaun, District Karauli, Rajasthan.
- 44. Sonu Singh S/o Shri Kalyan Singh, Aged About 28 Years, R/o Village Roshan Bari, Panchayat Unhel, Tehsil Tirawa, District Jhalawar, Rajasthan.
- 45. Sonu Kumar S/o Shri Nihal Singh, Aged About 25 Years, R/o Sn Collage, Bada Goan, Bagcholi Khar, District Dholpur, Rajasthan.
- 46. Shrawan Ram Dudi S/o Shri Banna Ram Dudi, Aged About 29 Years, R/o Dudiyon Ki Dhani, Untwaliya, District Nagaur, Rajasthan.
- 47. Sandeep Kumar Bhambhu S/o Shri Ram Karan Bhambhu, Aged About 32 Years, R/o Rai Singh Nagar, District Shri Ganganagar, Rajasthan.
- 48. Samesta D/o Shri Omprakash, Aged About 30 Years, R/o Village 10 Tk, Tehsil Rai Singh Nagar, District Shri Ganganagar, Rajasthan.

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- 49. Rohit Kumar Chaturvedi S/o Shri Gopal Lal Chaturvedi, Aged About 23 Years, R/o Dausa, District Dausa, Rajasthan.
- 50. Rajesh Kumar Verma S/o Shri Satyanarayan Verma, Aged About 31 Years, R/o Village Bain, District Churu, Rajasthan.
- 51. Rampal S/o Shri Ramswrup, Aged About 32 Years, R/o Tehsil Rai Singh Nagar, District Shri Ganganagar, Rajasthan.

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Rakesh Kumar Tailor S/o Shri Vinod Kumar Tailor, Aged About 29 Years, R/o Ward No. 5, Koraya Ki Dhani, Ghatwa, District Nagaur, Rajasthan.

Rishabh Kumar Chhimpa S/o Shri Bhagirth Prasad, Aged About 30 Years, R/o Bain, Tehsil Bain, District Churu, Rajasthan.

Rajesh Kumar S/o Shri Daleep Kumar, Aged About 26 Years, R/o Ward No. 5, Goluwala, Niwadar, District Hanumangarh, Rajasthan.

- 55. Rajendra Prasad S/o Shri Rampratap Swami, Aged About 33 Years, R/o District Hanumangarh, Rajasthan.
- 56. Prem Sagar Sharma S/o Shri Omprakash Sharma, Aged About 34 Years, R/o Ward No. 6, Padampur, District Ganganagar, Rajasthan.
- 57. Prem Chand Yadav S/o Shri Umrao Lal Yadav, Aged About 26 Years, R/o Dhani Mehta Vali, Village Bhuri Bharaj, Kotputli, District Jaipur, Rajasthan.
- 58. Manu Dan Charan S/o Shri Gomand Dan Charan, Aged About 38 Years, R/o Ward No. 19, Panchawato Ka Bas, Deshnok, District Bikaner, Rajasthan.
- 59. Mushtaq Ahmed Gauri S/o Shri Faruk Husain Gauri, Aged About 27 Years, R/o By Paas Patoliya, Kushalgarh, District Banswara, Rajasthan.
- 60. Mukesh Kumar S/o Shri Sukhveer Singh, Aged About 28 Years, R/o Post Booma Bada, Kheri Dhukia, Tehsil Jagod, District Sikar, Rajasthan.
- 61. Mukesh Kumar Sharma S/o Siyanand Sharma, Aged About 26 Years, R/o Gopal Baghichi, Ramnagar Colony, Bandikui, District Dausa, Rajasthan.
- 62. Manohar Das S/o Shri Nen Das, Aged About 21 Years, R/o Village Taliya, Bana Ka Bas, Tehsil Osiya, District Jodhpur,

Rajasthan.

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- 63. Mahesh Kumar S/o Shri Bhoop Singh, Aged About 25 Years, R/o Ward No. 9, Near Krishna Mandir, Chak 4-5 Rwb, District Hanumangarh, Rajasthan.
- 64. Kushum D/o Ramkishore Meena, Aged About 28 Years, R/o Dighawara, District Alwar, Rajasthan.
- 65. Kamal Singh Meena S/o Shri Hajari Lal Meena, Aged About 33 Years, R/o Dighawara, District Alwar, Rajasthan.
 - Gopichand Choudhary S/o Shri Hansraj, Aged About 25 Years, R/o Ward No-5, Goluwala, Niwadan, 24 Jrk, District Hanumangarh, Rajasthan.

Devilal S/o Shri Dayasingh Saharan, Aged About 26 Years, R/o Dhani Ranwan, Dudhwakhara, District Churu, Rajasthan.

OAshish Sharma S/o Shri Devesh Sharma, Aged About 23 Years, R/o Near Pnb Bank, Baseri Dholpur, District Dholpur, Rajasthan.

- 69. Ajay Kumar Verma S/o Shri Shriram Verma, Aged About 25 Years, R/o Mohan Das Ki Dhani, Bharaj Dhuree, District Jaipur, Rajasthan.
- 70. Abdul Gaffar Saiyad Ali S/o Shri Sheed Ahmad Shah, Aged About 27 Years, R/o Khumaro Ka Mohalla, Antera, District Jaipur, Rajasthan.
- 71. Vinod Kumar S/o Shri Banwari Lal, Aged About 36 Years, R/o Dhani 5 Kd- A, Ganganagar, Rajasthan.
- 72. Suresh Sirohi S/o Shri Dharma Ram, Aged About 27 Years, R/o Anandpur, Kalu, With Chak, District Pali, Rajasthan.
- 73. Rajkumar S/o Ramdev Singh, Aged About 33 Years, R/o Village Chock, Post Bhimsar, Jalipura, District Jhunjhunu, Rajasthan.
- 74. Pushpendra Kumar S/o Shri Raghunandan, Aged About 26 Years, R/o Hasanpur, Gadauli, Nadvai, District Bharatpur, Rajasthan.
- 75. Pritam Singh Mehriya S/o Shri Chhotu Ram Mehriya, Aged About 28 Years, R/o D-183, Gandhi Colony, Merta, District Nagaur, Rajasthan.
- 76. Prakash Chand Kuldeep S/o Shri Gewar Ram, Aged About 35 Years, R/o Jatiyo Ka Bahar Vala Baas, Nanan Road, Pipar City, District Jodhpur, Rajasthan.



- 77. Paras Gupta S/o Shri Rajendra Kumar Gupta, Aged About 28 Years, R/o Ward No. 5, Kharab District Jaipur, Rajasthan.
- 78. Pradeep Kumar S/o Shri Surender Singh, Aged About 33 Years, R/o Village Ismailpur, Chirawa, District Jhunjhunu, Rajasthan.
- 79. Manish Kumar Jangid S/o Shri Ramniwas Jangid, Aged About 37 Years, R/o Brahmino Ki Dhani, Near Bus Stand, Indali, District Jhunjhunu, Rajasthan.

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Kailash Kumawat S/o Shri Moduram Kumawat, Aged About 28 Years, R/o Narsingh Dwara Road, Post Bhigod, District Bhilwara, Rajasthan.

----Petitioners

Versus

Ounion Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad Marg, Delhi.

- Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark Near Metro Station, New Delhi 110075.
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Rbse, Ajmer, Rajasthan.
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur, Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.
- 6. Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 2214/2021

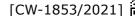
Sangeeta D/o Duda Ram W/o Ramdev, Aged About 23 Years, R/o Village Indas, Post Gogelao, Tehsil And District Nagaur, Rajasthan.

----Petitioner

Versus

1. The State Of Rajasthan, Through Its Principal Education Secretary, Government Of Rajasthan, Secretariat, Jaipur.

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- 2. The Director, Primary Education, Rajasthan, Bikaner.
- 3. The Coordinator, Rajasthan Eligibility Examination For Teacher (Reet) 2021, Secondary Education Board, Rajasthan, Rajeev Gandhi Vidhya Bhawan, Secondary Education Board Colony, Civil Lines, Ajmer, Rajasthan.
- 4. The Chairman, National Council For Teachers Education (Ncte) Hans Bhawan Wing 11, Bahdur Shah Zafar Marg, New Delhi-Ii0002.

----Respondents

D.B. Civil Writ Petition No. 2217/2021

Mahesh Kumar Yadav S/o Shri Mamraj Yadav, Aged About 27 Years, Resident Of Dhani Chetawali, Sefra Gunwar, Tehsil Khetri District Jhunjhunu (Raj.) Pin 332716.

Pradeep Kumar Yadav S/o Shri Jagdish Prasad Yadav, Aged About 29 Years, Resident Of Dhani Chobra Wali, Sefra Gunwar Tehsil Khetri, District Jhunjhunu (Raj.) Pin 332716.

3. Smt. Ranjana Yadav W/o Shri Mahendra Singh Yadav, Aged About 32 Years, Resident Of Village Sefra Gunwar Tehsil Khetri, District Jhunjhunu (Raj.) Pin 332716.

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- 4. Jitendra Mitharwal S/o Shri Jhabarmal, Aged About 25 Years, Resident Of Dhani Chobrawali, Sefra Gunwar Tehsil Khetri, District Jhunjhunu (Raj.) Pin 332716.
- 5. Manish Kumar S/o Shri Ram Kumar Singh, Aged About 27 Years, Resident Of Village Haripura, Tehsil Udaipurwati, District Jhunjhunu (Raj.) Pin 333801.
- 6. Smt. Kiran Kumari Yadav W/o Shri Sandeep Kumar Yadav, Aged About 27 Years, Resident Of Dhani Chobarawali, Sefra Gunwar Tehsil Khetri, District Jhunjhunu (Raj.) Pin 332716.
- 7. Anil Kumar Saini S/o Shri Sohan Lal Saini, Aged About 27 Years, Resident Of Badi Ki Dhani, Tehsil Srimadhopur, Via Thoi, Sikar (Raj.) Pin 332719.
- 8. Ram Singh Saini S/o Shri Khuba Ram Saini, Aged About 33 Years, Resident Of Dhani Deeplawali, Rajeevpura, Manaksas, District Jhunjhunu (Raj.) Pin 333801.
- 9. Smt. Suman Bhaskar W/o Jaiprakash, Aged About 32 Years, Resident Of Ward No. 19, Dhani Swami Wali, Village Pachlangi, Tehsil Udaipurwati, District Jhunjhunu (Raj.) Pin 333801.

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[CW-1853/2021]



- 10. Jaiprakash Badsara S/o Shri Phool Chand Jat, Aged About 33 Years, Resident Of Ward No. 19, Dhani Swami Wali, Village Pachlangi, Tehsil Udaipurwati, District Jhunjhunu (Raj.) Pin 333801.
- 11. Smt. Jyoti Kumari W/o Shri Sonu Yadav, Aged About 27 Years, Resident Of House No. 63, Village And Post Aklimpur, Tehsil Neemrana, District Alwar (Raj.).

----Petitioners

Versus

The Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.

Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark Near Metro Station, New Delhi 110075.

The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Rbse, Ajmer, Rajasthan.

4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur, Raj.

Not

- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhymik Shiksha Board Colony, Civil Line, Ajmer (Raj.).
- 6. Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhymik Shiksha Board Colony, Civil Line, Ajmer (Raj.).

----Respondents

D.B. Civil Writ Petition No. 2220/2021

- 1. Anish Khan S/o Shri Munshi Khan, Aged About 25 Years, R/o Bairwa Mohalla, Lotwada, District Dausa, Rajasthan.
- 2. Manish Mehta S/o Shri Naresh Mehta, Aged About 25 Years, R/o Mandir K Pas, Ward No. 7, Naran Khera, Natai, District Baran, Rajasthan.
- 3. Vinod Choudhary S/o Shri Kalu Ram Choudhary, Aged About 29 Years, R/o Gram Post Pachar, Via Kalwar, Pachar, District Jaipur, Rajasthan.
- 4. Shrawan Lal Gurjar S/o Shri Gograj Gurjar, Aged About 30 Years, R/o Pachar Via Kalwar, Pachar, District Jaipur, Rajasthan.
- 5. Ganesh Narayan Choudhary S/o Shri Gopal Lal Jat, Aged



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About 31 Years, R/o Bhawariyo Ki Dhani, Lalpura, Pachar, District Jaipur, Rajasthan.

- 6. Mali Ram Nehra S/o Shri Hanuman Prasad Nehra, Aged About 29 Years, R/o Nehra Ka Bas, Bhadwa, District Jaipur, Rajasthan.
- 7. Jhabar Mal S/o Shri Suja Ram, Aged About 31 Years, R/o Kaiyawas, Deoli Kalan, District Nagaur, Rajasthan.
- 8. Parvati Choudhary D/o Hanuman Prasad Nehra, Aged About 32 Years, R/o Kakaraliyon Ki Dhani, Raghunandan Rura, Mundoti, District Jaipur, Rajasthan.

Priti Upadhyay D/o Suraj Mal Sharma, Aged About 33 Years, R/o Kakaraliyon Ki Dhani, Raghunandan Pura, Mundoti, District Jaipur, Rajasthan.

Rekha Kumari Katara D/o Jeevram Katara, Aged About 31 Years, R/o Vpo Matabuchiya, Tehsil Simal Wara, Bhinda, District Dungarpur, Rajasthan.

11. Mahipal Parmar S/o Shri Motilal Parmar, Aged About 38 Years, Ward No. 3, Vpo Biliyabadgama, Tehsil Sagwada, District Dungarpur, Rajasthan.

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- 12. Bapulal Parmar S/o Shri Hakra Parmar, Aged About 39 Years, Ward No. 3, Vpo Biliyabadgama, Tehsil Sagwada, District Dungarpur, Rajasthan.
- 13. Sumer Singh S/o Shri Hemraj Jat, Aged About 24 Years, R/o Dhani Bura Ki, Tehsil Bansur, District Alwar, Rajasthan.
- 14. Rupesh Kumar S/o Shri Hari Prasad, Aged About 29 Years, R/o Village Basaiya Kalan, Tehsil Gagwana, District Bharatpur, Rajasthan.
- 15. Manmohan Santoliya S/o Shri Ramavtar, Aged About 30 Years, R/o Ajabpura, Tehsil Thanagaji, District Alwar, Rajasthan.
- 16. Nemaram S/o Shri Shyama Ram, Aged About 30 Years, R/o Kirdoli Bari, Dehar Ka Bas, Sikar, Rajasthan.
- 17. Rakesh Kumar Meena S/o Lajja Ram Meena, Aged About 25 Years, R/o Village Basantpura, Post Chandrawali, Samarthula, District Dhoulpur, Rajasthan.
- 18. Anil Kumar Meena S/o Shri Nirotilal Meena, Aged About 27 Years, R/o Madasil, District Dholpur, Rajasthan.
- 19. Shashi Pratap Singh Khangarot S/o Shri Radheyshyam Singh, Aged About 33 Years, R/o Mandavara, District

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Jaipur, Rajasthan.

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- 20. Imran Shekh S/o Shri Mustak Shekh, Aged About 25 Years, R/o Ward No. 3, Mandavara, District Jaipur, Rajasthan.
- 21. Rajesh Singh Mandiya S/o Jairam Mandiya, Aged About 28 Years, Mandiya, Tehsil Bhuteda, District Jaipur, Rajasthan.
- 22. Gajananda Bugaliya S/o Shri Bholu Ram, Aged About 33 Years, R/o Bugaliya, Tehsil Punana, District Jaipur, Rajasthan.

 Rayikant Sharma S/o Shri Hanuman Sahay Sharma, Aged

Ravikant Sharma S/o Shri Hanuman Sahay Sharma, Aged About 30 Years, R/o Ward No. 15, Khatiyo Ka Mohalla, Chaksu, District Jaipur, Rajasthan.

Suresh Kumar S/o Shri Rajender Kumar, Aged About 24 Years, R/o Ward No. 8, Thalarka, Tehsil Brni, District Hanumangarh, Rajasthan.

Parmanand Yadav S/o Shri Mahendra Singh Yadav, Aged About 24 Years, R/o Ishroda, District Alwar, Rajasthan.

- 26. Rajni Kumari D/o Pohap Singh, Aged About 21 Years, R/o Bichchal District Alwar, Rajasthan.
- 27. Vinod Kumar Meena S/o Shri Morpal Meen, Aged About 27 Years, R/o Ward No. 1, Uniyara, District Tonk, Rajasthan.
- 28. Shaitan Singh Meena S/o Moolchand Meena, Aged About 24 Years, R/o Vijayram Mohalla, Bilota, District Tonk, Rajasthan.
- 29. Pradeep Choudhary S/o Shri Suraj Singh Choudhary, Aged About 24 Years, R/o Jato Ka Mohalla, Kashipura, Tehsil Piplu, District Tonk, Rajasthan.
- 30. Maneesh Upadhyay S/o Shri Daudayal Sharma, Aged About 24 Years, R/o Indoli, District Dholpur, Rajasthan.
- 31. Ashok Nehra S/o Shri Likhmaram Jat, Aged About 26 Years, R/o 3, Bhagwati Jagdamba Nagar, Harnathpura, Jhotwara, District Jaipur, Rajasthan.
- 32. Heera Lal S/o Shri Gopal Ji, Aged About 28 Years, R/o Prempura, Bhainslana, District Jaipur, Rajasthan.
- 33. Mukesh Kumar Meena S/o Shri Ganesh Meena, Aged About 29 Years, R/o 74 Banedaki Dhani, Palera, District Jaipur, Rajasthan.
- 34. Prem Prakash Yadav S/o Shri Mahipal Singh, Aged About 29 Years, R/o 333 B, Sidharth Nagar, Gatore, District

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Jaipur, Rajasthan.

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- 35. Neetu Hisariya D/o Shri Suresh Hisariya, Aged About 30 Years, R/o B-30, Godara Basti, Khatipura Road, Jhotwara, District Jaipur, Rajasthan.
- 36. Dharmchand Mahawar S/o Shri Motilal Mahawar, Aged About 29 Years, R/o Koli Mohalla, Village Balin, Hurra, Mahwa, District Dausa, Rajasthan.
- Vijay Singh Koli S/o Shri Motilal Koli, Aged About 36 Years, 37. R/o Village Balin, Hurra, Mahwa, District Dausa, Rajasthan. 3894

Dilip Kumar Garasiya S/o Shri Shambhu Lal Garasiya, Aged About 35 Years, R/o Mundri District Banswara, Rajasthan.

Suneel Kumar S/o Shri Karan Singh, Aged About 31 Years, R/o Birharu, District Bharatpur, Rajasthan.

Rayindra Singh S/o Shri Dashrath Singh, Aged About 30 Years, R/o Mangren Khurd, Vallabhgarh, Bayana, District Bharatpur, Rajasthan.

Javed Akhter S/o Shri Mohammad Anif, Aged About 22 41. Dahikheda, District R/o Khanpur, Years, Jhalawar, Rajasthan.

----Petitioners

Versus

- 1. Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.
- 2. Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark-Near Metro Station, New Delhi-110075.
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Rbse, Ajmer, Rajasthan.
- The State Of Rajasthan, Through The Principal Secretary, 4. Jaipur Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.
- 6. Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents



D.B. Civil Writ Petition No. 2244/2021

- 1. Himanshu Sharma S/o Shri Mohan Swaroop Sharma, Aged About 25 Years, R/o Sarsai, Dhanwara, Kumher, District Bharatpur, Rajasthan.
- 2. Ankit Sharma S/o Shri Netram Sharma, Aged About 23 Years, R/o Peedhi, District Bharatpur, Rajasthan.
- 3. Harimohan Meena S/o Shri Ramkhiladi Meena, Aged About 25 Years, R/o Amarwad, District Karauli, Rajasthan.

Ramraj Meena S/o Shri Girraj Meena, Aged About 25 Years, R/o Ramapura, Khohri, District Karauli , Rajasthan.

Suresh Kumar S/o Shri Ramjee Lal, Aged About 36 Years, R/o 103, Koli Mohalla, Birharu, District Bharatpur, Rajasthan.

Brijesh Kumar Verma S/o Shri Kanhaiya Lal, Aged About 36 Years, R/o Maharawar. District Bharatpur, Rajasthan.

Rajesh Rundla S/o Shri Ram Karan Pundla, Aged About 22 Years, R/o Rundala Ki Dhani, Bobas Jaipur , Rajasthan.

8. Sita Ram Kumhar S/o Shri Rameshwar Lal, Aged About 33 Years, R/o 243, Kumawato Ka Mohalla, Bobas, District Jaipur, Rajasthan.

Not

- 9. Ashish Kumar S/o Shri Ramswaroop Sharma, Aged About 27 Years, R/o Bobas, District Jaipur, Rajasthan.
- 10. Dinesh Kumar Prajapat S/o Shri Banshi Lal Prajapat, Aged About 31 Years, R/o Kumawato Ka Mohalla, Bobas, District Jaipur, Rajasthan.
- 11. Ajay Kumar Meena S/o Shri Ratan Singh Meena, Aged About 25 Years, R/o Barauli, District Dholpur, Rajasthan.
- 12. Ravi Meena S/o Shri Ram Niwas Meena, Aged About 26 Years, R/o Mukam Nakatpura, Post Sarmathpura, District Dholpur, Rajasthan.
- 13. Balram Meena S/o Shri Durgalal Meena, Aged About 21 Years, R/o Khoobnagar, Langra, District Karauli, Rajasthan.
- 14. Rohit Kumar Goyal S/o Shri Hari Charan Goyal, Aged About 24 Years, R/o Charki Mohalla, Mandawar, Mahwa, District Dausa, Rajasthan.
- 15. Vikash Kumar S/o Shri Mukesh Kumar, Aged About 25 Years, R/o Kalakhari, District Jhunjhunu, Rajasthan.
- 16. Monika D/o Shri Moolchand Yadav, Aged About 23 Years, R/o Village Talwar, Post Jaguwas, Tehsil Behror, District



Alwar, Rajasthan.

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- 17. Ram Mohan S/o Shri Moolchand Yadav, Aged About 25 Years, R/o Village Talwar, Post Jaguwas, Tehsil Behror, District Alwar, Rajasthan.
- 18. Rakshapal Yadav S/o Shri Ganpat Ram Yadav, Aged About 34 Years, R/o 03, Mansarovar Colony, Shiv Marg, Kalwar Road, District Jaipur, Rajasthan.
- 19. Vinay Kumar Sharma S/o Shri Ramkishan Sharma, Aged About 23 Years, R/o Dholarada, Talab, Tehsil Rajgarh, District Alwar, Rajasthan.

Manoj Kumar Sharma S/o Shri Vinodi Lal Sharma, Aged About 23 Years, R/o Talab, Tehsil Rajgarh, District Alwar, Rajasthan.

Yogesh Kumar Sharma S/o Shri Laxminarayan Sharma, Aged About 24 Years, R/o Joshi Mohalla, Talab, Tehsil Rajgarh, District Alwar, Rajasthan.

- 22. Praveen Kumar Verma S/o Shri Bahadur Singh, Aged About 26 Years, R/o Malawali, Khoramalawali, District Alwar, Rajasthan.
- 23. Mahendra Kumar Choudhary S/o Shri Bhanwar Lal Choudhary, Aged About 27 Years, R/o Jatan Mohalla, Balapura, Baori, District Tonk, Rajasthan.
- 24. Sanwar Lal Nagar S/o Shri Gopal Lal Nagar, Aged About 27 Years, R/o Village Ratanpura, Tehsil Deoli, Nasirda District Tonk, Rajasthan.
- 25. Hemraj Dhakar S/o Shri Gokul Dhakar, Aged About 27 Years, R/o Panghat K Pas, Falolav, Kookar, District Tonk, Rajasthan.
- 26. Raju Lal Dhakar S/o Shri Gopal Dhakar, Aged About 28 Years, R/o Village Ratanpura, Tehsil Deoli, Nasirda District Tonk, Rajasthan.
- 27. Laxman Singh Chawada S/o Shri Hardeva Ram, Aged About 40 Years, R/o Ward No. 3, Baral, District Sikar, Rajasthan.
- 28. Meghraj S/o Shri Baldev Singh, Aged About 24 Years, R/o Govind Nagar, Madarpur Road, District Bharatpur, Rajasthan.
- 29. Devraj Singh S/o Shri Baldev Singh, Aged About 23 Years, R/o Govind Nagar, Madarpur Road, District Bharatpur, Rajasthan.



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- 30. Sumer Singh S/o Shri Om Prakash, Aged About 25 Years, R/o Teekoopura, Gujarwas, District Jhunjhunu, Rajasthan.
- 31. Sanjay Kumar Sharma S/o Shri Ramniwas Sharma, Aged About 23 Years, R/o Dhain Bhoom Singh, Bajrangpura, District Jaipur, Rajasthan.
- 32. Dilip Singh Gurjar S/o Shri Shiv Kumar Gurjar, Aged About 35 Years, R/o Saloda Mode, Kailadevi Colony, Karauli Fatak K Pas, Gangapur City, District Sawai Madhopur, Rajasthan.
- 33. Nemee Chand Gurjar S/o Shri Ramkhiladi Gurjar, Aged Hig, About 37 Years, R/o Keladevi Mandir K Pas, Saloda, Gangapur, District Sawai Madhopur, Rajasthan.
 - Irfan Khan S/o Shri Sher Khan, Aged About 26 Years, R/o Barauli, District Dholpur, Rajasthan.
 - Satpal Singh S/o Shri Daleep Singh, Aged About 26 Years, R/o Anokhoo, District Sikar, Rajasthan.
 - Vikas Khoja S/o Shri Pukhraj Khoja, Aged About 22 Years, R/o Khojaka Bas, Banwarala, Degana, District Nagaur, Rajasthan.
- 37. Kartar Singh Choudhary S/o Shri Bodu Ram Jat, Aged About 26 Years, R/o Jatanwali, District Jaipur, Rajasthan.

Not

- 38. Rajesh Kumar Jat S/o Shri Sadhu Ram Jat, Aged About 28 Years, R/o Ghosliyon Ki Dhani, Manpura Mancheri, District Jaipur, Rajasthan.
- 39. Ankit Kumar Jangir S/o Kailash Chand Jangir, Aged About 29 Years, R/o V.p. O. Jassikabas, Teh. Neem Ka Thana, Dist. Sikar (Rajasthan) 332714
- 40. Suresh Achra S/o Bhagirath Mal, Aged About 25 Years, R/o V.p.o. Jassikabas, Teh Neem Ka Thana, Dist. Sikar (Rajasthan) 332714
- 41. Bhanu Pratap Singh S/o Mahaveer Prasad, Aged About 30 Years, R/o Village Kudan, Dist. Sikar Rajasthan 332031
- 42. Dinesh Kumar Dhaka S/o Bhinwa Ram Dhaka, Aged About 25 Years, R/o Rinau, Dist. Sikar, Rajasthan.
- 43. Subhash Purohit S/o Om Singh Purohit, Aged About 35 Years, R/o Champa Kheri, Post Sirasana, Wia Ren, Teh. Degana, Champa Kheri, Nagaur , Raj 341514
- 44. Hemraj Lodha S/o Ramchandra, Aged About 24 Years, R/o Gokulpura, Jhalawar, Raj 326033
- 45. Vikas Jangir S/o Danaram Jangir, Aged About 26 Years, R/



- o Dhani Mauji, Churu, Raj 331023
- 46. Mangi Lal Dagar S/o Mahoru Lal, Aged About 40 Years, R/o Kakraliyo Ki Dhani, Bhankrota Khurd, Jaipur, Raj 303007
- 47. Ravi Kumar S/o Narayan Singh, Aged About 27 Years, R/o Bahramda, Manjhi, Nr/obai, Bharatpur, Raj 321602
- 48. Mayank Dosi S/o Pavan Kumar Dosi, Aged About 26 Years, R/o 138, Icici Bank Ke Pass, Arthuna, Banswara, Arthona, Raj 327032
 - Jagdish Prasad Saini S/o Laxman Ram Saini, Aged About 42 Years, R/o Ward 6, Dhani Bijyawali, Shrimr/ Ohopur, Sikar, Raj 332715
 - Vishnu Datta S/o Harchand Ram, Aged About 37 Years, R/o Bb, Lohawat, Bhalundiyo Ki Dhani, Moolraj Lohawat, Phalodi, Raj 342302
 - Bharat Khoja S/o Santaram Khoja, Aged About 26 Years, R/o Khoja Ka Mohalla, Deh, Nagaur, Raj 341001
- 52. Satya Prakash S/o Ladu Ram, Aged About 22 Years, R/o Gram Post Akoda, Tehsil Jayal, Akora, Nagaur, Raj. 341022
- 53. Girdhari Ram S/o Ladu Ram, Aged About 25 Years, R/o Ward No. 04, Akora, Nagaur, Raj. 341022
- 54. Subhash Sharma S/o Ghanshyam Sharma, Aged About 27 Years, R/o Brahmano Ka Bass, Lunsara, Nagaur, Raj 341024
- 55. Ghanshyam Vaishnav S/o Ram Prasad Vaishnav, Aged About 25 Years, R/o Ganv Begliyawas, Teh-Masuda, Begaliyawas, Teh Masuda, Begaliyawas, Ajmer , Raj 305623
- 56. Kailash Vaishnav S/o Ram Prasad Vaishnav, Aged About 32 Years, R/o 5, Patwar Ghar Ke Pass, Vaishnav Baas, Begliyawas, Ajmer, Raj - 305623
- 57. Sandeep S/o Dhanu Singh, Aged About 26 Years, R/o 9 Msr, Hanumangarh, Raj 335504
- 58. Kuldeep Goswami S/o Hagam Puri, Aged About 35 Years, R/o Vaishvovo Ka Bas, Vill Begaliyawas, Teh. Masuda, Ajmer, Raj- 305623
- 59. Jitendra Prajapat S/o Sohan Lal, Aged About 23 Years, R/o Nandra Kalla, Shree Yr/oe Nagar, Banar, Jodhpur, Raj 342027

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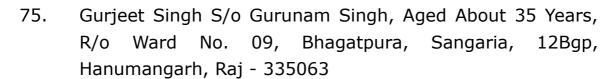
- 60. Sita Ram Saini S/o Lal Chand Saini, Aged About 34 Years, R/o Mori, Ward No. 1, Mehara, Jatoowas, Jhunjhunu, Raj 333036
- 61. Ved Prakash S/o Khyali Ram, Aged About 23 Years, R/o Ward No. 13, Vill 5Bld B (7Bld), Post 4 Bld, Teh Sri Vijaynagar, 5 Bld- B, Ganganagar, Raj 335704
- 62. Kampotar Singh S/o Kanchan Singh, Aged About 34 Years, R/o Nidhara, Dholpur, Raj 328021
- 63. Anita Meena D/o Jeewat Ram Meena, Aged About 36 Hig, Years, R/o Nalfala, Teh Rishabhdev, Kojawara, Udaipur, Raj 313802
 - Sukh Dev S/o Shri Mohan Lal, Aged About 35 Years, R/o Regear Basti, Ward No. 16, Surajgarh (Rural), Surajgarh, Jhunjhunu, Raj 333029
 - Poonam Saini S/o Om Prakash Saini, Aged About 28 Years, R/o New Khunja, Opposite Pulkit School, Ward No. 4, 1 M, Hanumangarh, Raj 335512
- 66. Kailash Pimpalwa S/o Bhanwar Lal Pimpalwa, Aged About 24 Years, R/o Jato Ka Bass, Lunsara, Nagar, Raj 341024

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- 67. Jauri Lal S/o Laxman Ram, Aged About 30 Years, R/o Nandari, Kumaro Ki Dhani Banar, Jodhpur, Raj 342027
- 68. Rajendra Kumar Damor S/o Kalu Ram Damor, Aged About 36 Years, R/o Leeri Phala Madkola, Gowari, Dungarpur, Raj 314025
- 69. Bheem Singh Gurjar S/o Kutharu Singh, Aged About 31 Years, R/o Paramdara, Bharatpur, Raj 321203
- 70. Keshu Ram Meena S/o Badru Meena, Aged About 35 Years, R/o Kanera, Ambeerama, Partapgarh, Raj 312619
- 71. Moh. Parvez S/o Moh Husain, Aged About 26 Years, R/o Kanera, Chittorgarh, Raj 312606
- 72. Madan Lal Jakhar S/o Ganesh Ram, Aged About 36 Years, R/o Sukha Baba Ki Dhani, Dissa, Bagawas, Jaipur, Raj 303603
- 73. Kamlesh Kumar Teli S/o Chand Mal Teli, Aged About 36 Years, R/o 76, Ward 14, Panghat Gali Khidki Dareaja, Chhoti Sadri, Chitaurgarh, Raj - 312604
- 74. Man Singh Meena S/o Ram Lal Meena, Aged About 26 Years, R/o Aajanda, Ambeerama, Pratapgarh, Raj – 312619



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- 76. Simul Parmar S/o Thawara, Aged About 27 Years, R/o Mu -Nagar - P/o Deri, Nagar, Udaipur, Raj - 313804
- Vimal Prakash Salvi S/o Dhullaji Salvi, Aged About 42 77. Years, R/o Chhani, Udaipur, Raj - 313804
- Rampal S/o Bhagirath, Aged About 28 Years, 78. Juharpura, Sahanali Bari, Churu, Raj - 331022 7994
 - Rakesh Kumar S/o Dula Ram, Aged About 28 Years, R/o Bhojdesar Sikar, Raj - 332304
 - Bharwar Lal S/o Sanwar Mal, Aged About 32 Years, R/o Juharpura, Sahanali Bari, Churu, Raj - 331022
 - Mahipal S/o Vidyadhar, Aged About 27 Years, R/o Dhandhan, Sikar, Raj - 332302
- Suresh Kumar Dhaka S/o Munna Ram Dhaka, Aged About 82. 27 Years, R/o Bachharara Bara, Churu, Raj - 331022

No

- 83. Murari Lal S/o Hukama Ram Khati, Aged About 28 Years, R/o 35, Tidiyasar Raste Ke Pass, Bachharara Bara Churu, Raj - 331022
- 84. Syokaran S/o Sarwan Kumar, Aged About 33 Years, R/o 1 Km B, Ganganagar, I Sm, Raj - 335707
- Hetram S/o Sakta Ram, Aged About 36 Years, R/o Ward 85. No. 04, Te New Gharsabna, 1Km - B, Ganganagar, Rajasthan - 335707
- 86. Bhawani Ram S/o Kalu Ram, Aged About 34 Years, R/o Sukhchenpura, 2Apd, Raisinghnagar, Ganganagar, Rajasthan - 3305051
- 87. Ganesh Lal Kasota S/o Ram Lal Kasota, Aged About 31 Years, R/o Village Bean Pada, Teh - Jhadol, Beranpara, Udaipur, Rajasthan - 313031
- Shanti Lal Kasota S/o Ram Lal Kasota, Aged About 41 88. Years, R/o Lodi Madadt, Bedanpara, Udaipur, Saradeel, Rajasthan - 313031
- 89. Gotam Lal Meena S/o Khumji Meena, Aged About 35 Years, R/o Hamirpura, Partapgarh, Rajasthan - 312519
- Hitesh Rawal S/o Gopal Nath Rawal, Aged About 37 Years, 90. R/o Tiirpura, Colony, Thikariya, Banswara, Rajasthan -327001





- 91. Kripa Ninama D/o Badmai Lal Ninama, Aged About 39 Years, R/o Ward No. 19, Near The Power House, Ganora Road, Ghatol, V.p.o. Ghatol, Banswara, Rajasthan -327023
- 92. Radha Rawal D/o Ramesh Nath Rawal, Aged About 30 Years, R/o Tripura Colony, Thikariya, District Banseara, Rajasthan.
- 93. Khushbu Gwaria D/o Ram Lal Gwaria, Aged About 37 Years, R/o 183, Ward No. 04, P/o - Choraha, Ghatol, Hio Banswara, Rajasthan - 32703
 - Jitendra Singh Shekhawat S/o Dashrath Singh, Aged About 30 Years, R/o Ward No. 2, Surera, Sikar, Rajasthan 332742
 - Manish S/o Kanhaiya Lal, Aged About 30 Years, R/o Ward No 04, Mu. Palodara, Post - Thikariaya, Badliya, Banswara, Rajasthan - 327001
- 96. Rajiv S/o Narayan Lal, Aged About 42 Years, R/o Mota Tanda, Banswara, Rajasthan 327001

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- 97. Rekha D/o Ramesh Kumar, Aged About 25 Years, R/o Ward No. 9, Khanpur, Buhana, Jhunjhunu, Rajasthan 333516
- 98. Anita D/o Ramesh Kuamr Daila, Aged About 22 Years, R/o Ward No 9, Khanpur, Buhana Jhunjhunu, Rajasthan 33516
- 99. Hukma Ram S/o Purkha Ram, Aged About 24 Years, R/o Bhanwad, Nagaur, Rajasthan 341021
- 100. Ashish Tripathhi S/o Badri Prasad Tripathi, Aged About 31 Years, R/o Near Char Bhuja Temple, 37, Amloi, Bhatoli, Rajsamand, Raj 313342
- 101. Ramdhan Gadodia S/o Shivji Lal, Aged About 30 Years, R/o Shree Ram Nagar Morla, Bansera Tonk, Rajasthan 304505
- 102. Gajraj Choudhary S/o Amar Chand Choudhary, Aged About 26 Years, R/o Devaliya Khurd, Kanoj, Baghera, Ajmer, Rajasthan 305415
- 103. Suresh Kumar S/o Rajendra Kumar, Aged About 25 Years, R/o Ward No. 08, Thalarka, Barani, Hanumangarh, Rajasthan 335524
- 104. Pravin Kuamr Sharma S/o Rajendra Kumar Sharma, Aged About 34 Years, R/o Ward No. 09, Village / Town Sujatnagar, District Jaipur, Rajasthan 3031017



- Naresh Darji S/o Shivram Darji, Aged About 42 Years, R/o 105. 09, Pattidar Fala, Semaliya, Semaliyaghaia, Dungarpur, Rajasthan - 314027
- 106. Om Prakash Sandhu S/o Omkar Dancharan, Aged About 41 Years, R/o 268, Janta Colony, Pali, Rajasthan - 306401
- Veesa Ram Meghwal S/o Mala Ram, Aged About 39 Years, 107. R/o Nai Colony, Verapura, Sirohi, Rajasthan - 307001
- Surender Kumar S/o Fusa Ram, Aged About 24 Years, R/o 108. Ward No. 08, Sardarpura Khalsa, Rawatsar, 6 Spm, High Hanumangarh, Rajasthan - 335524

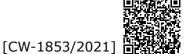
109.

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- Ajay Kumar S/o Nihal Singh, Aged About 35 Years, R/o Vakil Colony, Ward - 2, Siwani, Bhiwani, Haryana - 127046
- Shri Ram Swami S/o Banwari Lal Swami, Aged About 26 Years, R/o Dhani Nada Bharaj Bhuree, Jaipur, Rajasthan -सत्यमेव जयते **3**03107 - 111 Gangara
 - Gangaram Katara S/o Prabhu Lal, Aged About 25 Years, R/ o Kangarh, Parijapgarh, Rajasthan - 312619
 - Lal Singh Meena S/o Khumji Meena, Aged About 33 Years, 112. R/o Ganv - Hamirapura, Partapgarh, Rajasthan - 312619
 - Jamsed Khan S/o Bhappal, Aged About 40 Years, R/o Teh -113. Nagar, Dwarkapur Suketi, Bharatpur, Palka, Rajasthan -321024
 - Ashok Kasota S/o Ramlal Kasota, Aged About 28 Years, R/ 114. o Beranpara, Saradeet, Udaipur, Rajasthan - 313031
 - Suresh Khatkar S/o Khiyna Ram, Aged About 29 Years, R/o 115. C/o Khiyaram, Tilanesh, Nagaur, Rajasthan - 341503
 - 116. Keshav Sharma S/o Ashok Kumar Sharma, Aged About 27 Years, R/o Majri Kalan, Alwar, Rajasthan, 301703
 - 117. Arpit Yadav S/o Virendra Singh Yadav, Aged About 25 Years, R/o Majri Kalan, Alwar, Rajasthan - 301703
 - 118. Kamlesh Kumar S/o Birbal Ram, Aged About 27 Years, R/o Ward No. 4, Dhani Ki, Thoi, Sikar, Rajasthan - 332719
 - 119. Anudeep Bishnoi S/o Shiv Kumar Bishnoi, Aged About 28 Years, R/o 10 Gb Dhani, 12 Gb, Ganganagar, Vijay Nagar, Rajasthan -335704
 - Shankar Lal Choudhary S/o Kalu Ram Choudhary, Aged 120. About 25 Years, R/o Lallat, Ajmer, Rajasthan - 305406
 - 121. Govind Ram Sandhu S/o Babul Lal Sandhu, Aged About 26 Years, R/o Mukam, Post Jamola, Via Masuda, Ajmer,



- Rajasthan 305623
- 122. Asha Meena D/o Hakra Meena, Aged About 31 Years, R/o Rakda, Jabla, Paduna, Udaipur, Rajasthan 313801
- 123. Pradeep Kumar Meena Ahari S/o Phool Chand Meena, Aged About 35 Years, R/o Upala Fala, Jawla, Udaipur, Paduna, Rajasthan - 31801
- Suresh Kumar Tailor S/o Modiram Tailor, Aged About 36
 Years, R/o Kulmipura, Post Dhamotar, Partapgarh,
 Rajasthan 312616
- 125. Hansraj Gurjar S/o Chouth Mal Gurjar, Aged About 30 Years, R/o 117, Kuhadad, Jaipur, Rajasthan, 303102
- 126. Satish Kumar Sharma S/o Gulab Chand Sharma, Aged About 26 Years, R/o Brahaman Mohalla, Nagla Kishan, Vallabh, Bharatpur, Rajasthan - 321401
- 127. ORakesh Bohara S/o Ramawatar Bohara, Aged About 28 Years, R/o Ganv - Udsar, Lodera, Churu, Rajasthan -331403
- 128. Ravi Sharma S/o Bhagwan Singh, Aged About 25 Years, R/o Gurjar Basti Dumartya, Ruvas, Bharatpur, Rajasthan 321405
- 129. Mukesh Kumar Kumhar S/o Kuparam Kumhar, Aged About 26 Years, R/o Pechaka Wali Gali, Palri, Sirohi, Rajasthan 304042
- 130. Bhavesh Kumar S/o Ram Lal, Aged About 25 Years, R/o Imali Vali Gali, Bharoondad, Pali, Rajasthan 306901
- 131. Kaushal Ram Meena S/o Ramnarayan Meena, Aged About 24 Years, R/o Rampura, Papar, Jaipur, Rajasthan 303012.
- 132. Raju Ram S/o Purkha Ram, Aged About 23 Years, R/o Lapala Tala, Lapla, Kosariya, Barmer, Rajasthan 344035.
- 133. Yadvendra Sharma S/o Nand Kishor Sharma, Aged About 23 Years, R/o Nagla Singna, Mamodhan, Baseri, Dholpur, Rajasthan 328022.
- 134. Bhuneswer Kasota S/o Heera Lal Kasota, Aged About 30 Years, R/o 53, Nichala Phala, Karel, Amaliya, Udaipur, Rajasthan 313707.
- 135. Jakir Hussain S/o Aseen Khan, Aged About 29 Years, R/o Sare Kalan, Alwar, Rajasthan 301707.
- 136. Jyoti Gupta D/o Jagdish Prasad Gupta, Aged About 25 Years, R/o Purani Ananj Mandi, Laxminarayan Mandir Ke



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- Piche, Ward No. 10, Khairihal, Alwar, Rajasthan 301404.
- 137. Lokraj Bhadu S/o Hetram Bhadu, Aged About 32 Years, R/o Ward No. 05, Ratoo, Jael, Nagaur, Rajasthan 341023.
- 138. Pawan Kumar Verma S/o Gopal Lal Verma, Aged About 25 Years, R/o 99, Grain Godam, Road, Bazariya, I.h.s. Colony, Sawai Madhopur, Rajasthan 322001.
- 139. Gabbar Singh S/o Hari Singh Meena, Aged About 24 Years, R/o Matnapuar, Bharatpura, Rajasthan 321409.
- Rakesh Kumar Dhaka S/o Sohan Lal Dhaka, Aged About 32 Years, R/o Dalmas, Sikar, Rajasthan- 332312.

 Amar Singh S/o Kailash Chander, Aged About 29 Years, R/
- 141. Amar Singh S/o Kailash Chander, Aged About 29 Years, R/ o Ward No. 31, Bada Bag Ki Dhani, Khetri Nagar, Rajasthan 333504.
 - 2. Neelam Peshwani D/o Ambalal Peshwani, Aged About 32 Years, R/o 1/762, Malviya, Nagar, Rajasthan-30217.
- 143. Parmeshwar Jat S/o Rameshwar Jat, Aged About 34 Years, R/o Shyampura, Post Kerot, Soonpa, Ajmer.
- 144. Madan Lal S/o Chandra Ram, Aged About 38 Years, R/o Davkiyon Ki Dhani, Barmer, Rajasthan 344001.
- 145. Babu Lal Bairwa S/o Ramcharan Bairwa, Aged About 31 Years, R/o Govind Pura, Vtc Baler, P.o. Baler, Sub District Khandar, District Sawai Madhopur, Rajasthan 322025.
- 146. Harjee Ram S/o Ummeda Ram, Aged About 32 Years, R/o Mananiyo Ki Basti, Gangala, Barmer, Ramsar, Rajasthan-344001.
- 147. Sauran Singh S/o Ramesh Chand Baghel, Aged About 24 Years, R/o Shiv Nagar, Pokhara Colony, Dholpur, Rajasthan- 328001.
- 148. Karna Ram Jat S/o Chetan Ram, Aged About 26 Years, R/o Payli, Churu, Rajasthan 331022.
- 149. Himika Agarwa D/o Subhas Chandra Agarwal, Aged About31 Years, R/o 29, Agrasen Nagar, Udtapole, Girwa,Udaipur, Rajasthan.
- 150. Richhpal S/o Ramniwas, Aged About 26 Years, R/o Kunon Par Dhani, Gram Post Poondloo, Nagaur, Rajasthan 341510.
- 151. Kamal Kumari D/o Sawai Ram, Aged About 32 Years, R/o Pabodsdar, Shergarh, Jodhpur, Rajasthan 342025.
- 152. Kuldeep Godara S/o Subhash Godara, Aged About 35



- Years, R/o Ward No. 04, Chak 15 Khm, Dantaur, Bikaner, Rajasthan 334023.
- 153. Lokesh Gupta Murari Lal, Aged About 26 Years, R/o Bharatpur, Rajasthan- 321001.
- 154. Prem Chand S/o Shrichand, Aged About 35 Years, R/o 6 Shpd, 8Spd, Ganganagar, Rajasthan 335804.
- 155. Govind Lal Patel S/o Nanga Ram Patel, Aged About 36 Years, R/o Ward No. 17, Puranabass, Sadulpur, Churu, Rajasthan- 331023.
 Neerai Sharma S/o Suraj Bhan, Aged About 41 Years, R/o

Neeraj Sharma S/o Suraj Bhan, Aged About 41 Years, R/o Ward No. 17, Puranabass, sadulpur, Churu, Rajasthan 331023.

Krishan Kumar S/o Shri Ramkumar, Aged About 27 Years, R/o Ward No. 13 Kalana, District Hanumangarh, Rajasthan.

----Petitioners

Versus

157.

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- 1. Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.
- Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark Near Metro Station, New Delhi 110075.
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Rbse, Ajmer, Rajasthan.
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur, Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.
- 6. Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 2558/2021

- Rajendra Kumar Bairwa S/o Shri Birbal Bairwa, Aged About
 Years, R/o Shekhpur Dhani, Via Paprada, Thoomri,
 Distt. Dausa, Rajasthan.
- 2. Hukum Chand S/o Shri Deen Dyal, Aged About 32 Years,



R/o Jatan Basti Bahrawati, Chiiora, District Dholpur (Raj.) 328027.

- 3. Sonali Meena D/o Smt. Ram Chandra Meena, Aged About 37 Years, R/o Housing Colony, Chanderiya, Chittorgarh (Raj.) 312001.
- 4. Suresh Kumar S/o Shri Shrawan Kumar, Aged About 36 Years, R/o Panchayat Samiti Ke Samane, Ward No. 2, Raising Nagar, Ganganagar (Raj.) 335001.

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Arun Gupta S/o Shri Prabhu Lal Gupta, Aged About 38 Years, R/o Shyampura Kala Viil Ramgarh Pachwara, Dausa (Raj.) 303510.

Mahaveer Prasad Divakar S/o Shri Ashok Kumar, Aged About 26 Years, R/o Ward No. 7, Sutharo Ki Gali, Banjakudi, Teh Jaiiaran Banjakuri, Pali (Raj.) 306308.

Mohammad Azhruddin S/o Shri Shar Bhadur Khan, Aged About 25 Years, R/o Near Jamadaran Masjid, Ramsar, Ajmer (Raj.) 306308305402.

- 8. Javed Khan S/o Shri Sirajuddin Khan, Aged About 24 Years, R/o Ward No. 02, Ramsar, Ajmer (Raj.) 305402.
- 9. Mohammad Nawaz Sareef S/o Shri Mohammad Saddiq Khan, Aged About 26 Years, R/o Ward No. 01, Bussiand Ke Pass, Kesarpura Road, Ramsar, Ajmer (Raj.) 305402.
- 10. Pawan Kumar Yadav S/o Shri Harish Chandra, Aged About 32 Years, R/o Kumar Mohalla, Maliyo Ke Mandir Ke Samne, Jhalrapatan, Ajmer (Raj.) 326023.
- 11. Ankit Kumar S/o Shri Birj Bhushan, Aged About 27 Years, R/o Near Kaali Ka Madir, Shalimar Garden Saharanpur Uttarpredesh 247001.
- 12. Rakesh Samota S/o Shri Ramchandrasamota, Aged About 24 Years, R/o Kakadwalidhani, Dhodhsar,jaipur(Raj.-326023.
- 13. Kiran Verma D/o Shri Vinod Kumar Verma, Aged About 38 Years, R/o O-63, Azad Nagar, Bhilwara, (Raj.-311001.
- 14. Ramshanker Sharma S/o Shri Mahaveer Prasad, Aged About 28 Years, R/o 351, Kuwari, Dolara, Bundi Raj-323001.
- 15. Kashi Ram S/o Shri Harlal, Aged About 24 Years, R/o Siyango Ki Dhani, Burkiya, Jodhpur, Raj-342606.
- 16. Naresh Kumawat S/o Shri Pawan Kumar Kumawat, Aged

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[CW-1853/2021]



- About 24 Years, R/o Nalot, Nagaur, Raj-341519.
- 17. Sitaram Choduhary S/o Shri Ramuchoudhary, Aged About 33 Years, R/o Dev Nagar, Ladana, Phagi, Jaipur, Raj-303005.
- 18. Bhrat Choduhary S/o Shri Suwalalchoudhary, Aged About 28 Years, R/o Dev Nagar, Ladana, Phagi, Jaipur, Raj-303005.
- 19. Kamal Kumar Meghwal S/o Shri Ranchormehghwal, Aged About 32 Years, R/o Pipakheri, Ramganjmandi, Kota,raj-326519.

Jot Singh S/o Shri Bachchu Singh, Aged About 28 Years, R/o Pahua, Bharatpur,raj-321303.

Kavita D/o Shri Mahavir Singh, Aged About 36 Years, R/o Gharradu Ki Dhani, Surajgarh, (Rural), Jhunjhunu,raj-333029.

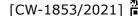
Surendra Singh S/o Shri Ranjeet Singh, Aged About 35 Years, R/o Tajplacekesamne, Radha Swami Coloni,ward N0.20, Sangaria, Hanumangarh,raj-335063.

23. Naresh Kumawat S/o Shri Pawan Kumar Kumawat, Aged About 24 Years, R/o Nalot, Nagaur, Raj-341519.

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- 24. Arpitrathore S/o Shri Nandkishorrathore, Aged About 26 Years, R/o Harish Chand Colony, Jhalrapatan City, Jhalawar, Raj-326023
- 25. Mssonajat D/o Shri Jagdishjat, Aged About 28 Years, R/o Gram Goharpura, Post Sonwa,goharpur,tonk, Raj-304001.
- 26. Dashraj Kharol S/o Shri Goverdhan Kharol, Aged About 26 Years, R/o Vill. Surajpura, kekri, ajmer, Raj-305404.
- 27. Ms Kanchan Kumari D/o Shri Ranveer Singh, Aged About 26 Years, R/o Ward No- 2, Kakarana, Jhunjhunu, Raj-333053.
- 28. Naryan Lal Tabiyad S/o Shri Mohan Laltabiyad, Aged About 28 Years, R/o Ward No-05, Miilidi, Kawan, Dungarpur, Raj-314030.
- 29. Anand Madhan Vyas S/o Shri Dilip Chand Sharma, Aged About 26 Years, R/o Post Office Waligali, Karauli,raj-322241.
- 30. Narayan Dhaker S/o Shri Kanhaiyalaldhaker, Aged About 25 Years, R/o House Number 116, Dhakadmohalla, Manohar Kheri, Kanera, Chittorgarh, raj-312606..

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- 31. Ms Mona Sharma D/o Shri Ram Kishan Sharma, Aged About 32 Years, R/o Khanda Ki Dhani, Teh. Malpura,soda,tonk,raj-304504.
- 32. Ms Snehlata D/o Indrasumanram, Aged About 26 Years, R/o Vaulkhera, Bolkhera, Kaman, Bharatpur, Raj-321022.
- 33. Kishna Ram Jhorar S/o Shri Om Prakash Jhorar, Aged About 27 Years, R/o 16, Ward No-06, Rawansar, Bikaner ,raj-334602.
- 34. Priyanka D/o Shri Rajesh Tiwari, Aged About 28 Years, R/o V.p.o. Banjakuri, Pali,raj-306308.
 - Rakesh Kumar S/o Shri Mamraj Godara, Aged About 24 Years, R/o Rawansar, bikaner, raj-334602.
 - Madan Lal S/o Shri Sultan Ram, Aged About 26 Years, R/o Ramsara, P.o. -Mudnria Bara, Bhadra, Hanumangarh,raj-335501.
 - Paras Kala S/o Shri Jadish Chandra, Aged About 39 Years, R/o Polilcechoki Road, Saderbazer, bigod, bhilwara, raj-.
- 38. Kalu Ram Yadav S/o Shri Shyamlal Yadav, Aged About 32 Years, R/o Dhanipatelawali, Kalyanpura,jaipur,raj-303104.

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- 39. Ms Priyanka Damor D/o Shri Hari Laldammor, Aged About 30 Years, R/o Ward No- 12, Kodriyabodamri,bormali, Dungarpur,raj-314402.
- 40. Yukesh Kumar S/o Shri Gorishankar, Aged About 25 Years, R/o Ward No- 2,9 K R W (Karadwala, Ganganagar ,raj- 335062.
- 41. Ms Varsa D/o Shri Narendra Kumar, Aged About 32 Years, R/o 333-30 Rabarimohalla, Nagara, Ajmer, raj-305001.
- 42. Mohammad Shakir S/o Shri Mohammad Hanif, Aged About 32 Years, R/o Soni Market Kota Road, Snagod, Kota,raj-325601.
- 43. Sonu Kumar S/o Shri Pooran Singh, Aged About 25 Years, R/o Thoon,bharatpur,raj-321205.
- 44. Ram Krishana Faleja S/o Shri Prabhu Lal Faleja, Aged About 26 Years, R/o Ward No. 11, Ehana, Post- Khajuri, Bichhriwara Dunggarpur, Raj-314801.
- 45. Subhash Chand Yadav S/o Shri Ram Yadav, Aged About 35 Years, R/o Khariya, Dokan,sikar,raj-332718.
- 46. Chetna Singh D/o Shri Veerendra Singh, Aged About 27 Years, R/o Madarpur Road,govind Nagar, Bharatpur,raj-



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- 47. Vijay Kumar Swami S/o Shri Chhotelal Swami, Aged About 28 Years, R/o Gordhanpura, Kotpuli, Jaipur, raj-303108.
- 48. Mandeep Kumar S/o Shri Jadish Prasad, Aged About 26 Years, R/o V.p.o. Sagara, Ward Number 10, Bhadrahanumangarh,raj-335503.
- 49. Rakesh Kumar S/o Shri Jaipal, Aged About 26 Years, R/o Ward No.-7, Gram, Post-Bhirani, Teh-Bhadra, hanumangarh, raj-335503.

 Naresh Kumar Sen S/o Shri Kailash Chand Sen, Aged

Naresh Kumar Sen S/o Shri Kailash Chand Sen, Aged About 31 Years, R/o1306, Dhani Nandi Sheira, Ward No.-43, Teh-Ajmer, dist. Ajmer.

Manoj Gila S/o Shri Ramniwasgila, Aged About 24 Years, R/o Gila Ka Bass, Chhapra, Deh, Jayal, Nagaur, Raj-341022.

Kuldeep Kumar S/o Shri Raji Ram, Aged About 24 Years, R/o 1.k.w.m. 3 R J D,sansardesar, Mahadevwali, Bikaner, Raj-334021.

- 53. Subhash Chand Samota S/o Shri Ramdevsamota, Aged About 31 Years, R/o Dookiya, Sikar, raj-332402.
- 54. Narayan Singh S/o Shri Karan Singh, Aged About 43 Years, R/o 33, Sondhiya Thakur Basti Ward No.-1, Borbandjhalawar,raj-326513.
- 55. Ravi Kumar S/o Shri Raj Kumar, Aged About 26 Years, R/o Village,-Dabri,hanumangarh,raj-335503.
- 56. Amit Kaswan S/o Shri Sube Singh Kaswan, Aged About 26 Years, R/o Assan, Hanumangarh, raj-335503.
- 57. Ms Sakshi D/o Shri Raj Kumar Kajala, Aged About 26 Years, R/o Ward No. 20, 1 Knn, Hanumangarh,raj-335523.
- 58. Swati D/o Shri Raj Kumar, Aged About 24 Years, R/o Ward No. 5, Dabri,hanumangarh,raj-335503.
- 59. Karan Singh S/o Shri Prithvi Singh, Aged About 29 Years, R/o Ward No. 9, Vill-Dabri,teh,- Bhadra,hanumangarh,raj-35503.
- 60. Ashok Kumar S/o Shri Ramjilal, Aged About 26 Years, R/o Mojana, Babri,hanumangarh,raj-35503.
- 61. Ramniwas Nehra S/o Shri Ramdev Nehra, Aged About 27 Years, R/o Rughnathpura, Rajaliya, Nagaur, raj-341508.
- 62. Pramod Kumar S/o Shri Nukalaram, Aged About 30 Years,

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[CW-1853/2021]



- R/o Godara, Mohalla, Dabri, hanumangarh, Raj-335503.
- 63. Durganath S/o Shri Bhanwarnath, Aged About 32 Years, R/o Ward 11, Sarsanda, Antroli, Khurd, Nagaur,hanmangarh,raj-341514.
- 64. Shankar Lalgurjar S/o Shri Birbalgurjar, Aged About 24 Years, R/o Dhani Patel Ki Kothinathwala, Shahpur, Jaipur, raj-303103.
- 65. Saroj D/o Shri Arjun Lalyadav, Aged About 27 Years, R/o Ward No- 5, Near Goldiggi, Kohla, Hanumangarh Town,14 Ss W, Dist. Hanumangarh, Raj-335513.

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सत्यमेव जयते 🋂 🧸 NO^६ Ms Sukhpal Kaur D/o Shri Jaswinder Singh, Aged About 29 Years, R/o Ward No- 08, Kartarsinghsarpanch Kidhani-6 B G P -A. Dhaba, Sangariya ,hanumangarh, Raj-335063.

Pramod Kumar S/o Amar Singh Kaswan, Aged About 35 Years, R/o Kaswan, Dhanapaita, Satyoo, Churu, Raj -331029

- 68. Kamlesh Kumar Salvi S/o Prabhulal Salvi, Aged About 23 Years, R/o Sanganeri Gate, Khatik, Mohalla, Bhilwara
- 69. Nana Lalkumawat S/o Ganpatlalkumawat, Aged About 33 Years, R/o Sadar Bazar, Vill - Jajali, Arnodpratapgarh, Raj-312615
- 70. Rajat Mehta S/o Vinod Kumar Mehta, Aged About 26 Years, R/o Mehta Vadivillagesaroda, Parda, Sagwara, Dungarpur, Raj-314032
- 71. Subhash Makwana S/o Devi Lalmakwana, Aged About 30 Years, R/o Parda, Saroda, Dungarpur, Raj-314032
- 72. Pradeep Kumar S/o Satyaveer Singh, Aged About 26 Years, R/o Sardar Gariya, 9Msr, Bharwana, Dist. Hanumangarh, Raj-335504
- 73. Raju Kumar Prajapat S/o Ramesh Kumar Prajapat, Aged About 26 Years, R/o Kumaharokidhani, Seekri, Dausa, Raj-303509
- 74. Chanana Ram S/o Pokra Ram, Aged About 28 Years, R/o Doongri, Jalor, Raj-343041
- 75. Praveen Ameta S/o Mangilalameta, Aged About 24 Years, R/o Lodhiyana, Rajsamand, Raj-313330
- 76. Vijay Kumar Tailor S/o Kishanlal Tailor, Aged About 41 Years, R/o Goverment Hospital Ke Pass, Minda Road, Benwal, Jaipur, Raj-303603



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- 77. Kapil Dhaker S/o Chhaganlaldhaker, Aged About 24 Years, R/o 159, Dhakadmohalla, Mandoharkheri, Kanera, Chittorgarh,, Raj-312606
- 78. Shanker Lal Jat S/o Kailash Chandra Jat, Aged About 33 Years, R/o Bachhkhera, Bhilwara, Raj-311404
- 79. Shaloo Khandelwal D/o Jaydeep Kumar Khandelwal, Aged About 28 Years, R/o Ward-4, Main Market Sikri, Seekrichakno. 1, Sikri Nagar, Bharatpur, Raj-301024
- 80. Magan Lal Meena S/o Mangilalmeena, Aged About 31 Years, R/o 263, Talabfala, Mu. P/o Khanan, Tehsil- Sabla, Khanan, Dungarpur, Raj-314022
- Vikas Sharma S/o Munnalal Sharma, Aged About 21 Years, R/o Kheriyajaat, Kertya, Bharatpur, Raj-321404
 - Anil/Kumar S/o Dhantram Patel, Aged About 24 Years, R/o Shekhpurgujran, Dholpur, Raj-328029
- Ashok Bishnoi S/o Baksa Ram, Aged About 27 Years, R/o Buddh Nagar, Jalelinayalt, Budh Nagar, Jodhpur, Raj-342027
- 84. Dinesh Kumar Siyak S/o Sukh Ram Siyak, Aged About 27 Years, R/o Kakado Ki Dhani, Chenapura, Arniyalt, Barmer, Raj-344704
- 85. Chetan Kumar S/o Lala Ram, Aged About 26 Years, R/o Pithaberidoogri, Jalor, Raj-343041
- 86. Saurabh Sharma S/o Ratan Lal Sharma, Aged About 22 Years, R/o Joshi Mohalla, Pragpura, Kotputli, Jaipur, Raj-303107
- 87. Maneesh Bhargav S/o Shimbudayaljyotshi, Aged About 28 Years, R/o Ward No. 05, Vill- Tordagutran, Taskola, Jaipur, Raj-303106
- 88. Mukesh Kumari D/o Om Prakash, Aged About 29 Years, R/o 129, Pilaniraste Se Paschimidhani, Nuhand Th. Rajgarh, Distt. Churu.

----Petitioners

Versus

- 1. Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.
- 2. Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark Near Metro Station, New Delhi 110075.



- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer, Rajasthan.
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur, Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

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Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 2584/2021

Kavita W/o Pankaj Singh, Aged About 30 Years, R/o House No. 10 Sector D Rajeev Nagar Outside 3Rd Pole Mahamandir Jodhpur Rajasthan 342006

- Hemlata D/o Jagdish Singh Rajpurohit, Aged About 28
 Years, R/o Karni Strit Rebariyon Ka Tanka Balotra (Rural)
 District Barmer Rajasthan 344022
- Anjali Rajpurohit D/o Shri Narayan Singh, Aged About 26
 Years, R/o Village Post Rani Kalan Tehsil Rani District Pali Rajasthan 306115
- Dharmistha D/o Narayan Singh, Aged About 28 Years, R/o
 Village Post Mandal Tehsil Rani District Pali Rajasthan 306115

----Petitioners

Versus

- 1. State Of Rajasthan, Through Its Principal Education Secretary, Government Of Rajasthan, Secretariat, Jaipur.
- 2. The Director, Primary Education, Rajasthan, Bikaner.
- 3. The Coordinator, Rajasthan Eligibility Examination For Teacher (Reet) 2021, Secondary Education Board, Rajasthan, Rajeev Gandhi Vidhya Bhawan, Secondary Education Board Colony, Civil Lines, Ajmer, Rajasthan.
- The Chairman National Council For Teachers Education (Ncte), Hans Bhawan Wing 11, Bahadur Shah Zafar Marg, New Delhi - 110002

----Respondents

D.B. Civil Writ Petition No. 3315/2021



- Girdhari Ram S/o Shri Anna Ram, Aged About 26 Years, R/
 o Bhavaniyo Ki Dhani, Bakharpura, District Barmer,
 Rajasthan.
- 2. Mohan Lal Choudhary S/o Shri Bhura Ram Choudhary, Aged About 25 Years, R/o Bakharpura, District Barmer, Rajasthan.
- 3. Sunil Kumar S/o Shri Bakhara Ram, Aged About 23 Years, R/o Sediya, Gundau, District Jalore, Rajasthan.
- 4. Surendra Singh S/o Shri Balveer Singh, Aged About 26 Years, R/o Bharithal, Masari, Masan, Alwar, Rajasthan.

Pradeep Kumar Sharma S/o Shri Bhola Ram Sharma, Aged About 24 Years, R/o Masari, Masan, Alwar, Rajasthan.

Mehan Lal S/o Shri Virdha Ram, Aged About 25 Years, R/o Dangawa, Panyala Kalan, District Barmer, Rajasthan.

Harman Ram S/o Shri Punama Ram Gawaria, Aged About 25 Years, R/o Jeruponiyo Ka Tala, Jogasar, District Barmer, Rajasthan.

8. Padama Ram S/o Shri Virdha Ram, Aged About 24 Years, R/o Janiyon Ki Dhani, Dangeva Pyala Khurd, Dangawa, District Barmer, Rajasthan.

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- 9. Suresh Kumar S/o Shri Heera Ram, Aged About 24 Years, R/o Lolawa, District Barmer, Rajasthan.
- 10. Pappulal Katara S/o Shri Hadiya Katara, Aged About 26 Years, R/o Ward 2, Machharasath, Post Dungar Chota, Tehsil Sujangarh, District Banswara, Rajasthan.
- 11. Babita Damor D/o Shri Deva Damor, Aged About 25 Years, R/o Somjipada, Dungra Chota, District Banswara, Rajasthan.
- 12. Indra Kumar Sharma S/o Shri Radheshyam Sharma, Aged About 30 Years, R/o 23, Gajjupura, District Karauli, Rajasthan.
- 13. Santram Meena S/o Shri Ram Sahay Meena, Aged About 25 Years, R/o Naya Ganv, Golari, District Dholpur, Rajasthan.
- 14. Sameer Khan S/o Shri Islamuddin Khan, Aged About 27 Years, R/o Kurgawan, Lilothi Jhala, District Dholpur, Rajasthan.
- 15. Rajesh Kumar Katara S/o Shri Chokha Katara, Aged About 27 Years, R/o Mu, Machharasath, Tehsil Sajjangarh,



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District Banswara, Rajasthan.

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- 16. Meenaxi Machhar D/o Shri Havsingh Machhar, Aged About 27 Years, R/o Machhara Sath, Ward No 011, Machharasath, Tehsil Sajjangarh, District Banswara, Rajasthan.
- 17. Vinod Damor S/o Shri Kansingh Damor, Aged About 28 Years, R/o Kishanpada, Motapara, District Banswara, Rajasthan.
- 18. Prakash Chandra Katara S/o Shri Mansingh Katara, Aged About 27 Years, R/o Ward No. 2, Machharasath, Machhara Para, District Banswara, Rajasthan.
 - Anil Kumar Vasuniya S/o Shri Hakra Vasuniya, Aged About 27 Years, R/o Chaduda, Charuda, District Banswara, Rajasthan.
 - Ramavatar Meena S/o Shri Jagdish Meena, Aged About 33 Years, R/o 26, Vatika Wali Dhani, Watika, District Jaipur, Rajasthan.
- 21. Kamlesh Katara S/o Shri Taju Katara, Aged About 27 Years, R/o Ward No. 06, Charuda, Post Thummath, Panchayat Thummath, District Banswara, Rajasthan.
- 22. Rajesh Machhar S/o Shri Partheng Machhar, Aged About 24 Years, R/o Ward No. 01, Machharasath, Machhara Para, District Banswara, Rajasthan.
- 23. Jagmal Maida S/o Shri Khima Maida, Aged About 38 Years, R/o Ward No. 5, Patapor, Andheshwar, District Banswara, Rajasthan.
- 24. Dhan Pal Bhabhor S/o Shri Dhula Bhabhor, Aged About 25 Years, R/o Ward No. 9, Rohaniya, District Banswara, Rajasthan.
- 25. Dinesh Muniya S/o Shri Jaggu Muniya, Aged About 31 Years, R/o Taraliya, Mokampura, District Banswara, Rajasthan.
- 26. Sanjay Katara S/o Shri Chakka Katara, Aged About 27 Years, R/o Ward No 2, Machharasath, Machhar Para, District Banswara, Rajasthan.
- 27. Daleep Singh S/o Shri Cheetar Singh, Aged About 25 Years, R/o Chilakhur, District Dholpur, Rajasthan.
- 28. Saroj Khyaliya D/o Shri Banwari Lal Khyaliya, Aged About 27 Years, R/o Gram Narodara, Tehsil Laxmangarh, Narodara (Rural), District Sikar, Rajasthan.



- 29. Babita Dhaka D/o Shri Suresh Kumar Dhaka, Aged About 26 Years, R/o Narodara (Rural), District Sikar, Rajasthan.
- 30. Vijendra Kumar Yogi S/o Shri Sohan Yogi, Aged About 39 Years, R/o Ward No. 9, Nemoda, Nemoda Rs, District Karauli, Rajasthan.
- 31. Sita Ram S/o Shri Chandra Ram, Aged About 37 Years, R/o Pandura Ka Bas, Mokala, Tehsil Merta City, District Nagaur, Rajasthan.
- 32. Prakash Chandra Pandor S/o Shri Veriya Pandor, Aged High About 37 Years, R/o Borna Bhatada, Himmat Singh Ka Gada, Roojiya, District Banswara, Rajasthan.
 - Bhogi Lal Pandor S/o Shri Manji Pandor, Aged About 37 Years, R/o Borna Bhatada, Himmat Singh Ka Gada, Reojiya, District Banswara, Rajasthan.
 - Shankar Damor S/o Shri Moti Lal Damor, Aged About 39 Years, R/o Ward No. 09, Chitodapada, Mya Ka Padala, Post- Bamanpada, Tehsil Ghatol, District Banswara, Rajasthan.
- 35. Rekha Soni W/o Shri Rajesh Kumar, Aged About 40 Years, R/o 149, Ridhi Sidhi Nagar Extension, Harnathpura, Jothwara, District Jaipur, Rajasthan.

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- 36. Kailash Chandra Kumawat S/o Shri Motilal Kumawat, Aged About 43 Years, R/o 15, Shivpuri Colony, Kalwar Road, Near Bank Of India, Jhotwara, District Jaipur, Rajasthan.
- 37. Sunita Kumawat D/o Shri Rajendra Prasad Kumawat, Aged About 33 Years, R/o 70, Ward No. 10, Shivpuri Colony, Kalwar Road, Jhotwara, District Jaipur, Rajasthan.
- 38. Rajesh Kumar Soni S/o Shri Jogeshwar Lal Soni, Aged About 43 Years, R/o 149, Ridhi Sidhi Nagar Vistar, Behind Kardhani, Kalwar Road, Jhotwara, Govindpura, Govindpura @ Jaichanpura, District Jaipur, Rajasthan.
- 39. Sunil Kumar Purviya S/o Shri Girraj Prasad Purviya, Aged About 26 Years, R/o Gram Post Pipalda, Tehsil Bonli, District Sawai Madhopur, Rajasthan.
- 40. Hari Kishan Singh S/o Shri Bijendra Singh, Aged About 27 Years, R/o Gharwai, District Bharatpur, Rajasthan.
- 41. Mohan Lal Sharma S/o Shri Laxmi Narayan Sharma, Aged About 31 Years, R/o Ganv Birkeri, Post Golkabas, Rajgarh, District Alwar, Rajasthan.
- 42. Bal Ram Meena S/o Shri Shiv Ram Meena, Aged About 27



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- Years, R/o Meena Mohalla, Dhawan, District Karauli, Rajasthan.
- 43. Sanjay Kumar S/o Shri Gyan Chand Yadav, Aged About 25 Years, R/o Village Rampura, Bega Ki Nangal, Tehsil Neem Ka Thana, District Sikar, Rajasthan.
- 44. Nikita Kumar D/o Ranveer Singh Somra, Aged About 26 Years, R/o Ward No 9, Moi Sadda, Moi Purani, District Jhunjhunu, Rajasthan.
- 45. Priyanka Kumari D/o Satyaveer Singh, Aged About 26 Hig, Years, R/o Bairasar, Chhota, District Churu, Rajasthan.
 - Anil Kumar S/o Shri Moti Ram, Aged About 32 Years, R/o Phogri, Didwana, District Nagaur, Rajasthan.
 - Girish Sharma S/o Shri Manohar Lal Sharma, Aged About 23 Years, R/o Ratawali, District Alwar, Rajasthan.
 - Lalit Dhakad S/o Shri Shiv Narayan, Aged About 24 Years, R/o Village Luhasa, Post Bajhera, District Bharapur, Rajasthan.
- 49. Kapil Kumar S/o Shri Bhim Singh, Aged About 23 Years, R/o Bheemsinghpura, Majari Kalan, District Alwar, Rajasthan.

48. NO

- 50. Jitendra Kumar Sharma S/o Shri Ramgopal Sharma, Aged About 25 Years, R/o Bhairuji Ke Mandir Ke Paas, Khawaraniji, Jamwa Ramgarh, District Jaipur, Rajasthan.
- 51. Ravi Mohan Sharma S/o Shri Prem Chandra Sharma, Aged About 21 Years, R/o Khiwas, Newar, Jamwa Ramgarh, District Jaipur, Rajasthan.
- 52. Laxmi Kant Sharma S/o Shri Ram Prasad Sharma, Aged About 37 Years, R/o 8, Thakur Basti, Dhawajpura, District Dholpur, Rajasthan.
- 53. Sangeeta Kumari Sharma D/o Shri Ram Kumar Sharma, Aged About 24 Years, R/o Simawato Ki Dhani, Bagawada, Tehsil Amer, District Jaipur, Rajasthan.
- 54. Ashutosh Gurjar S/o Shri Kamal Singh Gurjar, Aged About 27 Years, R/o Panchayat Bhawan K Pas, Sitod, District Sawai Madhopur, Rajasthan.
- 55. Hemendra S/o Shri Radheshyam, Aged About 34 Years, R/o 66/123, Pratap Nagar, Sheopur Road, Sanganer, Pratap Nagar Sector 11, District Jaipur, Rajasthan.
- 56. Ashish Nama S/o Shri Naresh Nama, Aged About 31 Years, R/o 85/73, Sector 8, Pratap Nagar, Sanganer, Pratap



- Nagar Sector 11, District Jaipur, Rajasthan.
- 57. Manoj Devi D/o Jai Singh, Aged About 28 Years, R/o Harsoi, District Alwar, Rajasthan.
- 58. Kailash Kumar Jat S/o Shri Babu Lal Jat, Aged About 29 Years, R/o Ghatala Ki Dhani, Gaanv Daulatpura, Kotra, District Jaipur, Rajasthan.
- 59. Dinesh Kumar Sharma S/o Shri Ram Kunwar Sharma, Aged About 25 Years, R/o Simawato Ki Dhani, Bagwada, District Jaipur, Rajasthan.

60. Kavita Kumari Sharma D/o Ram Kumar Sharma, Aged About 25 Years, R/o Simawato Ki Dhani, Bagwada, District Jaipur, Rajasthan.

Priyanka Meena D/o Madan Lal Meena, Aged About 22 Years, R/o Barauli, District Dhaulpur, Rajasthan.

OMonu Meena S/o Shri Hari Bhagwan Meena, Aged About 25 Years, R/o Barauli, District Dhaulpur, Rajasthan.

- 63. Kapil Kumar S/o Shri Veerpal Singh Yadav, Aged About 32 Years, R/o Beeghana, Gandala, District Alwar, Rajasthan.
- 64. Sandeep Singh Rajawat S/o Shri Rajendra Singh Rajawat, Aged About 36 Years, R/o Plot No. 67, Mahadev Nagar, Vaishali Nagar, Ward No 2., District Jaipur, Rajasthan.
- 65. Rakesh Kumar Ameria S/o Shri Jagdish Narayan, Aged About 38 Years, R/o Plot No 2, Ta-9, Housing Board, Shastri Nagar, District Jaipur, Rajasthan.
- 66. Ajeet Kumar Yadav S/o Shri Ram Niwas Yadav, Aged About 32 Years, R/o Rodwal, District Alwar, Rajasthan.
- 67. Ashok Kumar S/o Shri Mala Ram, Aged About 27 Years, R/o Shri Sanwara, Dawal, Sanchore, District Jalor, Rajasthan.
- 68. Heena Shrivastav D/o Shri Rajesh Kumar Srivastava, Aged About 30 Years, R/o 1/385, Housing Board Colony, Alanpur, (Rural), District Sawai Madhopur, Rajasthan.
- 69. Rameshwar Prasad Sharma S/o Shri Prabhoo Lal Sharma, Aged About 30 Years, R/o Tajpur, District Sawai Madhopur, Rajasthan.

----Petitioners

Versus

- 1. Union Of India, Through Secretary, Ministery Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.
- 2. Chairperson, National Council For Teacher Education, G-7,

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[CW-1853/2021]



Sector-10 Dwarka, Landmark-Near Metro Station, New Delhi-110075

- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer Rajasthan.
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

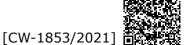
----Respondents

D.B. Civil Writ Petition No. 3704/2021

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Sachin Kaswan S/o Shri Surendra Singh Kaswan, Aged About 25 Years, R/o Village Nayasar, District Jhunjhunu, Rajasthan.

- 2. Pratibha Kumari D/o Pokar Singh, Aged About 27 Years, R/o Rampura, District Jhunjhunu, Rajasthan.
- 3. Ramavatar Gurjar S/o Shri Madan Lal, Aged About 38 Years, R/o Gujaro Ki Dhani, Sewad Bari, Sewad Badi, District Sikar, Rajasthan.
- 4. Surendra Singh S/o Shri Dula Ram Ranwa, Aged About 40 Years, R/o Piliyon Ka Dhahar, Gungara, District Sikar, Rajasthan.
- 5. Ved Prakash Agrawal S/o Shri Subhash Agrawal, Aged About 24 Years, R/o Masari, District Alwar, Rajasthan.
- 6. Vishnu Dutt Saini S/o Shri Narayan Saini, Aged About 25 Years, R/o Dayalpura, District Alwar, Rajasthan.
- 7. Ravi Kumar Sharma S/o Shri Rakesh Sharma, Aged About 24 Years, R/o Masari, District Alwar, Rajasthan.
- 8. Hanuman Choudhary S/o Shri Shriram Choudhary, Aged About 30 Years, R/o 292, Devando Ki Dhani, Tehsil Phagi, Chakwara, District Jaipur, Rajasthan.
- 9. Fotu Meena S/o Shri Bhimsingh Meena, Aged About 26 Years, R/o Badolas, District Sawai Madhopur, Rajasthan.
- 10. Amit Kumar Maharia S/o Shri Manoj Kumar Maharia, Aged About 33 Years, R/o Madhopura, District Sikar, Rajasthan.



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- Ankit Sharma S/o Shri Navin Kishore Sharma, Aged About 11. 22 Years, R/o H-No102, Ambaliya Nehru Nagar, Sector C, By Pass Road, Merta City, District Nagaur, Rajasthan.
- 12. Dilip Kumar Garg S/o Shri Purushottam Lal Garg, Aged About 31 Years, R/o Nayi Basti, Kara Kala, District Udaipur, Rajasthan.
- 13. Girdhar Jangir S/o Shri Ganpat Lal, Aged About 32 Years, R/o Sabalpura, Tehsil Kuchaman City, District Nagaur, Rajasthan.

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Jitendra Kumar S/o Shri Shishupal Singh, Aged About 24 Years, R/o Sahjoosar, District Churu, Rajasthan.

Kailash Chandra Meena S/o Shri Nanak Ram Meena, Aged About 26 Years, R/o Ghatiya Kala, Ward No 1, Raipur Jungle, District Pratapgarh, Rajasthan.

सत्यमेर्व 16ते Laxmikant Pareek S/o Shri Ghanshyam Pareek, Aged About 30 Years, R/o Ward No 10, Pareek Mohalla, Sarwar, District Ajmer, Rajasthan.

- Raghuveer Prasad S/o Shri Hemraj Prajapati, Aged About 17. 34 Years, R/o Mathna, District Baran, Rajasthan.
- Rajiv Meena S/o Shri Hiralal Meena, Aged About 25 Years, 18. R/o Panava, Kagdar Bhatiya, District Udaipur, Rajasthan.
- 19. Rajiya Khan D/o Zaffar Ali, Aged About 23 Years, R/o Ward No 4, Near Puran Waterworks, Taranagar, District Churu, Rajasthan.
- Ranjeet Singh Damor S/o Shri Dalji Damor, Aged About 30 20. Years, R/o Tandi Nani, Saliya, District Banswara, Rajasthan.
- 21. Rohit Prajapati S/o Shri Gopal Lal Prajapati, Aged About 26 Years, R/o Kunj Biahri Colony, Atrru Road, District Baran, Rajasthan.
- 22. Sanwaria Prajapati S/o Shri Jagdish Prajapati, Aged About 35 Years, R/o Village Bhawani Pura, District Bundi, Rajasthan.
- 23. Sucheta D/o Radheyshyam, Aged About 24 Years, R/o Taranagar, District Churu, Rajasthan.
- 24. Sukhram Masar S/o Shri Laxman Lal Masar, Aged About 28 Years, R/o Jorawar Pura, District Dungarpur, Rajasthan.
- 25. Sunil Thalor S/o Purkharam, Aged About 23 Years, R/o Manglod, District Nagaur, Rajasthan.



- 26. Vijendra Kumar S/o Shri Babulal, Aged About 33 Years, R/o Ward No 11, Dukiya, District Sikar, Rajasthan.
- 27. Yogesh Patilal S/o Shri Vasudev Patilal, Aged About 28 Years, R/o Ward No 8, Village Nayaganv, Post Warsinghpur, District Dungarpur, Rajasthan.
- 28. Akash Sharma S/o Shri Bhagwan Sharma, Aged About 24 Years, R/o Ward No 1, Odhela Road, District Dholpur, Rajasthan.
- 29. Anil Kumar Sharma S/o Rakesh Sharma, Aged About 31 Years, R/o Thakur Pota, Chitaura, District Dholpur, Rajasthan.
 - Amit Kumar Sharma S/o Shri Dara Singh Sharma, Aged About 22 Years, R/o Marholi, District Dholpur, Rajasthan.
 - Anurag Dubey S/o Shri Raghunandan Dubey, Aged About 25 Years, R/o Shivaji Colony, Near Apex School, District Baran, Rajasthan.
- 32. Asraf Mohammad Mansuri S/o Shri Bashir Mohammad, Aged About 34 Years, R/o Nahar Mohalla, Borana, District Bhilwara, Rajasthan.

सत्यमेव जयते 🋂 🧸 NO^{\$}

- 33. Babulal Meena S/o Shri Hakra Ji Meena, Aged About 27 Years, R/o Ward No 3, Bhopafala, Palneemoda, District Udaipur, Rajasthan.
- 34. Babulal S/o Shri Lajja Ram, Aged About 30 Years, R/o Vidhakapura, Saipau, District Dholpur, Rajasthan.
- 35. Babulal Mali S/o Shri Pyar Chand Mali, Aged About 30 Years, R/o Mali Mohalla, Borana, District Bhilwara, Rajasthan.
- 36. Bhagwati Kumari D/o Danaram, Aged About 28 Years, R/o Bolo Ki Dhani, District Barmer, Rajasthan.
- 37. Bharat Singh Bhati S/o Shri Narayan Singh Bhati, Aged About 24 Years, R/o Village Seed, Sahranpura, District Udaipur, Rajasthan.
- 38. Bhuvnesh Upadhyay S/o Shri Naresh Kumar, Aged About 24 Years, R/o Indoli, Basai Nabab, District Dholpur, Rajasthan.
- 39. Choturam Choyal S/o Shri Gumana Ram, Aged About 24 Years, R/o Ward No-9, Jaton Ka Mohalla, Manana, District Nagaur, Rajasthan.
- 40. Dhanraj Singh Chundawat S/o Shri Bhanwar Singh

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- Chundawat, Aged About 25 Years, R/o Village Gundali Khera, Tehsil Mandal, Karera, District Bhilwara, Rajasthan.
- 41. Dhiraj Singh Lodha S/o Shri Amar Lal Lodha, Aged About 23 Years, R/o Bhrahampura, District Jhalawar, Rajasthan.
- 42. Dilip Kumar Meena S/o Shri Brahama Nand Meena, Aged About 30 Years, R/o Ward No 3, Paliya Fala, Sarada, Nibhoda, District Udaipur, Rajasthan.
- 43. Dinesh Kumar Patel S/o Shri Pemji Patel, Aged About 30 Years, R/o Khambawat, Sagatada, Tehsil, Sarada, District Udaipur, Rajasthan.

Prashant Galav S/o Shri Jitendra Galav, Aged About 24 Years, R/o Ward No- 19, Kunj Gali, Mangrol, District Baran, Rajasthan.

Govind Ram Nehara S/o Shri Kisana Ram, Aged About 24 Years, R/o Untwaliya, District Nagaur, Rajasthan.

Hardik Kalal S/o Shri Narayan Lal Kalal, Aged About 25 Years, R/o Ward No 7, Kalawara Fala, District Dungarpur, Rajasthan.

47. Bhom Singh S/o Shri Bhanwar Singh, Aged About 38 Years, R/o Jojano Ka Bas, Ambasar, District Jodhpur, Rajasthan.

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- 48. Harkesh Kumar Meena S/o Shri Kailash Chand Meena, Aged About 22 Years, R/o Dholawas, District Dausa, Rajasthan.
- 49. Inder Lal Dangi S/o Shri Bhim Raj Dangi, Aged About 28 Years, R/o Village Jhadol, Tehsil Sarada, District Udaipur, Rajasthan.
- 50. Jitendra Kumar S/o Shri Chopa Ram, Aged About 35 Years, R/o Subhash Market, District Jalor, Rajasthan.
- 51. Kana Ram Jangir S/o Shri Rupa Ram, Aged About 27 Years, R/o Mungload District Nagaur, Rajasthan.
- 52. Kanwar Lal Gurjar S/o Shri Daulatram, Aged About 31 Years, R/o Nalyakhera, District Chittuargarh, Rajasthan.
- 53. Krishan Swami S/o Shri Om Prakash Swami, Aged About 29 Years, R/o Dhani Janki Das Weali, Pragpura, District Jaipur, Rajasthan.
- 54. Kiran Bala D/o Madan Lal Khoth, Aged About 31 Years, R/o Ward No 17, Dholipal, District Hanumangarh, Rajasthan.
- 55. Kuldeep Singh Chundawat S/o Shri Shyam Manohar



- Chundawat, Aged About 24 Years, R/o District Bhilwara, Rajasthan.
- 56. Kuldeep Singh S/o Shri Krishan Lal Godara, Aged About 24 Years, R/o Ward No 5, Uplikala, District Hanumnangarh, Rajasthan.
- 57. Lokesh Kumar Labana S/o Shri Kanti Lal Labana, Aged About 28 Years, R/o Ward No 9, Padatadi, District Dungarpur, Rajasthan.
- 58. Narendra Singh S/o Shri Gopicahnd, Aged About 24 Years, R/o Niwariya Atti, Santrook, District Bharatpur, Rajasthan.

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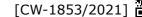
व_{िस्तित} **NO**

- Naresh S/o Shri Partap, Aged About 26 Years, R/o Nohar, 1Knn, District Hanumangarh, Rajasthan.
- Narveen Kumar S/o Shri Ram Partap, Aged About 26 Years, R/o Nohar, 1Knn, District Hanumangarh, Rajasthan.
- Raish S/o Shhri Nasheer Khan, Aged About 30 Years, R/o Falodi, Dist. Jodhpur.
- 62. Navjyot Sain S/o Shri Kalyan Prasad, Aged About 24 Years, R/o Sarvmatuhra, District Dholpur, Rajasthan.
- 63. Pankaj Sharma S/o Shri Jyotti Sharma, Aged About 28 Years, R/o Bhaylapura, Hindaun, Distric Karauli, Rajasthan.
- 64. Pawan Kumar Meena S/o Shri Bhanwar Lal, Aged About 29 Years, R/o Meena Basti, Raroti, District Baran, Rajasthan.
- 65. Poonam D/o Jai Bhagwan, Aged About 25 Years, R/o Shakti Nagar, District Jhajhar, Haryana.
- 66. Prashant Sharma S/o Shri Jagdish Sharma, Aged About 24 Years, R/o Kumj Bihari Nagar, Attrru Road, District Baran, Rajasthan.
- 67. Priyanka Pareek D/o Ramesh Chandra Praeek, Aged About 27 Years, R/o Ward No 14, Kekri, District Ajmer, Rajasthan.
- 68. Priyanka Choudhary D/o Raja Ram, Aged About 36 Years, R/o Ward No 12, Marjewala, District Ganganagar, Rajasthan.
- 69. Rajendra Meena S/o Shri Goma Meena, Aged About 38 Years, R/o Sagatpur Ganv, Chandora, District Udaipur, Rajasthan.
- 70. Ramesh Chandra Damor S/o Shri Kala Damor, Aged About 29 Years, R/o Thandinani, Shergarh, District Banswara, Rajasthan.

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- 71. Ramesh Kumar Dangi S/o Shri Ratanji Dangi, Aged About 28 Years, R/o Ropawat Mohalla, Tehsil Sarada, ditrict Udaipur, Rajasthan.
- 72. Ramesh Lal Patel S/o Shri Kacharuji Patel, Aged About 28 Years, R/o Khambawat, Dhakarda, Santana, District Udaipur, Rajasthan.
- 73. Ramesh Puri S/o Shri Bhojpuri, Aged About 26 Years, R/o Jaitaran, District Pali, Rajasthan.
- 74. Ravi Kumar S/o Shri Prithvi Raj, Aged About 25 Years, R/o Ward No 10, Naniwali, Sadulsheher, District Ganganagar, Rajasthan.
 - Sameena Sameja D/o Abdul Hameed Sameja, Aged About 38 Years, R/o Ward No 12 Udasar, District Bikaner, Rajasthan.
- प्रत्यमेच निर्म Shailesh Kumar Labana S/o Shri Chhagan Lal Labana, Aged About 22 Years, R/o Ward No 9, Fatedi Fala, District Dungarpur, Rajasthan.
 - 77. Sikander Ali S/o Mohammad Rafik, Aged About 30 Years, R/o Borana, District Bhilwara, Rajasthan.
 - 78. Sohan Lal Mali S/o Udai Lal Mali, Aged About 24 Years, R/o Near Salwi Mandir, Tehsil Vallabh Nagar, Saharan Pura, District Udaipur, Rajasthan.
 - 79. Sukhpreet Singh S/o Shri Kuldeep Singh, Aged About 27 Years, R/o Ward No 16, Karanpur, District Ganganagar, Rajasthan.
 - 80. Sunil Kumar S/o Shri Atma Ram, Aged About 28 Years, R/o Ward No 4, Chiholiwali, District Hanumangarh, Rajasthan.
 - 81. Suraj Mal Saini S/o Shri Harfool Saini, Aged About 33 Years, R/o Beeba Ka Mohalla, Neem Ka Thana, District Sikar, Rajasthan.
 - 82. Surender Kumar S/o Shri Bhoop Singh, Aged About 24 Years, R/o Ward No 13, Buranpura, District Hanumangarh. Rajasthan.
 - 83. Tasmeen Kousar D/o Abdul Kayyum Jed, Aged About 24 Years, R/o Sadar Bajar, Bhilwara, Rajasthan.
 - 84. Vaibhav Sharma S/o Shri Kamal Nayan Sharma, Aged About 25 Years, R/o Sikh Colony, District Baran, Rajasthan.

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- 85. Viajay Kumar Teli S/o Shri Bhimraj Ji Teli, Aged About 26 Years, R/o Teli Mohalla, Badganv, District Udaipur, Rajasthan.
- 86. Vishnu Kumar Sharma S/o Shri Gopallal Sharma, Aged About 32 Years, R/o Kotdi, District Bhilwara, Rajasthan.
- 87. Yagya Narayan Rana S/o Shri Ramesh Rana, Aged About 25 Years, R/o Keshalpura, Sodhalpur, District Pratapgarh, Rajasthan.
- 88. Navratan Yadav S/o Shri Babu Lal Yadav, Aged About 28 Years, R/o Shahpura, Rajpura, District Jaipur, Rajasthan.
 - Reena Katara D/o Raman Lal Katara, Aged About 32 Years, R/o Salota, Dungarpura, Rajasthan.
 - Babulal Dindor S/o Shri Lasoo Dindor, Aged About 29 Years, R/o Ward No. 5, Mukam Mitti, Dindorfala, Distt. Dungarpur, Rajasthan.
 - Vishal Kumar Tabiyad S/o Shri Shankarlal Tabiyad, Aged About 31 Years, R/o Ward No. 9,basiya, Distt. Dungarpur, Rajasthan.
- 92. Bapulal Bamaniya S/o Sh. Ratna Bamaniya, Aged About 34 Years, R/o Simalwada, Dungar, Distt. Dungarpur, Rajasthan.

Not

- 93. Jitendra Kumar Tabiyad S/o Shri Shambhulal Tabiyad, Aged About 34 Years, R/o Mitti Limari, Chikli, Distt. Dungarpur, Rajasthan.
- 94. Santosh Kumari Arya D/o Vishnu Dutt Arya, Aged About 31 Years, R/o 2-T-A-9, Housing Board, Near St. Vivekanand Upper Primary School, Shastri Nagar, Distt. Jaipur (Raj.)
- 95. Mukesh Kumar Bhambhu S/o Sh. Gangaram, Aged About 26 Years, R/o Latiyalo Ka Bas, Lampolai, Distt. Nagaur
- 96. Gajendra Jat S/o Sh. Girdhari Ram, Aged About 34 Years, R/o 55, Maliyo Ka Bas, Merta City, Katyasani, Distt. Nagaour, Rajasthan.
- 97. Yash Paliwal S/o Yashwant Paliwal, Aged About 22 Years, R/o Manoj Niketan, Ganesh Mandir Road, Gandhi Nagar, Distt. Bhilwara, Rajasthan.
- 98. Renu Kumari D/o Preetam Singh, Aged About 27 Years, R/o Pasta, Teh. Deeg, Distt. Bharatpur, Rajasthan.
- 99. Prashant Galav S/o Sh. Jitendra Galav, Aged About 25



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- Years, R/o Ward No. 19, Kunj Gali, Mangrol, Distt. Baran, Rajasthan.
- 100. Nirbhay Ram Dhakar S/o Sh. Dinesh Chandra Dhakar, Aged About 24 Years, R/o Jaisinghpura, Distt. Chittorgarh, Rajasthan.
- Krishan Ram S/o Sh. Sawana Ram, Aged About 28 Years, 101. R/o Ward No. 9, 3-Str Gharsana, Distt. Ganganagar, Rajasthan
- 102. Indra Singh Prajapat S/o Magan Singh, Aged About 25 Years, R/o Village Dholapalas, Distt. Alwar, Rajasthan.

103.

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- Bishan Lal Barupal S/o Sh. Girdharilal, Aged About 33 Years, R/o Ward No. 15, Biggawas, Shri Dungargarh, Distt. Bikaner, Rajasthan.
- Ashvini Kumar Runwal S/o Sh. Radheyshyam Runwal, सत्यमेव जयते Aged About 27 Years, R/o Bheem Road, Gayatri Nagar, Asind, Distt. Bhilwara, Rajasthan.
 - Akhilesh Kumar Bilotiya S/o Sh. Hari Shankar Bilotiya, 105. Aged About 26 Years, R/o Koli Mohalla, Tehla, Distt. Alwar, Rajasthan.
 - Asha D/o Madan Lal Jat, Aged About 32 Years, R/o Dhani 106. Takhran, Antri, Distt. Sikar, Rajasthan.
 - 107. Chotu Singh Parmar S/o Sh. Rakesh, Aged About 26 Years, R/o 00, Beech Ka Potha, Nunhera, Distt. Dholpur, Rajasthan.
 - Prahalad Singh S/o Bacchu Singh, Aged About 31 Years, R/ 108. o Nangla Harsukh, Nahara Choth, Distt. Bharatpur, Rajasthan.
 - Kuldeep Singh S/o Bhoor Singh, Aged About 23 Years, R/o 109. Tusari, Distt. Alwar, Rajasthan.
 - Harish Chandra S/o Sh. Santram, Aged About 25 Years, R/ 110. o Ward No. 3, Dabliwas, Sardara, Noorpura, 1 Dbl-A, Distt. Hanumangarh, Rajasthan.
 - Sunil Kumar S/o Sh. Omprakash, Aged About 26 Years, R/ 111. o Tibbi, Govt. Sanskrit School, Distt. Hanumangarh, Rajasthan.
 - Mangal Singh S/o Sh. Omprakash, Aged About 28 Years, 112. R/o Ward No. 6, Govt. Middle Sanskrit School, Tibbi, Distt. Hanumangarh, Rajasthan.
 - 113. Sunil Kumar S/o Sh. Krishana Kumar, Aged About 25





- Years, R/o 707, Ward No. 9, Beniwalo Ka Mohalla, Bhirnani, Distt. Hanumangarh, Rajasthan.
- 114. Raghuveer Parsad S/o Sh. Krishan Kumar, Aged About 28 Years, R/o Ward No. 8, Beharwala Kalan, 5 Arw-A, Distt. Hanumangarh, Rajasthan.
- 115. Anuruddha Singh S/o Sh. Khem Singh, Aged About 25 Years, R/o Madapura, Rupwas, Distt. Bharatpur, Rajasthan.
- 116. Ajit Singh Jatav S/o Sh. Deewan Singh Jatav, Aged About 37 Years, R/o Kherli Gurjar, Weir, Distt. Bharatpur, Rajasthan.
 - Kavita Bijarniya D/o Jaisaram, Aged About 28 Years, R/o Ganv Sadasar, Distt. Bikaner, Rajasthan.
- 118. Nirma Bijarniya D/o Jaisaram, Aged About 28 Years, R/o Ward No. 1, Ganv Sadasar, Distt. Bikaner, Rajasthan.
- 119. Ranjan Dhaka S/o Sh. Ramkumar Singh Dhaka, Aged About 25 Years, R/o Gram Basani, Bairas, Distt. Sikar, Rajasthan.
- 120. Vikash Sharma S/o Satish Kumar Sharma, Aged About 25 Years, R/o Rewasa, Distt. Karauli, Rajasthan.
- 121. Chetan Ram S/o Sh. Dungara Ram, Aged About 35 Years, R/o Khejariyali Jhak, Distt. Barmer, Rajasthan.
- 122. Ramesh Chandra S/o Sh. Prabhuram, Aged About 33 Years, R/o Badhresh Gandhav, Distt. Barmer, Rajasthan.
- 123. Dropati D/o Krishan Lal Godara, Aged About 28 Years, R/o Ward No. 1, 4 Rp, Tibbi, Distt. Hanumangarh, Rajasthan.
- 124. Ashok Kumar Sharma S/o Shambhu Lal Sharma, Aged About 26 Years, R/o Village Bawalas, Distt. Chittorgarh, Rajasthan.
- 125. Sunil Kumar Sharma S/o Sh. Ramesh Kumar Sharma, Aged About 29 Years, R/o Ward No.5, Near School Rorubari, Distt. Sikar, Rajasthan
- 126. Prashant Sharma S/o Sh. Munna Lal Sharma, Aged About 35 Years, R/o Shiv Nagar Colony, Main Mandi Road, Teekamgarh, Distt. Teekamgarh, Madhyapradesh.
- 127. Mahesh Salvi S/o Laxmilal Salvi, Aged About 27 Years, R/o 1088- Shanti Nagar, Kacchi Basti, Sector 7, Hiranmagri, Distt. Udaipur, Rajasthan.
- 128. Jitendra Patel S/o Sh. Baluram Patel, Aged About 28 Years, R/o Patelo Ka Mohalla, Kayo Ka Guda, 42, Amloda, Distt.



- Udaipur, Rajasthan.
- 129. Umesh Yogi S/o Sh. Roopchand Yogi, Aged About 32 Years, R/o 2, Jaga Basti, Nimoda, Distt. Karauli, Rajasthan.
- 130. Rachana Choudhary D/o Bhanwar Lal Choudhary, Aged About 27 Years, R/o Ward No. 2, Village Tapur, Distt. Sawaimadhopur, Rajasthan.
- 131. Jitendra Choudhary S/o Sh. Ramdayal Choudhary, Aged About 26 Years, R/o Gram Tapur, Distt. Sawaimadhopur, Rajasthan.
- 132. Manju D/o Ramjas, Aged About 33 Years, R/o Ishroda, Distt. Alwar
- 133. Deepa D/o Rajesh Yadav, Aged About 26 Years, R/o Khijooriwas, Distt. Alwar, Rajasthan.
 - 34. Asha Kumari W/o Ravindra Kumar Yadav, Aged About 27 Years, R/o Khijooriwas, Distt. Alwar, Rajasthan.
- 135. Hem Singh Shekhawat S/o Shri Jai Singh Shekhawat, Aged About 32 Years, R/o Ward No. 37, Chiriyatibba, Radhakishanpura, Distt. Sikar, Rajasthan.
- 136. Ved Prakash S/o Sh. Dharampal, Aged About 29 Years, R/o 54, Jat Mohalla, Kakra, Distt. Bharatpur, Rajasthan.
- 137. Hari Kishan S/o Sh. Keshreemal, Aged About 25 Years, R/o 10, Meghaniyo Ka Taala, Gadara, Teh. Dhorimana, Distt. Barmer, Rajasthan.
- 138. Gautam Lal Patel S/o Sh. Natthu Lal Patel, Aged About 25 Years, R/o Patelo Ka Mohalla, Kherad, Distt. Udaipur, Rajasthan.
- 139. Jagaram Patel S/o Sh. Lalchand Patel, Aged About 27 Years, R/o Danghira Mohalla, Jhadol, Distt. Udaipur, Rajasthan.
- 140. Raish Ahamad Khan S/o Sh. Babu Khan, Aged About 29 Years, R/o Naya Gaon, Distt. Sawaimadhopur, Rajasthan.
- 141. Surendra Kumar Kumawat S/o Sh. Suwa Lal Kumawat, Aged About 31 Years, R/o Ward No. 3, 86, Athoona Mohalla, Jajod, Distt. Sikar, Rajasthan.
- 142. Subhash Jat S/o Sh. Madna Ram, Aged About 28 Years, R/o Bedhawari Kalan, Kalru, Distt. Nagaur, Rajasthan.
- 143. Moolchand Keer S/o Sh. Lumbaram Keer, Aged About 29 Years, R/o Rajyas, Devariya, Distt. Bhilwara, Rajasthan.



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- 144. Ramesh Lal Patel S/o Sh. Kacharu Ji Patel, Aged About 29 Years, R/o 135, Main Road, Khambawat, Dhakarda, Santada, Distt. Udaipur, Rajasthan.
- 145. Dhruvapad Khandelwal S/o Sh. Ghanshyam Khandelwal, Aged About 31 Years, R/o Ward No. 2, Rajasthan Vidhyapeeth Staff Colony, Dabok, Udaipur, Distt. Udaipur, Rajasthan.
- 146. Nakul Ameta S/o Sh. Bapulal Ameta, Aged About 26 Years, R/o Near The Tanki, Phalwa, Distt. Chittorgarh, Rajasthan.
- 147., Mukesh Kumar S/o Sh. Tarachand, Aged About 32 Years, R/o Asalwas, Distt. Jhunjhunu, Rajasthan.
- 148. Omprakash S/o Sh. Dhanaram, Aged About 28 Years, R/o Jhambhooji Ka Mandir, Kabuli, Distt. Barmer, Rajasthan.
 - 9. Ratriesh Kumar S/o Sh. Jodharam, Aged About 33 Years, R/o Naiyo Ki Dhani, Ranodar, Distt. Jalore, Rajasthan.
- L50. Sunil Kumar S/o Sh. Lalchand, Aged About 26 Years, R/o Adarsh Bal Mandir Ke Peeche, Ward No. 2, Tara Nagar, Distt. Churu, Rajasthan.
- 151. Rajesh Kumar S/o Sh. Munna Lal, Aged About 26 Years, R/o Rajorakalan, Distt. Dholpur, Rajasthan.
- 152. Jagdish S/o Sh. Rawataram, Aged About 29 Years, R/o Sajni Bai Ashram Ke Pass, Balotra, Distt. Barmer, Rajasthan.
- 153. Prem Prakash S/o Sh. Manaram, Aged About 32 Years, R/o Naiyon Ki Dhani, Ranodar, Distt. Jalore, Rajasthan.
- 154. Babulal S/o Sh. Lajjaram, Aged About 30 Years, R/o Bidhakapura, Sepau, Maloni Khurd, Distt. Dholpur, Rajasthan.
- 155. Pankaj Shrivastav S/o Sh. Vinay Kumar Shrivastav, Aged About 27 Years, R/o 179, Churaman Ki Gali, Kayasthpada, Distt. Dholpur, Rajasthan.
- 156. Naresh Kumar Gurjar S/o Sh. Ghisulal Sewak, Aged About 29 Years, R/o Bus Stand, charbhuja, Gadhbhor, Rajsamand, Rajasthan.
- 157. Bhagwat Singh Solanki S/o Sh. Kundan Singh Solanki, Aged About 29 Years, R/o Teh. Kumbhalgarh, Dhiloriya, Umarwas, Distt. Rajsamand, Rajasthan.
- 158. Sanjay Kumar Yogi S/o Sh. Shiv Ram Yogi, Aged About 36 Years, R/o Nath Mohalla, Peepalda, Distt. Sawaimadhopur,

Rajasthan.

- 159. Manish Kumar S/o Sh. Jaipal Singh, Aged About 27 Years, R/o Dawani, Behror, Distt. Alwar, Rajasthan.
- 160. Neeraj Sharma S/o Sh. Vedprakash Sharma, Aged About 28 Years, R/o Rewali, Distt. Alwar, Rajasthan.
- 161. Harish Chandra S/o Sh. Kaniyalal Damor, Aged About 35 Years, R/o Ward No. 2, Village Post Dokar, Teh. Anandpuri, Distt. Banswara, Rajasthan.
- Omprakash Paneri S/o Sh. Girija Shankar Paneri, Aged About 28 Years, R/o Devasthan Dharamshala, Bus Stand Charbhuja, Distt. Rajsamand, Rajasthan.
- 163. Sharkarlal S/o Sh. Mahendra Singh, Aged About 26 Years, R/o Ward No. 4, Bhagwan Deidas, Distt. Hanumangarh, Rajasthan.
- 164. OAmrit Lal Kumhar S/o Sh. Jagan Lal Kumhar, Aged About 31 Years, R/o Mandwada Dev Rohida, Pindwara, Distt. Sirohi, Rajasthan.
- 165. Dileep Kumar Gupta S/o Sh. Rambabu Gupta, Aged About 32 Years, R/o 25, New Friends Colony, Jaipur Road, Distt. Alwar, Rajasthan.
- 166. Sarita Kumari D/o Mukna Ram Mehra, Aged About 28 Years, R/o Mundi Badi, Mundi Taal, Distt. Churu, Rajasthan.
- 167. Man Singh S/o Sh. Sanwant Ram, Aged About 34 Years, R/o Mundi Badi, Mundi Taal, Distt. Churu, Rajasthan.
- 168. Ashok Kumar Meena S/o Sh. Badri Prasad Meena, Aged About 40 Years, R/o Kreeli, Distt. Bharatpur, Rajasthan.
- 169. Narendra Kumar Pargi S/o Sh. Heeralal Pargi, Aged About 36 Years, R/o Ward No. 8, Bus Stand, Village Post Kesarpura, Teh. Garhi, Distt. Banswara, Rajasthan.
- 170. Pankaj Sharma S/o Sh. Jyoti Sharma, Aged About 29 Years, R/o Bhayalapura, Hindoun, Distt. Karauli, Rajasthan.
- 171. Mahendra S/o Sh. Hemaram Bhati, Aged About 28 Years, R/o Bhatiyo Ki Dhani, Soopra, Hiradeshwar, Distt. Jodhpur, Rajasthan.
- 172. Aman Rani D/o Rajesh Giri, Aged About 31 Years, R/o House No. 243A, Jodhakan, Distt. Sirsa.
- 173. Sunil Goswami S/o Sh. Sanwarmal, Aged About 29 Years,



- R/o Ward No. 17, Postoffice Ke Piche, Taranagar, Distt. Churu.
- 174. Shivani Khandelwal D/o Mukesh Kumar, Aged About 24 Years, R/o Hanuman Mandir Ke Pass, Distt. Bharatpur, Rajasthan.
- 175. Jitendra Kumar S/o Sh. Shishupal Singh, Aged About 25 Years, R/o Shahjusar, Distt. Churu.
- 176. Visnu Kumar S/o Sh. Nemi Chand, Aged About 24 Years, R/o Rajorakalan, Distt. Dholpur, Rajasthan.

 Krishana Kumar Pancholi S/o Sh. Chittarmal Sharma, Aged

Krishana Kumar Pancholi S/o Sh. Chittarmal Sharma, Aged About 28 Years, R/o Kushalpura, Samod, Distt. Jaipur, Rajasthan.

- 178. Santsh Kumar Sharma S/o Lalchand Sharma, Aged About 30 Years, R/o Kushalpura, Samod, Distt. Jaipur, Rajasthan.
- 179. Roshan Kumar Sharma S/o Sh. Gajanand Sharma, Aged About 27 Years, R/o Kushalpura, Bansa, Tehsil Chomu, Distt. Jaipur, Rajasthan.
- 180. Nafees Ahmed Pathan S/o Sh. Nihal Ahmed Pathan, Aged About 23 Years, R/o 53, Pragati Nagar, Police Line, Kota City, Distt. Kota.
- 181. Kamal Giri S/o Sh. Shankarlal Giri, Aged About 24 Years, R/o Satvisa, Mahala, Dholpur Pahari, Distt. Dholpur.
- 182. Vishvendra Singh Parmar S/o Sh. Bahoran Singh, Aged About 22 Years, R/o Poothpura Kalan, Distt. Dholpur.
- 183. Kanta Devi D/o Shri Kashiram, Aged About 33 Years, R/o Ward No. 6, Water Box Ke Pass, Bakhrawala, Chak, 10 Kwd, Distt. Hanumangarh, Rajasthan.
- 184. Ranjeet Gurjar S/o Sh. Ramprakash Gurjar, Aged About 25 Years, R/o Sector No. 5, Distt. Dholpur, Rajasthan.
- 185. Manish Kumar S/o Sh. Devi Lal, Aged About 25 Years, R/o Ward No. 3, Kalana, Tehsil Bhadra, Distt. Hanumangarh, Rajasthan.
- 186. Ramesh Kumar S/o Sh. Leeladhar Sharma, Aged About 23 Years, R/o Village Kalana, Tehsil Bhadra, Distt. Hanumangarh, Rajasthan.
- 187. Lokesh Kumar S/o Sh. Leeladhar Sharma, Aged About 20 Years, R/o Village Kalana, Tehsil Bhadra, And Distt. Hanumangarh, Rajasthan.

----Petitioners

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[CW-1853/2021]



- 1. Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.
- Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark-Near Metro Station, New Delhi-110075
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer Rajasthan.

The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur Rajasthan.

The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

Director, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 3985/2021

. Not

- 1. Naval Kishor Meerwal S/o Shri Ghanshyam Meerwal, Aged About 25 Years, R/o Somnath Nagar, Doriya Colony, Chak Dausa, District Dausa, Rajasthan.
- 2. Rakesh S/o Shri Bhaurelal, Aged About 30 Years, R/o 51, Salpur, District Alwar, Rajasthan.
- 3. Rahul Chaturvedi S/o Shri Mahendra Chaturvedi, Aged About 24 Years, R/o Devram Ka Pura, Gunesari, District Karauli, Rajasthan.
- 4. Brahmanand Sharma S/o Shri Gajadhar Sharma, Aged About 24 Years, R/o Daudhpur, Khunda, District Karauli, Rajasthan.
- 5. Shyam Sunder Rav S/o Shri Chhote Lal Rav, Aged About 29 Years, R/o Bamanwas, District Sawai Madhopur, Rajasthan.
- 6. Rekha Kumari Meena D/o Ramesh Chand Meena, Aged About 30 Years, R/o 59, Upper Ka Bas, Naurangwada, Mahwa, District Dausa, Rajasthan.
- 7. Prem Sagar Meena S/o Shri Ramesh Chand Meena, Aged About 35 Years, R/o Naurangwada, Mahwa, District Dausa, Rajasthan.

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- 8. Devendra Kumar Dhakad S/o Shri Sukhlal Dhakad, Aged About 26 Years, R/o Kheeriya, District Ajmer, Rajasthan.
- 9. Harish Kushwah S/o Shri Fateh Singh Kushwah, Aged About 23 Years, R/o 123, Rod Mohalla Saipau Road, Bari, District Dholpur, Rajasthan.
- 10. Ankit Jakhar S/o Shri Dev Karan Jakhar, Aged About 22 Years, R/o Hatundi Bawdi, Hatundi, District Jodhpur, Rajasthan.
- 11. Anil Kumar S/o Shri Mohanlal, Aged About 29 Years, R/o Mohabbatsari, District Jhunjhunu, Rajasthan.

Ravi Gaur S/o Shri Mahaveer Prasad Gaur, Aged About 33 Years, R/o Ward No 10, Pareek Mohalla, Sarwar, District Ajmer, Rajasthan.

Vishnu Kumar Kushwah S/o Shri Hotam Singh Kushwah, Aged About 22 Years, R/o Biharipura, Hingota, District Dholpur, Rajasthan.

14. Monika Soni D/o Shri Satyanarayn Soni, Aged About 29 Years, R/o 481, Indra Colony, Chhatargarh, District Bikaner Rajasthan.

सत्यमेव जयते

Not

- 15. Aneeta Devi D/o Ratiram Gurjar, Aged About 29 Years, R/o Gurjar Basti, Seeta Weir, Hathodi, District Bharatpur, Rajasthan.
- 16. Avtar Singh S/o Shri Udai Singh, Aged About 26 Years, R/o Gurjar Basti, Shergarh, Bayana, District Bharatpur, Rajasthan.
- 17. Ibrahim Khan S/o Shri Mahmood Khan, Aged About 31 Years, R/o 52, 5Awm, Chhattargarh, District Bikaner, Rajasthan.
- 18. Jagdish S/o Shri Gumaram, Aged About 24 Years, R/o Lolo Ki Dhani, Poonasar Khurd, District Jodhpur, Rajasthan.
- 19. Jitendra Kumar Narat S/o Shri Shivshankar Narat, Aged About 34 Years, R/o Ward No 8, Mukam Kapadvel, Wer, District Dungerpur, Rajasthan.
- 20. Pankaj Kumar Meena S/o Shri Hukmi Chand Meena, Aged About 38 Years, R/o Kateo, District Udaipur, Rajasthan.
- 21. Rakesh Kumar Verma S/o Shri Dilip Kumar Verma, Aged About 25 Years, R/o Ward No 9, Chhatargarh, District Bikaner, Rajasthan.
- 22. Saajid Deshwali S/o Shri Noor Mohammad Deshwali, Aged







- About 27 Years, R/o Masjid Ke Pas, Nai Abadi, Bigod, District Bhilwara, Rajasthan.
- 23. Santram Kumawat S/o Shri Murlidhar Kumawat, Aged About 27 Years, R/o Kumawat Colony, Dodhsar, District Jaipur, Rajasthan.
- 24. Dheeraj Kumar S/o Shri Atar Singh, Aged About 26 Years, R/o Utrada, District Bharatpur, Rajasthan.
- 25. Omendra Singh S/o Shri Devendra Singh, Aged About 37 Years, R/o Ward No 28, Mohalla Regran, Rajgarh, District Churu, Rajasthan.

Rahul Pathania S/o Shri Nardev Singh, Aged About 26 Years, R/o Ward No 3, 6 Skm- B, District Ganganagar, Rajasthan.

Shri Ram Pareek S/o Shri Mali Ram Pareek, Aged About 37 Years, R/o Pareeko Ka Mohalla, Nayan, District Jaipur, Rajasthan.

28. Rameshwar Dayal Saini S/o Shri Roshan Lal Saini, Aged About 25 Years, R/o Mali Bas Shakipur, Ward No 6, Sedampur, Lachhamangarh, District Alwar, Rajasthan.

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- 29. Anil Gehlot S/o Shri Badri Narayan Gehlot, Aged About 29 Years, R/o 198, Main Chopasni Road, Akhaliya Choraha, District Jodhpur, Rajasthan.
- 30. Bajrang Lal S/o Shri Luna Ram Kilka, Aged About 28 Years, R/o Sarwadi, District Sikar, Rajasthan.
- 31. Deepak Kumar S/o Shri Gangji Khada, Aged About 35 Years, R/o Nai Abadi, Asora, District Banswara, Rajasthan.
- 32. Kalpesh Kumar Labana S/o Shri Chhagan Lal Labana, Aged About 29 Years, R/o Ward No 9, Padedi Fala, Post Bankada, Bankar, Peeth, District Dungarpur, Rajasthan.
- 33. Kalu Ram Saini S/o Shri Ramu Lal Saini, Aged About 26 Years, R/o Rondya Ki Dhani, Badagaon, District Dausa, Rajasthan.
- 34. Khartha Ram S/o Shri Jetha Ram, Aged About 25 Years, R/o Sarno Ka Sara, Nehro Ki Dhani, District Barmer, Rajasthan.
- 35. Kishor Singh S/o Shri Ishwar Singh, Aged About 29 Years, R/o Bhanisar Tej, Abasar, Sujangharh, District Churu, Rajasthan.
- 36. Mahesh Kumar Damor S/o Shri Amara Damor, Aged About



- 29 Years, R/o Dewal Khas, District Dungarpur, Rajasthan.
- 37. Mangi Lal S/o Shri Jai Kishan, Aged About 26 Years, R/obishnoiyo Ki Dhani, Mokhawa, Gudamalani, District Barmer, Rajasthan.
- 38. Narendra Singh Ranawat S/o Shri Shakti Singh Ranawat, Aged About 28 Years, R/o Rajput Mohalla, Paplaj, District Bhilwara, Rajasthan.
- 39. Naveen Kumar Meena S/o Shri Megaji Meena, Aged About
 42 Years, R/o Mangara Fala, Pal Nithaua, District
 High Dungarpur, Rajasthan.

Prabhulal Tabiyad S/o Shri Babu Lal Tabiyad, Aged About 40 Years, R/o Ward No8, Mu. Post Modar, Bicchhiwada, Modar, District Dungarpur, Rajasthan.

Prakash Chand S/o Shri Gautam Chand, Aged About 30 Years, R/o Railway Kua No 3, District Barmer, Rajasthan.

Rajendra Kumar Jat S/o Shri Laxmi Narayan Jat, Aged About 28 Years, R/o Bhopawas, Bhopawa, Chomu, District Jaipur, Rajasthan.

43. Rakesh Vishnoi S/o Shri Buddha Ram, Aged About 24 Years, R/o Bhaduo Ki Dhani, Saran Nagar, Samrau, District Jodhpur, Rajasthan.

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- 44. Rinku Lal Yogi S/o Shri Umedi Lal Yogi, Aged About 26 Years, R/o Bhopur Tappa, Pali, Mahwa, District Dausa, Rajasthan.
- 45. Rishikesh Yogi S/o Shri Modyaram Yogi, Aged About 39 Years, R/o Raitha Kalan, District Sawai Madhopur, Rajasthan.
- 46. Sanjay Kumar S/o Shri Rajender Kumar, Aged About 23 Years, R/o 4 R P, Dabali Kalan, Tibbi, District Hanumangarh, Rajasthan.
- 47. Shweta Parihar D/o Indra Singh Parihar, Aged About 40 Years, R/o House 121/6, Brahmno Ki Gali, Ummaid Chawk, District Jodhpur, Rajasthan.
- 48. Sunil Kumar Saini S/o Shri Ramswaroop Saini, Aged About 30 Years, R/o Saini Mohalla, Bhopur, Tappa, Tehsil Mahwa, District Dausa, Rajasthan.
- 49. Surndra Kumar Mohanlal Labana S/o Shri Mohanlal Labana, Aged About 29 Years, R/o Sajanpura, Taluka Simalwada, Bankra, District Dungarpur, Rajasthan.

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- 50. Vikas Kumar Tak S/o Shri Shanti Lal Tak, Aged About 31 Years, R/o 517, Kareda Road Par, Borana, District Bhilwara, Rajasthan.
- 51. Virendra Dangi S/o Shri Devi Lal Dangi, Aged About 30 Years, R/o Rathora, Tehsil Semari, District Udaipur, Rajasthan.
- 52. Amit Kumar Pareek S/o Shri Kailash Chand Pareek, Aged About 35 Years, R/o Choth Matamandir Ke Pas, Ward No 4, Lata Mohalla, Gurha Katla, District Dausa, Rajasthan.

----Petitioners

Versus

Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.

Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark-Near Metro Station, New Delhi-110075

3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer Rajasthan.

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- The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 4374/2021

- 1. Jagdish Godara S/o Sh. Sharavan Ram Godara, Aged About 26 Years, R/o Village Bherwas, Nagaur, Rajasthan.
- Jagdeesh Meena S/o Sh. Mishri Lal Meena, Aged About 28 Years, R/o Village Khateki, Marmada, Dist. Karauli, Rajasthan.
- Rajendra Meena S/o Sh. Heera Lal Meena, Aged About 29
 Years, R/o Village Doulatiya, Kailadevi, Dist. Karauli,
 Rajasthan.
- 4. Shubham Sharma S/o Sh. Rajnarayan Sharma, Aged About 26 Years, R/o Ward No. 2 Ghasipura, Dist. Jaipur, Rajasthan.
- 5. Aman Shanti Singh S/o Sh. Jagadeesh Prasad, Aged About 23 Years, R/o 51 Post Undra, Undra, Bharatpur,



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Rajasthan.

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- 6. Rishikesh Sharma S/o Sh. Rameshwar Sharma, Aged About 24 Years, R/o Undra , Bharatpur, Rajasthan.
- 7. Rupendra Singh S/o Sh. Kotwak Singh, Aged About 23 Years, R/o Barso (Rural), Bharatpur, Rajasthan.
- 8. Lokesh Sharma S/o Sh. Rambabu, Aged About 23 Years, R/o Atari, Bharatpur, Rajasthan.
- 9. Akash Kumar Meena S/o Sh. Hari Singh Meena, Aged About 25 Years, R/o 51 Chak Udairampura, Sancholi, Sawai Madhopur, Rajasthan.

Shankar Lal Bhadwa S/o Sh. Badri Narayan Bhadwa, Aged About 30 Years, R/o Ward No. 15 Dhani Dhadwa Ki Srimadhopur, Prithvipura, Sikar, Rajasthan.

Hemant Kumar Sharma S/o Sh.ghanshyam Sharma, Aged About 25 Years, R/o Bairawas, Bane Ka Barkhera, Dausa, Rajasthan.

- 12. Arun Singh S/o Sh. Rajendra Singh, Aged About 22 Years, R/o Jeewad, Bharatpur, Rajasthan.
- 13. Balwant Dan S/o Sh. Jesu Dan, Aged About 26 Years, R/o Near Cid Office, Bajrang Dhora Bas, Bajju Khalsa, Bikaner, Rajasthan.
- 14. Devnarayan Gurjar S/o Sh. Sukh Ji Gurjar, Aged About 28 Years, R/o Gram Baloli, Bichchhi Dona, Sawai Madhopur, Rajasthan.
- 15. Naresh Kumar S/o Sh. Devilal, Aged About 23 Years, R/o Sonari, Hanumangarh, Rajasthan.
- 16. Manohar Singh S/o Sh. Bhavani Singh, Aged About 28 Years, R/o Rajputo Ka Vas, Naya Khera, Gogra, Pali, Rajasthan.
- 17. Sagar Mal S/o Sh. Nopa Ram Bagria, Aged About 28 Years, R/o Sarwari, Sikar, Rajasthan.
- 18. Sunil Kumar S/o Sh. Narayan Prasad, Aged About 28 Years, R/o Bain, Churu, Rajasthan.
- 19. Sunil Kumar S/o Sh. Ramchandra, Aged About 31 Years, R/o Ward No. 09, Khiwani, Johadi Ke Pass, Piprali, Sikar, Rajasthan.
- 20. Aamir Khan S/o Shri Rahimuddin, Aged About 24 Years, R/o Nya Bansh, Karim Colony, Bari, Dholpur, Rajasthan.
- 21. Alka Rani D/o Shri Bhagwan Prakash Rose, Aged About 35



- Years, R/o Enclave, Dad, Ludhiana, Punjab.
- 22. Amit Kumar Sharma S/o Shri Dhara Singh Sharma, Aged About 23 Years, R/o Marholi, Dholpur, Rajasthan.
- 23. Arvind Nain S/o Shri Inder Sen, Aged About 29 Years, R/o Ward - 12, 3 K Mirzewala, Ganganagar, Rajasthan.
- 24. Babu Singh S/o Shri Kanwaraj Singh, Aged About 29 Years, R/o Sankhli, Ratreri Kalan, Badmer, Rajasthan.
- 25. Balaram Meena S/o Shri Laxman Ji Meena, Aged About 28 Years, R/o Village Kotwal, Pratapgarh, Rajasthan. High
- Bhanwar Singh S/o Shri Bhopali Ram, Aged About 31 26 Years, R/o Pathrola Kala, Dholpur.
 - Banwari Lal Jat S/o Shri Bhinwa Ram Mahiya, Aged About 30 Years, R/o Vpo Garoda, Sikar, Rajasthan.
 - Bhim Singh S/o Rameshwar Singh, Aged About 27 Years, R/o Arain, Ajmer, Rajasthan.
- Copy . Not Buddi Prakash Meena S/o Tophan Singh Meena, Aged 29. About 36 Years, R/o Ward No. 2, Santoshpura, Sikar, Rajasthan.
 - 30. Chaman Pareta S/o Shri Ghanshyam Pareta, Aged About 24 Years, R/o Gaita Road, Near Virendra School, Itawa, Kota, Rajasthan.
 - 31. Chetan Singh S/o Shri Rameshwar Singh, Aged About 25 Years, R/o Khatiyaon Ki Gali, Arain, Ajmer, Rajasthan.
 - Dharmendra S/o Shri Shriya, Aged About 26 Years, R/o 32. Gopalpura, Taseemo, Dholpur, Rajasthan.
 - 33. Dheeraj Vyas S/o Shri Kamal Kishore Vyas, Aged About 23 Years, R/o Purana Bus Stand, Sar Mathura, Dholpur, Rajasthan.
 - Dinesh Kumar S/o Shri Ranchod Ram, Aged About 33 34. Years, R/o 70 K, Kumharo Ki Gali, Bhandar, Bali, Pali, Rajasthan.
 - Dinesh Kumar S/o Shri Devi Lal, Aged About 25 Years, R/o 35. Ward No. 9, Sonri, Hanumangarh, Rajasthan.
 - 36. Divya Madhukar D/o Dinesh Madhukar, Aged About 25 Years, R/o Behind Sr. Sec. School Mangrol, Rajasthan.
 - 37. Dusyant Tiwari S/o Shri Santosh Tiwari, Aged About 25 Years, R/o Saipau Road, Mansrovar Colony Pokhra, Dholpur, Rajasthan.

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- 38. Ganesh Lal S/o Shri Kanji, Aged About 30 Years, R/o Lalawara, Lilwani, Banswara, Rajasthan
- 39. Ganpat S/o Shri Banka Ram, Aged About 26 Years, R/o Ramdeoriya Tala, Khadeen Barmer, Rajasthan.
- 40. Ghanshyam S/o Ummedi Lal, Aged About 30 Years, R/o Bara Ka Pura, Malauni Khurd Dholpur, Rajasthan.
- 41. Gopal Lala Balai S/o Shri Bansi Lal Balai, Aged About 29 Years, R/o Village Dhanta, Luharia, Bhilwara, Rajasthan.

Gourav Kumar Pahadiya S/o Shri Ram Sevak Pahadiya, Aged About 23 Years, R/o Bada Gaun, Taseemo, Dholpur, Rajasthan.

Hanumanram S/o Shri Aidanram, Aged About 40 Years, R/o Sarno Ka Sara, Naharon Ki Dhani, Barmer, Rajasthan.

Harish Bairagi S/o Shri Gopal Das Bairagi, Aged About 24 Years, R/o Near Rajmandir, Dag, Jhalawar, Rajasthan.

- 45. Ishwar Singh Lodha S/o Shri Prabhu Lal Lodha, Aged About 26 Years, R/o Jeetapura, Rijhone, Jhalawar, Rajasthan.
- 46. Janak Kumar Dave S/o Shri Mahesh Chandra Dave, Aged About 33 Years, R/o Lohariya, Paloda, Banswara, Rajasthan.
- 47. Jayanti Lal S/o Shri Bhanaram, Aged About 31 Years, R/o Dhamsara, Moongthala, Sirohi, Rajasthan.
- 48. Jyotsina Kahar D/o Shri Bhawar Lal Kahar, Aged About 26 Years, R/o Kahar Mohalla, Mehroo Khurd, Ajmer, Rajasthan.
- 49. Kamal Kumar Dhakar S/o Ram Prasad Dhakar, Aged About 25 Years, R/o Jarkhoda, Bundi, Rajasthan.
- 50. Kavita Ameta D/o Bapu Lal Ameta, Aged About 30 Years, R/o Jain Mohalla, Ward No. 6, Lohariya Paroda, Banswara, Rajasthan.
- 51. Kishan Lal S/o Kaluram, Aged About 35 Years, R/o Meghava, Veerava, Jalore, Rajasthan.
- 52. Krishan Kumar S/o Shri Aadram, Aged About 27 Years, R/o Nirwal, Hanumangarh, Rajasthan.
- 53. Madan Lal Kumhar S/o Nenaram Kumhar, Aged About 32 Years, R/o 0, Kumhar Gali, Bhandar, Bali, Pali, Rajasthan.
- 54. Madhubala D/o Shri Roop Chand, Aged About 34 Years, R/o Village Dwarikapura, Post Pragpura, Tehsil Kotputli,



- Jaipur, Rajasthan.
- 55. Mahesh Rana S/o Shri Ishvar Lal Rana, Aged About 22 Years, R/o Rana Fala, Baba Ki Bar, Dungarpur, Rajasthan.
- 56. Manoj Kumar S/o Rameshwar Lal, Aged About 25 Years, R/o Ward No. 13, 3 Ppm, Gandhelli, Hanumangarh, Rajasthan.
- 57. Manoram Kumari D/o Sanrnam Singh, Aged About 41 Years, R/o Doroli Wala Road, Doroli, Alwar, Rajasthan.
- 58. Maya Dhayal D/o Mool Chand Dhayal, Aged About 29 Years, R/o Ward No. 10, Banathala, Sikar, Rajasthan.
 - Mukesh Bhamat S/o Haksi Bhamat, Aged About 23 Years, R/o Ward No. 2, Vpo Ratdiya, Dungarpur, Rajasthan.
 - Narendra Buradak S/o Shri Bhanwar Lal Buradak, Aged About 29 Years, R/o Sangliya, Post Losal, Tehsil Dantaramgarh, District Sikar, Rajasthan.
- Narendra Kumar Vimal S/o Shri Chandrapal Vimal, Aged About 39 Years, R/o Ram Nagars, Rundh, Roopbas, Bharatpur, Rajasthan.
- 62. Niraj Kumar Saini S/o Sohan Lal Saini, Aged About 28 Years, R/o Beekroo, Bharatpur, Rajasthan.
- 63. Pawan Singh S/o Kanhiya, Aged About 27 Years, R/o Nagla Kokala, Bharatpur, Rajasthan.
- 64. Prabhulal Katara S/o Madsiya Katara, Aged About 28 Years, R/o Churada, Dhumath, Banswara, Rajasthan.
- 65. Pradeep Kumar S/o Ram Khiladi, Aged About 26 Years, Bharatpur Road Gusai Mohalla Haveli Thok Rajora Khurd Dholpur Rajasthan
- 66. Prabhat Kumar S/o Uddam Singh, Aged About 33 Years, Santruk, Kumher, Bharatpur, Rajasthan
- 67. Rajendra Prasad Joshi S/o Rameshwar Lal Joshi, Aged About 27 Years, Khutiya, Chittorgarh, Rajasthan
- 68. Rajesh Kumar S/o Hari Singh, Aged About 27 Years, Maloni Khurd, Dholpur, Rajasthan
- 69. Rakesh Kumar Kahar S/o Shankar Lal, Aged About 29 Years, Village Amli, Kahar Mohalla, Piplaj, Ajmer, Rajasthan
- 70. Ramlal S/o Ishwar Lal, Aged About 26 Years, Garoda, Sikar, Rajasthan
- 71. Ravindra Singh S/o Dashrath Singh, Aged About 31 Years,



Mangren Khurd, Bharatpur, Rajasthan

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- 72. Reena Kumari Meena D/o Hira Lal Meena, Aged About 30 Years, Kalawat, Udaipur, Rajasthan
- 73. Rohitash Kumar S/o Rameshwar Kumar, Aged About 23 Years, Ward No.13, Gandeli, Hanumangarh, Rajasthan
- 74. Ruchi D/o Kunj Bihari, Aged About 35 Years, Ram Nagar, Roopwas, Bharatpur, Rajasthan
- 75. Sachin Kumar S/o Banwari Lal, Aged About 26 Years, Nunhera Vanik Potha, Dholpur, Rajasthan
 - Sanjay Kumar S/o Banwari Lal, Aged About 29 Years, Choradi Aaguni, Tehsil Chirava, Jhunjhunu, Rajasthan
 - Saroj Choudhary D/o Heera Lal, Aged About 27 Years, Sangliya, Sikar, Rajasthan
 - Somnath S/o Prakash Singh, Aged About 26 Years, Odi Ka Pura, Dholpur, Rajasthan
- 79. Subhash Chandel S/o Munni Ram, Aged About 25 Years, Ward No.7, 3 Str, Gharsana, Ganganagar, Rajasthan.
- 80. Suman Meena D/o Tufan Singh, Aged About 34 Years, Main Oad, Tigariya, Jaipur, Rajasthan
- 81. Surendra Kumar Paraswal S/o Pokhar Mal Paraswal, Aged About 27 Years, Ward No.1, Bheema, Sikar, Rajasthan
- 82. Vinod Kumar Bairwa S/o Ram Bhajan Bairwa, Aged About23 Years, Nai Kothi, Kuntalwas, Rahuwas, Dausa,Rajasthan
- 83. Virendra Singh Nirwan S/o Harshvardhan Nirwan, Aged About 27 Years, Kalwar Road, Jhotwara, Jaipur, Rajasthan
- 84. Yogesh Nanoma S/o Shiv Lal Nanoma, Aged About 22 Years, Vasuva, Mahudi, Vikash Nagar, Dungarpur, Rajasthan
- 85. Kamlesh Dhakad S/o Moolchand, Aged About 27 Years, Benipuriya, Sirsi, Chittorgarh, Rajasthan.
- 86. Manish Kumar S/o Suresh Kumar, Aged About 24 Years, Ward No.10, Sbbj Marg, Main Bazar, Vpo Phephana, 1-Knn, Hanumangarh, Rajasthan
- 87. Mohit Garo S/o Shelendra Garo, Aged About 26 Years, Sundani, Banswara, Rajasthan.
- 88. Pawan Kumar S/o Rameshwar Lal, Aged About 25 Years, Vpo Phephana, 1-Knn, Hanumangarh, Rajasthan.



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- 89. Pawan Kumar Baghela S/o Manphool Ram Baghela, Aged About 28 Years, Ward No.8, Kumharo Ka Mohalla, Chattargarh, Bikaner, Rajasthan.
- 90. Pradhan Singh S/o Jagdish Prasad, Aged About 27 Years, Village Nagla Tota, Pichoona, Bharatpur, Rajasthan.
- 91. Ankit Choudhary S/o Ghanshyam Choudhary, Aged About 26 Years, 245, Jat Mohalla, Manota Kala, Bharatpur, Rajasthan.
- 92. Balbir Singh Jhalawat S/o Ghisu Singh, Aged About 27 High Years, Ward No.8, Lamiya, Sikar, Rajasthan
 - Bhawana Soni D/o Mahendra, Aged About 27 Years, Kabir Nagar, Pahadeshwar Mahadev Colony, Sursagar, Sadliya, Jodhpur, Rajasthan.
 - Dhundiya Damor S/o Manji Damor, Aged About 32 Years, Bhagarpura, Banswara, Rajasthan
 - Durga Ram S/o Jassa Ram, Aged About 24 Years, Gorchiya Ki Dhani, Matora, Jodhpur, Rajasthan.
- 96. Giriraj Raigar S/o Mangal Ram Raigar, Aged About 29 Years, Sawar Road, Durgapura Colony 3, Kekri, Ajmer, Rajasthan.

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- 97. Guddu S/o Munna Lal, Aged About 27 Years, 80, Thakur Mohalla, Rajaura Kalan, Dholpur, Rajasthan.
- 98. Hardayal Singh S/o Kalyan Singh, Aged About 40 Years, Amm Chouk, Ward No.4, Kadiyarampura, Sikar, Rajasthan.
- 99. Harish Kumar Lalkhani S/o Ramesh Chand, Aged About 36 Years, Nangal, Maujiya, Alwar, Rajasthan.
- 100. Kalyan Singh Sisodiya S/o Kishan Singh Sisodiya, Aged About 29 Years, Hajela Ka Vas, Sameecha, Rajsamand, Rajasthan.
- 101. Kanta Barod D/o Kamla Shankar Barod, Aged About 38 Years, Ward No.11, Upala Pada Hadmatiya, Tejpur, Banswara, Rajasthan.
- 102. Kavita Kumar Barod D/o Kamla Shankar Barod, Aged About 34 Years, Village Nathji Ka Gada, Post Kherva, Tehsil Ghatol, Banswara, Barod D/o Shri Kamla Shankar Barod Age About 38 Years R/o Ward No.11, Upala Pada Hadmatiya, Tejpur, Banswara, Rajasthan.
- 103. Keshav Lal Meena S/o Manaji Meena, Aged About 33 Years, Badadholdpur, Bhated, Udaipur, Barod D/o Kamla

(92 of 166)

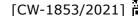
- Shankar Barod Age About 38 Years R/o Ward No.11, Upala Pada Hadmatiya, Tejpur, Banswara, Rajasthan.
- 104. Kishan Das Swami S/o Jeevan Das Swami, Aged About 33 Years, Village Khundiya, Rajasar Bikan, Churu, Barod D/o Kamla Shankar Barod Age About 38 Years R/o Ward No.11, Upala Pada Hadmatiya, Tejpur, Banswara, Rajasthan.
- 105. Krishna Soni D/o Tulsiram Soni, Aged About 33 Years, Near Safi Building, Roopawaton Ka Bass, Soorsagar, Jodhpur, Rajasthan.
- 196. Lalit Kumar Meena S/o Amba Lal Meena, Aged About 38 Years, Medi Tapra, Dhamotar, Pratapgarh, Rajasthan.
- 107. Mamta D/o Balveer Singh, Aged About 27 Years, Barwali,7. Barani, Hanumangarh, Rajasthan.
- पत्यमेर्च 108. Manish Singh S/o Ghanshyam, Aged About 33 Years, Naloka, Manota Kalan, Bharatpur, Rajasthan.
 - 109. Minu Agrwal D/o Hari Om Gupta, Aged About 43 Years, H.no.36, Vinoba Basti, Shri Ganganagar, Rajasthan.
 - 110. Monika Dadhich D/o Om Prakash Sharma, Aged About 30 Years, Lamiyan, Tehsil Dataramgarh, Sikar, Rajasthan.
 - 111. Narendera Kumar S/o Krishna Devi, Aged About 36 Years, Ward No.10, Village Suratpura, Tehsil Bhadra, Hanumangarh, Rajasthan.
 - 112. Prem Shankar Meena S/o Kalu Ram Meena, Aged About 35 Years, 7, Holi Phala Gaun Chota Semliya, Virpur, Pratapgarh, Rajasthan.
 - 113. Prince Kumar Jagariya S/o Naresh Jagariya, Aged About 27 Years, Pachgon, Dholpur, Rajasthan.
 - 114. Radha Ninama D/o Shankar Lal Ninama, Aged About 28 Years, Ward No.23, Bodlapada, Ghatol, Banswara, Rajasthan.
 - 115. Sandeep Shankhla S/o Shri Om Prakash, Aged About 38 Years, R/o Ram Nagar, Ravti Road Soorsagar, Jodhpur, Rajasthan.
 - 116. Manish Kumar Dhakad S/o Shri Shankar Lal Dhakad, Aged About 34 Years, R/o Uttam Nagar, Bijolian, District Bhilwara, Rajasthan.
 - 117. Ashok Kumar Jangu S/o Shri Bhanwar Lal Jangu, Aged About 37 Years, R/o Thakurji Ka Mandir, Saltana, District



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- Jodhpur, Rajasthan.
- 118. Laxman S/o Shri Ram Kishan, Aged About 25 Years, R/o 21, Kushwah Basti, Bahrwali, District Bharatpur, Rajasthan.
- 119. Laxmanlal Katara S/o Shri Thavra Katara, Aged About 39 Years, R/o Ward No. 2, Saliya, District Banswara, Rajasthan.
- 120. Neeraj Saini S/o Shri Ramlal Saini, Aged About 24 Years, R/o Nagla Murwara, District Bharatpur, Rajasthan.
- 121. Rahul Kumar S/o Shri Keshav Giri, Aged About 29 Years, R/o 629, Raghunath Mandir Colony, Rudawal, District Bharatpur, Rajasthan.
- 122. Ramanji Yadav S/o Shri Rajaram Yadav, Aged About 29 Years, R/o Gram Malitol, Post Adalpur, Darbhanga, Bihar.
- 123. ORamlakhan S/o Shri Chhingaram, Aged About 25 Years, R/o Astal, Pingors, District Bharatpur, Rajasthan.
- 124. Sanjay Kumar S/o Shri Rajendra Kumar, Aged About 23 Years, R/o 4, R P, Dabali Kalan, Tibi, District Hanumangarh, Rajasthan.
- 125. Sudeep Singh S/o Shri Ajab Singh, Aged About 23 Years, R/o Khule Ke Pura, Dheemiri, District Dholpur, Rajasthan.
- 126. Sarika Kumari Faleja D/o Shri Punam Chand Faleja, Aged About 29 Years, R/o Kharadi Fala Gaduniya, Baleecha, Kherwara, District Udaipur, Rajasthan.
- 127. Shashi Buj D/o Shri Radheshyam Buj, Aged About 41 Years, R/o Medi Tapara, Dhamotar, District Pratapgarh, Rajasthan.
- 128. Sanwar Mal Swami S/o Shri Jaggu Das Swami, Aged About 29 Years, R/o Village Khundliya, Tehsil Sardarsheher, Rajasar Bikan, District Churu, Rajasthan.
- 129. Shanti Lal Salvi S/o Shri Govind Ji Salvi, Aged About 36 Years, R/o Barabadiravan, Jhallara, District Udaipur, Rajasthan.
- 130. Shobha Sankhla D/o Shri Om Prakash, Aged About 39 Years, R/o Jata Bas, Mahamandir, District Jodhpur, Rajasthan.
- 131. Surma D/o Mukanda Ram Bijarnia, Aged About 29 Years, R/o Kochhore, District Sikar, Rajasthan.
- 132. Vaishali D/o Anil Solanki, Aged About 24 Years, R/o

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- Subhash Chauk, District Jodhpur, Rajasthan.
- Velchand Meena S/o Shri Gangla Meena, Aged About 33 133. Years, R/o 232, Talab Fala, Khanan, District Dungarpur, Rajasthan.
- 134. Vijay Pal Raot S/o Shri Alka Ji Roat, Aged About 32 Years, R/o Ward No. 7, Bhukda Phala, Mu, Post Selaj, District Dungarpur
- Vijendra Kumar S/o Shri Dalvir Singh, Aged About 33 135. Years, R/o 129K, Jaato Ka Mohalla, Ward No. 10, High Suratpura, District Hanumangarh, Rajasthan.
 - Vikas S/o Shri Ram Lal, Aged About 32 Years, R/o Gheu, District Hanumangarh, Rajasthan.

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- Virendra Dodiyar S/o Shri Velaji Dodiyar, Aged About 29 Years, R/o Ward No. 1, Joravar Pura, District Dungarpur, जयते **्रि**ajasthan.
- Sharwan Lal Dariya S/o Shri Hanuman Sahay Dariya, Aged About 44 Years, R/o Bilochi, District Jaipur, Rajasthan.
- Kumbha Ram Raigar S/o Shri Bodu Ram Raigar, Aged 139. About 43 Years, R/o Raigar Mohalla, Tehsil Amer, Bilochi, District Jaipur, Rajasthan.
- Jagdish Godara S/o Shri Sharwan Ram Godara, Aged 140. About 36 Years, R/o Bherwas, District Nagaur, Rajasthan.
- Jagdeesh Meena S/o Shri Mishri Lal Meena, Aged About 34 141. Years, R/o Khateki Marmada, District Karauli, Rajasthan.
- Rajendra Meena S/o Shri Heera Lal Meena, Aged About 29 142. Years, R/o Village Daulatiya, Kailadevi, District Karauli, Rajasthan.
- Shubham Sharma S/o Shri Rajnarayan Sharma, Aged 143. About 26 Years, R/o Ward No. 2 Ghassipura, District Jaipur, Rajasthan.
- 144. Aman Shanti Singh S/o Shri Jagdeesh Prasad, Aged About 51, Post Undra, District Bharatpur, R/o HCUHO JIYO
- 145. Rishikesh Sharma S/o Shri Rameshwar Sharma, Aged About 24 Years, R/o Post Undra, District Bharatpur, Rajasthan.
- Rupendra Singh S/o Shri Kotwal Singh, Aged About 23 146. Years, R/o Barso (Rural), District Bharatpur, Rajasthan.
- Lokesh Sharma S/o Shri Rambabu, Aged About 23 Years, 147.

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[CW-1853/2021]



- R/o Atari, District Bharatpur, Rajasthan.
- 148. Akash Kumar Meena S/o Shri Hari Singh Meena, Aged About 25 Years, R/o Chak Udairampura, Sancholi, District Sawai Madhopur, Rajasthan.
- 149. Shankar Lal Bhadwa S/o Shri Badri Narayan Bhadwa, Aged About 30 Years, R/o Ward No. 15, Dhani Bhadwa Ki, Prithvipura, Shrimadhopur, District Sikar, Rajasthan.
- 150. Hemant Kumar Sharma S/o Shri Ghanshayam Sharma, Aged About 25 Years, R/o Bairawas, Bane Ka Bakhera, District Dausa, Rajasthan.

Deepshikha Yadav D/o Shri Virendra Yadav, Aged About 31 Years, R/o 184/s-2, Vishal Apartment, Govind Nagar, Vaishali Nagar, District Jaipur, Rajasthan.

----Petitioners

Versus

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Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad Marg, Delhi.

- Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark Near Metro Station, New Delhi 110075.
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer Rajasthan.
- 4. The State Of Rajsthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 6587/2021

- 1. Mukesh Kumar Royal S/o Randheer Singh, Aged About 26 Years, R/o Khansoli, Khansoli, Churu, Khansoli (Raj.).
- 2. Monika D/o Hari Singh, Aged About 25 Years, R/o Raisinghpura, Hanumangarh (Raj.).
- 3. Ramkishan S/o Arjun Ram, Aged About 27 Years, R/o 18, Saiyo Ki Ghani, Mehram Nagar, Janadesar, Jodhpur, Janadesar (Raj.).
- 4. Sujata Choudhary D/o Shri Om Prakash, Aged About 23 Years, R/o Mahapalawas, District Jhunjhunu-333033

(96 of 166)

[CW-1853/2021]



(Raj.).

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5. Manoj Kumar S/o Shri Jasa Ram, Aged About 24 Years, R/o Ward No. 11, Raysinghpura, Tehsil Nohar, Post Dalpatpura, District Hanumangarh - 335523 (Raj.).

----Petitioners

Versus

1. The Union Of India, Through Ministry Of Human Resource Development (Mhrd), Department Of School Education And Literacy, Govt. Of India, Shastri Bhawan, New Delhi.

National Council For Teachers Education (Ncte), Through Its Chairperson, G-7, Sector-10, Dwarka, Landmark - Near Metro Station, Delhi - 110075.

The State Of Rajasthan, Through Its Principal Secretary, Department Of Primary Education, Government Secretariat, Govt. Of Rajasthan, Jaipur.

The Director, Elementary Education, Rajasthan, Bikaner.

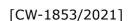
- 5. The Board Of Secondary Education, Rajasthan (Bser), Ajmer Through Its Secretary, Ajmer, Rajasthan.
- 6. Devesh Sharma S/o Shri Gopal Sharma, Aged About 25 Years, R/o Deevan Pada, Jhini, District Dholpur (Raj.).
- 7. Sunita D/o Shri Pema Ram, Aged About 28 Years, R/o Chak Rajiyasar, District Churu (Raj.).

----Respondents

D.B. Civil Writ Petition No. 10945/2021

- 1. Sunny Vyas S/o Mahaveer Prasad Vyas, Aged About 30 Years, Vyas Gali Gopalgarh, District Bharatpur, Rajasthan.
- Keyuree Mehta D/o Surendra Mehta, Aged About 35 Years, Ward No.23, Sethon Ki Pole, Tehsil Sangwara, District Dungarpur, Rajasthan.
- 3. Subhash Damor S/o Laxman Damor, Aged About 36 Years, Canal Road, Bhavan Pura, Theekariya, District Banswara, Rajasthan.
- 4. Sandeep Kumar S/o Subedar Singh, Aged About 23 Years, Pipal Mandi, Basai, Nawab, District Dholpur, Rajasthan.
- 5. Rakesh Kumar Bairwa S/o Jugal Kishor Bairwa, Aged About 30 Years, Village Post Thumdi, Bairwa Ki Dhani, District Dausa, Rajasthan.
- 6. Mayank Pareek S/o Rajesh Pareek, Aged About 23 Years,

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Bigod, District Bhilwara, Rajasthan.

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7. Sohan Lal Kaushik S/o Harikishan Sharma, Aged About 30 Years, Samai, District Bharatpur, Rajasthan.

----Petitioners

Versus

1. Union Of India, Through The Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad Marg, Delhi.

2. Chairperson, National Council For Teacher Education, G-7, Sector-10, Dwarka, Landmark Near Metro Station, New Delhi-110075

The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer Rajasthan.

The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur, Rajasthan.

The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 15784/2021

Nirmala Gujar D/o Lala Ram Gurjar, W/o Ashok Kumar, Aged About 30 Years, R/o 29, Jato Ka Bas, Dharnawas, Post Nagari, District Nagaur, Rajasthan.

----Petitioner

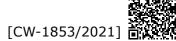
Versus

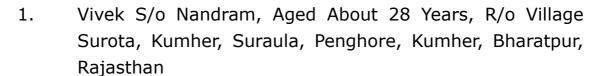
- 1. State Of Rajasthan, Through Its Principal Education Secretary, Government Of Rajasthan, Secretariat, Jaipur.
- 2. The Director, Primary Education, Rajasthan, Bikaner.
- 3. The Coordinator, Rajasthan Eligibility Examination For Teacher (Reet)-2021, Secondary Education Board, Rajasthan, Rajeev Gandhi Vidhya Bhawan, Secondary Education Board Colony, Civil Lines, Ajmer, Rajasthan.
- 4. The Chairman, National Council For Teachers Education (Ncte) Hans Bhavan Wing 11, Bahadur Shah Zafar Marg, New Delhi 110002.

----Respondents

D.B. Civil Writ Petition No. 15352/2021







- 2. Vivek Kumar S/o Darab Singh, Aged About 26 Years, R/o 124, Sanjay Nagar, Bharatpur.
- 3. Amit Kumar Khatri S/o Ramawatar, Aged About 37 Years, R/o Bapa Seva Sadan Road, Ward No. 12, Sardarshahar, Churu, Rajasthan.

Sanjoodeen S/o Fajar Khan, Aged About 26 Years, R/o Bheelamka, Bharatpur, Rajasthan.

Teekam Singh S/o Mohan Swaroop, Aged About 25 Years, R/o Telra Thok, Bahaj, Bharatpur.

Naresh Singh Bhati S/o Ramchandra Bhati, Aged About 34 Years, R/o Dhani Raghunath Garh, Dantil, Jaipur.

Surendra S/o Kewal Ram, Aged About 25 Years, R/o Kajaliyon Ka Bas, Surpura Khurd, Jodhpur.

- 8. Veerpal Singh Tanwar S/o Rajendra Singh Tanwar, Aged About 31 Years, R/o Paras Bazar, The. Neem Ka Thana, Natha Ki Nangal, Sikar, Rajasthan.
- 9. Rajeena Banu Rangrej D/o Saddik Mohammad Rangrej, Aged About 28 Years, R/o Charbhuja Mandir Ke Pass, Kotri, Bhilwara.
- Mahesh Kumar Cheepa S/o Gopal Cheepa, Aged About 26
 Years, R/o Charbhuja Mandir Ke Pass, Kotri, Bhilwara,
 Rajasthan.
- 11. Ajay S/o Udai Bhan Singh, Aged About 26 Years, R/o Ward No. 09, Dhani Navodi, Gram Trilokpura Posi Sihodi, Thoi, Sikar, Sri Madhopur, Rajasthan.
- 12. Suresh Kumar Yadav S/o Rameshwar Prasad Yadav, Aged About 31 Years, R/o Ward No. 36, Dhani Upala Beed Ki, Kalyanpura Vaya Manoharpur, The. Shahpura, Kalyanpura, Manoharpur, Jaipur.
- 13. Mali Ram Sharma S/o Sitaram Sharma, Aged About 35 Years, R/o Vinayak Coloni, Surendra Narsingh Hom Ke Pas, Ward No. 03, Shahpura, Jaipur, Rajasthan.
- 14. Preeti Kumawat D/o Sohan Lal Kumawat, Aged About 32 Years, R/o Shiv Mandir, Ward No. 7, Dhani Karigaran, Phulera, Jaipur.
- 15. Sajjan Kumar S/o Raghuveer Singh, Aged About 27



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- Years, R/o Balani Johadi, Ward No. 4, Todi, Jhunjhunu, Rajasthan.
- 16. Ankit Agrawal S/o Ashok Kumar Agrawal, Aged About 29 Years, R/o Adarsh Colony, Prabhat Lon Ke Piche, Dausa, Rajasthan.
- 17. Devendra Singh S/o Manoj Kumar, Aged About 24 Years, R/o Shahna, Sehna, Rupbas, Bharatpur.
- 18. Anjali Mehra D/o Ramprasad Mehara, Aged About 31 Years, R/o Saket Nagar, Behind To New Blok School, Ihalawar.
 - Purba Ram S/o Rupa Ram, Aged About 33 Years, R/o Narwa Kalan, Narwakallan, Nagaur, Rajasthan.
 - Rajat Rahar S/o Surendra Singh, Aged About 26 Years, R/o Mojas, Jhunjhunu, Rajasthan.
 - Suresh Kumar Pooniya S/o Ramkaran Pooniya, Aged About 41 Years, R/o Village Mithwas, Mandawa, Jhunjhunu.
 - 22. Nitesh Kumar S/o Mohar Singh, Aged About 24 Years, R/o Wajidsar, Bajisar, Jhunjhunu.
 - 23. Gopal Lal Jat S/o Sanwar Lal Jat, Aged About 27 Years, R/o Jat Mohalla, Kebaniya, Tantoti, Sarwar, Ajmer.
 - 24. Ashish Kumar S/o Banwari Lal, Aged About 27 Years, R/o Jejusar, Jhunjhunu, Rajasthan.
 - 25. Rajneesh Kumar Poonia S/o Bajarang Lal, Aged About 24 Years, R/o Meethwas, Mandawa, Jhunjhunu.
 - 26. Vikram Kumar S/o Vidyadhar, Aged About 27 Years, R/o Vill. Meethwas, Mandawa, Jhunjhunu.
 - 27. Dinesh Kumar S/o Vidyadhar, Aged About 25 Years, R/o Meethawas, Jhunjhunu.
 - 28. Dharmendra S/o Arjun Ram, Aged About 37 Years, R/o Jori Ka Bass, Noowa, Berichhoti, Nagaur.
 - 29. Kartik S/o Hemant, Aged About 27 Years, R/o Aajad Chok, Chheench, Banswara.
 - 30. Kishor Kumar S/o Maga Ram, Aged About 26 Years, R/o Sindari @ Ber, Barmer.
 - 31. Vipin Kumar Sahu S/o Pooran Chand, Aged About 26 Years, R/o Bheroji Mandir Ke Pass, Teli Para, Deeg, Bharatpur.



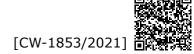
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- 32. Dayaram S/o Gulabchand, Aged About 24 Years, R/o 53, Chaki Vali Gali, Balaji Ke Pass, Todra, Jhalawar.
- 33. Rakesh Kumar Prajapat S/o Bhanwar Lal, Aged About 27 Years, R/o Mangloona, Sikar, Rajasthan.
- 34. Ashish Kumar Sharma S/o Matadeen Sharma, Aged About 26 Years, R/o Dhanani, Sikar, Rajasthan.
- 35. Mahipal Singh S/o Naurang Lal, Aged About 27 Years, R/o Narodara (Rural), Narodara, Sikar.
 - Som Veer Singh S/o Mahendra Singh, Aged About 28 Years, R/o Bairasar Chhota, Churu, Rajasthan.
 - Subhash Parihar S/o Bhanwar Lal, Aged About 27 Years, R/o Posaliya, Sirohi, Rajasthan.
 - Vijay Choudhary S/o Ashok Choudhary, Aged About 24 Years, R/o Mewada, Mewara, Nagaur.
 - Jitendra Malav S/o Rajendra Malav, Aged About 23 Years, R/o Barodiya, Baran, Rajasthan.
- 40. Latur Lal Saini S/o Choutmal Saini, Aged About 27 Years, R/o Nasiya Colony, Dei, Bundi.

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- 41. Chandra Mohan Saini S/o Brij Kishor Saini, Aged About 28 Years, R/o Ward No. 7, Dhani Satiwali, The. Udaipurwati, Vpo Kakrana, Via Ponkh, Jhunjhunu.
- 42. Sachin Sharma S/o Manni Ram Sharma, Aged About 24 Years, R/o Ward No. 9, Brahamano Ka Mohalla, Gadla Kalan, Jhunjhunu.
- 43. Sarita Sharma D/o Ramesh, Aged About 24 Years, R/o Ward No. 9, Brahamano Ka Mohalla, Gadla Kalan, Jhunjhunu.
- 44. Kishan Lal Sharma S/o Ramesh Kumar Sharma, Aged About 23 Years, R/o R/o Ward No. 9, Brahamano Ka Mohalla, Gadla Kalan, Jhunjhunu
- 45. Manoj Kumar Saini S/o Jagram Saini, Aged About 26 Years, R/o Bonli, Sawai Madhopur, Rajasthan.
- 46. Mohammad Javed Khan S/o Mohammad Shakeel Ahamad, Aged About 25 Years, R/o Khatiyo Ka Mohalla, Bonli, Sawai Madhopur.
- 47. Dev Kishan Gurjar S/o Heeralal Gurjar, Aged About 28 Years, R/o 14 Meghar Kala Post Badagav, Teetoli @ Bara Gaon, Titonli (Badagaon), Tonk.
- 48. Guddi Meena D/o Ramcharan Meena, Aged About 26





- Years, R/o Salempur Khurd, Bharatpur.
- 49. Lalita Saini D/o Hanuman Prasad Saini, Aged About 23 Years, R/o Dhani Modawala, Tehsil Kotputali, Pragpura, Jaipur.
- 50. Krivika Tiwari D/o Rakesh Kumar Tiwari, Aged About 25 Years, R/o Dausa (Rural), Dausa.
- 51. Subhash Chand Soni S/o Gokul Chandra Soni, Aged About 29 Years, R/o Ward No. 10, Ponkh, Jhunjhunu.

Mahesh Kumar Saini S/o Mangal Chand Saini, Aged About 30 Years, R/o Ward No. 2, Dhani Bera Ki, The. Khetri, Kankariya, Jhunjhunu.

Rohitash Yadav S/o Chhajuram Yadav, Aged About 23 Years, R/o Vishan Garh, Jaipur.

Ramavatar Meena S/o Badri Narayan Meena, Aged About 31 Years, R/o Lahri Ka Was, Dausa.

55. Devendra Singh S/o Bhimraj, Aged About 26 Years, R/o Harrup Ka Beda, Moondiya, Mundia, Todabhim, Karauli.

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- 56. Ashwani Kumar Chaturvedi S/o Radheshyam Sharma, Aged About 30 Years, R/o F-161, Behind Indian Bank, Near New Roadways Bus Dipo, Ganesh Nagar, Dausa (Rural), Dausa.
- 57. Sachin Kumar Koli S/o Mohan Lal Koli, Aged About 25 Years, R/o Talab, Alwar, Rajasthan.
- 58. Deepak Kumar Badiwal S/o Babulal, Aged About 31 Years, R/o 1062, Kacchi Basti, Manoharpura, Jaipur.
- 59. Dinesh Kumar Godara S/o Bhanwar Lal Godara, Aged About 24 Years, R/o Sahjoosar, Churu, Rajasthan.
- 60. Sajad Ali Khan S/o Panne Khan, Aged About 29 Years, R/o Beenasar, Churu, Rajasthan.
- 61. Mangi Lal S/o Raji Ram, Aged About 24 Years, R/o Ward No. Dahni Tetarval, Boghera, Churu, Sardarshahar, Rajasthan.
- 62. Kunal Sharma S/o Jagdish Prasad Sharma, Aged About 26 Years, R/o Kolana, Dausa, Rajasthan.
- 63. Ramjilal Meena S/o Harinarayan Meena, Aged About 37 Years, R/o Jamwaramgarh, Dantli, Bhawani, Jaipur.
- 64. Prithvi Raj Meena S/o Ramji Lal Meena, Aged About 29 Years, R/o 178, Chokyala Ki Dhani, Kaled, Kaler, Alwar.

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- 65. Dayaram Meena S/o Damodar Meena, Aged About 23 Years, R/o Bhadangpura, Tonk.
- 66. Ravi Shankar Samota S/o Laxmi Narayan Samota, Aged About 33 Years, R/o Ward No. 13, Aspur, Jaipur.
- 67. Bachchan Lal Saini S/o Ramu Saini, Aged About 26 Years, R/o Ward 2, Rampur, Bansur, Alwar.
- 68. Mohan Lal Jat S/o Tara Chand Jat, Aged About 29 Years, R/o Chatarpura, Alwar.

Rahul Sandu S/o Dashrath Dan Sandu, Aged About 23 Years, R/o Charno Ka Mohalla, Anewa, Sumer Pali, Rajasthan.

Awar Dan Charan S/o Veni Dan, Aged About 28 Years, R/o 05 Charanon Ka Mohalla, Anewa, Anewa, Sumer, Pali

Manoj Kumar Jat S/o Govind Ram Jat, Aged About 26 Years, R/o Basri Khurd, Jaipur.

72. Santra Poonia D/o Govind Ram Poonia, Aged About 24 Years, R/o Jato Ki Dhani, Ward No. 8, Basri Khurd, Jaipur, Rajasthan.

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- 73. Anuradha Chouhan W/o Inderdev Singh Panwar, Aged About 27 Years, R/o Beawar, Bhooriya Khera Kalan, Jawaja, Ajmer.
- 74. Utam Saini S/o Puran Mal Saini, Aged About 24 Years, R/o Ward No. 3, Gudha Salt, Gurha Saolt, Nwacity Lag, Nagaur.
- 75. Sandeep Kumar S/o Subhash Chand Yadav, Aged About 23 Years, R/o Doomroli, Majari Road, School, Rural, Doomroli, Alwar.
- 76. Manoj Kumar Prajapat S/o Pawan Kumar Prajapat, Aged About 27 Years, R/o Tamkor, Jhunjhunu.
- 77. Ramesh Kumar S/o Ramniwas, Aged About 26 Years, R/o Tamkor, Jhunjhunu.
- 78. Naresh Kumar Garasiya S/o Lal Chand Ji, Aged About 35 Years, R/o Kharadiwara, Adiwali, Udaipur
- 79. Prakash Chandra Garasiya S/o Rupa Ji Garasiya, Aged About 34 Years, R/o Mukam Post Kharadiwara, The. Kherwada, Kharadiwara, Adiwali, Udaipur.
- 80. Ramprakash Puri S/o Dhara Puri, Aged About 23 Years, R/o Gaon Matha Khidora, Post Khidora, Tehsil Baseri, Dholpur.



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- 81. Shrikant Meena S/o Girraj Meena, Aged About 30 Years, R/o Kharali, Kakrala, Sawai Madhopur.
- 82. Lalit Kumar Meena S/o Jagmohan Meena, Aged About 25 Years, R/o Golya Ka Pura, The Nadoti, Dhahariya, Karauli.
- 83. Ridmal Ram Yadav S/o Nanu Ram, Aged About 25 Years, R/o Ahiron Ki Dhani, Khood, Khoor, Sikar.
- 84. Pavan Kumar Yadav S/o Girdhari Lal Yadav, Aged About 25 Years, R/o The Dhod, Mandota, Sikar.
 - Madan Lal Chotiya S/o Purkha Ram Chotiya, Aged About 24 Years, R/o Brahamano Ka Mohalla, Badoo, Badu, Parbatsar, Nagaur.
 - Dharma Ram Anchara S/o Narayan Ram, Aged About 28 Years, R/o Chhoti Dhani, Bhadwa, Nagaur.
 - Mitthoo Singh S/o Bodhoo Singh, Aged About 31 Years, R/o Bajar Gali, Bhadwa, Nagaur.
- 88. Rohitash Kumar S/o Kanheya Lal, Aged About 27 Years, R/o Ward 3, Bhangulli, Bhangool, Meghana, Hanumangarh.

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- 89. Sampat Lal Sihag S/o Nagar Mal, Aged About 25 Years, R/o Dheerwas Bara, Churu.
- 90. Ashok Meena S/o Sirmour Singh, Aged About 24 Years, R/o Bhindipura, Dholpur.
- 91. Surendra Singh S/o Prabhu Dayal, Aged About 33 Years, R/o Jheegar Chhoti, Sikar.
- 92. Jitendra Kumar Saini S/o Puran Mal Saini, Aged About 25 Years, R/o Well No. 3, Gudha Salt, Gurha Salt, Nagaur.
- 93. Sagar Mal S/o Ladu Ram Dhayal, Aged About 30 Years, R/o Ward No. 3, Dhani Derawali, Kotari Dhayalan, Via Reengus, Kotri Dhaylan, Sikar.
- 94. Murlidhar Khichar S/o Mali Ram, Aged About 29 Years, R/o Ward 8, Khicharo Ki Dhani, Village Purohit Ka Bass, Tapliya, Tapiplya, Sikar.
- 95. Kalu Ram Bhakar S/o Kisna Ram, Aged About 26 Years, R/o Pandwala, Nagaur.
- 96. Satish Kumar Meena S/o Ram Karan Meena, Aged About 23 Years, R/o 25, Meena Mohalla, Manga Bhata, Dausa.
- 97. Murari Lal Meena S/o Bhajan Lal Meena, Aged About 27 Years, R/o Ajabpura, Dausa.

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- 98. Shrawan Ram S/o Shri Mangee Lal, Aged About 32 Years, R/o Ward 11, Barjangsar, Bikaner.
- 99. Rameshwar Lal S/o Khiraja Ram, Aged About 39 Years, R/o Soniyasar, Mithiya, Bikaner.
- 100. Sunil Kumar Meena S/o Rang Lal Meena, Aged About 29 Years, R/o Purana Roop Bass, Jagan Nath Mandir Ke Samne, Foji Ka Kua, Alwar.
- 101. Hetram Meena S/o Hansram Meena, Aged About 26 Years, R/o Ganv Guwarki, Hurla, Dausa.
- 102. Suman Kumar Meena S/o Moti Ram Meena, Aged About 25 Years, R/o Gohandi Meena, Bada Bujurg, Dausa.
 - 103. Lokesh Kumar Meena S/o Ramji Lal Meena, Aged About 25 Years, R/o Mahsara Kalan, Dausa.
 - 34. Ram Nivas S/o Mota Ram, Aged About 31 Years, R/o 31, Kharataniyon Ki Dhaniya, Sevniyala, Barmer.

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- 105. Pramila Kumawat D/o Ananadi Lal Kumawat, Aged About 30 Years, R/o Renwalroad, Bharija, Baberwalo Ki Dhanni, Jobner, Jaipur.
- 106. Babulal S/o Prema Ram, Aged About 26 Years, R/o 68, Bhakharapura, Bhavaniyo Ki Dhani, Barmer.
- 107. Banwari Lal Saini S/o Kailash Chand Saini, Aged About 26 Years, R/o Tanwaro Ki Dhani, Morija, Jaipur.
- 108. Atma Ram Meena S/o Giriraj Meena, Aged About 24 Years, R/o Meeno Ka Mohalla, Devpura Takholi, Tonk, Uniyara, Tonk.
- 109. Anirudh Meena S/o Ladu Lal Meena, Aged About 25 Years, R/o Gram Um. Post Kabra, Um. Tonk.)
- 110. Mahesh Saini S/o Satyanarayan Saini, Aged About 25 Years, R/o Nen Sukh Ki Bglya, Ram Mandir Ke Pas, Shankar Pura Choraha, Tonk.
- 111. Saddam Khan S/o Salim Khan, Aged About 28 Years, R/o Ghasi Ki Dhani, Lalwari, Tonk.
- 112. Rajesh Kuamr Saini S/o Kajor Mal Saini, Aged About 26 Years, R/o Ward No. 14 Mohalla Purohito Ka, Sri Madhopur, Sikar.
- 113. Ashish Choudhary S/o Rameshwar Prasad, Aged About 27 Years, R/o Dhwali Trihya, Khora Larkhani, Khora Lad Khani, Jaipur.
- 114. Rohitash Fagna S/o Sher Singh, Aged About 23 Years, R/

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- o The. Pahari, Barkhera, Warkhera, Bharatpur.
- 115. Chandan Dadhich S/o Ratanlal Sharma, Aged About 25 Years, R/o Bhadunda Khurd, Jhunjhunu.
- 116. Ajeet S/o Jagdish Prasad, Aged About 30 Years, R/o Ward No. 7, Bhadunda Khurd, Jhunjhunu.
- 117. Pankaj Kumari D/o Ramchandra, Aged About 24 Years, R/o Gram Post Budania, District Jhunjhunu.
- 118. Himmat Singh S/o Uday Singh, Aged About 35 Years, R/o Shiv Road, Gothan, Nagaur.
- 119. Sonika Singh D/o Shri Virendra Pratap Singh, Aged About 35 Years, R/o Rajput Mohalla, Chattarpura, Tehsil Atru, District Baran.
 - Juber Khan S/o Fakir Mohammad, Aged About 24 Years, R/o Pathano Ka Mohalla, Tehsil Chaksu, Azamnagar, Jaipur, Rajasthan
- 121. Reshma Bano D/o Fakir Mohammad, Aged About 27 Years, R/o Aajam Nagar, Tehsil Chaksu, Azamnagar, Jaipur.

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- 122. Sangeeta Kumari D/o Ramesh Kumar, Aged About 28 Years, R/o Village-Post Bamanwas, Jhunjhunu, Rajasthan.
- 123. Shyam Lal Sharma S/o Hanumana Ram Sharma, Aged About 21 Years, R/o Khatriyo Ki Beri, Doodhu, Barmer.
- 124. Girdhari Lal S/o Bhanwar Lal, Aged About 27 Years, R/o Jitarwalo Ki Dhani, Bhadwa, Jaipur, Rajasthan.
- 125. Omprakash Meena S/o Bihari Lal Meena, Aged About 24 Years, R/o Bar Ka Para, Shivsinghpura, Dausa.
- 126. Ram Kala Bai Saini D/o Rohitashv Kumar Saini, Aged About 24 Years, R/o Maliyo Ki Dani, Shaymapura, Tahsil Bansur, Alwar.
- 127. Bagwan Baswal S/o Jagdish Baswal, Aged About 25 Years, R/o Powar House Ka Rasta, Gram Post Mehandwas, Tonk.
- 128. Mohan Lal Mali S/o Ladu Lal Mali, Aged About 34 Years, R/o Soda, Tonk.
- 129. Deepak Kumar Sharma S/o Surendra Kumar Sharma, Aged About 25 Years, R/o Kishorpura, Dausa.
- 130. Lokesh Kumar Sharma S/o Surendra Kumar Sharma, Aged About 27 Years, R/o Kishorpura, Dausa.



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- 131. Brijesh Kumar Verma S/o Badri Lal Bairwa, Aged About 25 Years, R/o Anwa Deoli, Anwa, Anwan Tonk.
- 132. Vishnu Kumar Jayaswal S/o Kajor Mal Mahur, Aged About 36 Years, R/o Balaiyao Ka Mohalla, Anwa, Deoli, Tonk
- 133. Vinod Kumar Choudhary S/o Shankar Lal Choudhary, Aged About 23 Years, R/o Kaseer, Tonk.
- 134. Kapil Kumar S/o Pitam Singh, Aged About 22 Years, R/o Bachhamadi, Bharatpur.
 - Mohit Kumar Shivgan S/o Ramesh Chand Meena, Aged About 22 Years, R/o Dhani Iname Wali, Gurha Katla, Gudha Katla, Dausa.
- 136. Rav Nimoria S/o Subhash Chand, Aged About 24 Years, R/o Ward No. 11, Mohalla Buchahera, Kotputli, Jaipur.
 - 7. Rakesh Kumar S/o Dhanraj, Aged About 29 Years, R/o Gram Haripura, Digod, Kota.
- 138. Bhagwati Prasad Meena S/o Ramkalyan Meena, Aged About 32 Years, R/o Kakarda, Ajnawar, Chhipabarod, Baran.
- 139. Phool Chand Bhamu S/o Arjun Lal Bhamu, Aged About 40 Years, R/o Ward No. 6, Hanumanpura, Khandelsar, Sikar.
- 140. Manish Kumar Gurjar S/o Gyan Singh Gurjar, Aged About 26 Years, R/o Gurjar Mohalla Peepalki, Dausa.
- 141. Rajendra Kumar Gurjar S/o Hemraj Gurjar, Aged About 26 Years, R/o Dhani Jhupadin, Sikandara, Dausa.
- 142. Preetam Singh Gurjar S/o Murari Lal Gurjar, Aged About 25 Years, R/o Peepalki, Dausa.
- 143. Pawan Kumar Jangid S/o Bhagwan Sahay, Aged About 25 Years, R/o Khati Mohalla, Peepalki, Dausa.
- 144. Ajeet Gupta S/o Bhagavan Sahay Gupta, Aged About 34 Years, R/o Mandawar, Mahwa, Dausa.
- 145. Amit Kumar Mali S/o Indra Chand Mali, Aged About 24 Years, R/o Koliya, Nagaur.
- 146. Anisha Kumari Choudhary D/o Ran Singh Choudhary, Aged About 33 Years, R/o 64 Shiv Vatika, Govindpura Kalwar Road, Jhotwara, Jaipur.
- 147. Anjali Mehara D/o Ram Prasad Mehara, Aged About 31 Years, R/o Saket Nagar, Behind To New Blok School, Jhalawar.



- 148. Ankit Kumar Garg S/o Ashok Kumar Garg, Aged About 35 Years, R/o 53, Khan Jada Pada, Bari, Dholpur.
- 149. Annu Yadav D/o Sunil Kumar, Aged About 28 Years, R/o Bheeteda, Rewali, Alwar
- 150. Arvind Kumar Khant S/o Chandulal Khant, Aged About 30 Years, R/o Ward No. 2, Bhaisra Bara, Dungarpur.
- 151. Ashok Dodiyar S/o Shankar Dodiyar, Aged About 24 Years, R/o Village Naraniya, Post Chandarwara, Teh. Anandpuri, Bagidora, Banswara.
- 152. Ashok Kumar Meena S/o Shiv Lal Meena, Aged About 25 Years, R/o Koondla, Alwar.
- 153. Babu Lal Joshi S/o Tara Chand Joshi, Aged About 38 Years, R/o Ward No. 6, Dhadhriya Baneerotan, Churu.
- 154. Balwant Singh S/o Girdhari Lal, Aged About 33 Years, R/o Gram Post Jaitpura, Bikaner.
- 155. Bhagirth S/o Girdhari Ram, Aged About 37 Years, R/otidiyasar, Ratangarh, Churu.
- 156. Bhanu Parkash S/o Gopiram, Aged About 23 Years, R/o House No. 40, Ward No. 1, Dharniya Motors Ke Piche, Nokha, Bikaner.
- 157. Bhupendra Singh S/o Chhel Singh, Aged About 25 Years, R/o Bhanka Teh. Desuri, Panota, Pali.
- 158. Bhura Ram S/o Deda Ram, Aged About 23 Years, R/o Gosai Nagar, Nandiya Kalan, Jodhpur.
- 159. Bihari Lal Kumawat S/o Bhanwar Lal Kumawat, Aged About 33 Years, R/o Gogawas, Sikar.
- 160. Brijesh Kumar Verma S/o Badri Lal Bairwa, Aged About 25 Years, R/o Anwa Deoli, Tonk.
- 161. Chetan Prakash Meena S/o Chandan Singh Meena, Aged About 25 Years, R/o Bairava Mohlla, Kanwarpura, Tonk.
- 162. Daleep Kumar Meena S/o Rameshwar Lal Meena, Aged About 26 Years, R/o Kalusar, Kerpura, Khandela, Sikar.
- 163. Deepak Kumar Jethaniya S/o Ghanshyam Lal Jethaniya, Aged About 38 Years, R/o 474, Jethaniya Ki Gali, Vishnoi Mohalla, Chhipo Ke Mandir Ke Pass, Pur, Bhilwara.
- 164. Deepak Meena S/o Surgyan Meena, Aged About 26 Years, R/o Ward No. 9, Beer Chhapar (Rural) Churu.
- 165. Devesh Kumar Solanki S/o Bhanwar Singh, Aged About



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- 28 Years, R/o Beech Ka Thok, Milsawa, Rupbas, Bharatpur.
- 166. Dhanwanti Sharma D/o Amba Lal Audichya W/o Tarun Sharma, Aged About 37 Years, R/o 9, Main Road, Savina, Khera, Saweena (Rural), Udaipur.
- 167. Dharamveer Kasniya S/o Mehram Kasniya, Aged About 31 Years, R/o Kasniya Ka Baas, Deshwal, Nagaur.
- 168. Dharmendra S/o Arjun Ram, Aged About 37 Years, R/o Jori Ka Bass, Noowa, Berichhoti, Nagaur.

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- Dilip Dodiyar S/o Varsing Dodiyar, Aged About 26 Years, R/o Ward No. 9, Bhimpura (Mundadi), Ratanmal, Banswara.
- 70. Dilip Labana S/o Bharat Labana, Aged About 22 Years, R/o Labano Ka Mohalla, Ward 2, Akhepur, Pratapgarh.
 - Dinesh Kumar Jharotiya S/o Ramprasad Jharotiya, Aged About 26 Years, R/o Gurjar Mohalla, Kadera, Ajmer.
- 172. Dinesh Kumar S/o Tilok Ram, Aged About 30 Years, R/o Bera Bagorio Ki Bari, Peepaliya Kalan, Pali.
- 173. Dinesh Singh Yadav S/o Satyapal Singh, Aged About 31 Years, R/o Village Shimla, Th. Khetri, Jhunjhunu.
- 174. Dipander Kaur W/o Lakhavindra Singh, Aged About 41 Years, R/o Ward No. 5, 8 Psd-B, Ganganagar.
- 175. Ganesh Kumar Meena S/o Ragha Ram, Aged About 29 Years, R/o Garasiyo V Meeno Ka Vas, Kharada, Nana, Pali.
- 176. Girdhar Gopal Maru S/o Chhoga Ram, Aged About 31 Years, R/o Kshetrapal Marg, Indra Colony, Pindwara, Sirohi.
- 177. Gomati D/o Mansaram, Aged About 28 Years, R/o Tidiyasar, Ratangarh, Churu.
- 178. Hansraj Jatav S/o Brijlal Jatav, Aged About 28 Years, R/o Gujarbhawli, Narayana, Karauli.
- 179. Harman Kalwaniyan S/o Chena Ram, Aged About 23 Years, R/o Teh. Riyan Badi, Pharaspura, Nagaur.
- 180. Hanuman Ram S/o Arjun Ram Bhadu, Aged About 22 Years, R/o Bhaduo Ki Dhaniya, Kheenvsar, Nagaur.
- 181. Hari Kripa Prajapat S/o Dinesh Chand Prajapat, Aged About 26 Years, R/o Meena Mohlla Baleta, Alwar.



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- 182. Hariom Pareek S/o Sohan Lal Pareek, Aged About 26 Years, R/o Teh. Taranagar, Buchawas, Churu.
- 183. Hemant Meena S/o Hari Singh Meena, Aged About 25 Years, R/o Boraj, Bharatpur.
- 184. Himmat Ram Prajapat S/o Vela Ram Ji Prajapat, Aged About 29 Years, R/o Mukam Post Kojara, Teh. Pindwara, Kojra, Sirohi.
- 185. Hitesh Kumar Sharma S/o Laxman Prasad Sharma, Aged About 23 Years, R/o Bhagvati Coloni, Bayana, Bharatpur.
- 186. Imran Ali Silawat S/o Bhanwaruddin Silawat, Aged About 34 Years, R/o Ward No. 2, Dujar, Nagaur.
 - 187. Jaiprakash Swami S/o Khem Das, Aged About 25 Years, R/o Sarothiya, Churu.
 - 188. Janak Singh S/o Mahendra Singh, Aged About 28 Years,
 R/o Ward No. 3, Malwani, 3 Birani, Hanumangarh.

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- 189. Jitendra Kumar Meena S/o Ram Lal Meena, Aged About 24 Years, R/o Main Road, Fatela Ka Jhopada, Sarsiya, Bhilwara.
- 190. Joga Ram S/o Mota Ram, Aged About 27 Years, R/o Neembal Kot, Barmer.
- 191. Kamlesh Kumari W/o Sandeep Kumar, Aged About 29 Years, R/o Ward No. 10, Tahasil Dhod, Puran Chhoti, Sikar.
- 192. Kavita Jharotiya D/o Ramprasad Jharotiya, Aged About 23 Years, R/o Kadera, Ajmer.
- 193. Khushbu Kumari D/o Jagdish Prasad, Aged About 26 Years, R/o Basawa, Nawalgarh, Jhunjhunu.
- 194. Krishan Lal S/o Jagdish Prasad, Aged About 32 Years, R/o Ward No. 4, 7 Dd-A, 6 Dd Ganganagar.
- 195. Krishna W/o Vishambar, Aged About 30 Years, R/o Manpur Ka Pura, Malauni Khurd, Dholpur.
- 196. Lekha Ram S/o Gordhan Lal, Aged About 27 Years, R/o 109, Tiloti, Nagaur.
- 197. Mahesh Kumar Saini S/o Mangal Chand Saini, Aged About 30 Years, R/o Ward No. 2, Dhani Bera Ki, Teh. Khetri, Kankariya, Jhunjhunu.
- 198. Manish Kumar Meena S/o Shrimohan Meena, Aged About 31 Years, R/o Trilok Chand Mathur Stadium In Front Of Meena Colony, Karauli.



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- 199. Manish Kumar Meena S/o Chhitar Lal Meena, Aged About 27 Years, R/o Saket Colony, Bottam Level, Lakheri (Rural), Bundi.
- 200. Manisha Choudhary D/o Banwari Lal Moond, Aged About 26 Years, R/o Jaisingh Pura, Jhunjhunu.
- 201. Minakshi Agrawal W/o Rahul Agrawal, Aged About 38 Years, R/o Bade Mandir Ke Pass, Gopalwara Gali, Bhilwara.
- 202. Mohammad Husain S/o Ismail Momin, Aged About 26 Years, R/o Ward No. 17, Nath Mohalla, Sarwar, Ajmer.
- 203. Mukesh Kumar Mandiwal S/o Ganpat Ram Mandiwal, Aged About 28 Years, R/o Chopata Ki Dhani, Khatiwas, Sikar.
- 204. Nagendra Singh S/o Jethu Singh Inda, Aged About 26

 Teach Years, R/o Devgarh, Gopalsar, Shergarh, Jodhpur.
- 205. Narendra Bairagi S/o Ramesh Chand, Aged About 23 Years, R/o Achrawan, Golana, Jhalawar.
- 206. Nagendra Sharma S/o Murari Lal, Aged About 27 Years, R/o Bhuma Chhota, Sikar.
- 207. Naresh Arya S/o Omprakash Arya, Aged About 23 Years, R/o Teacher Colony, Itawa, Kota.
- 208. Naresh Kumar Nagar S/o Ram Dev Nagar, Aged About 27 Years, R/o Gram Post Chandli Teh. Dewli, Tonk.
- 209. Navaneet Nagar S/o Mool Chand Nagar, Aged About 29 Years, R/o Itawa, Kota.
- 210. Neetu D/o Data Ram Sihag C/o Nihal Singh, Aged About27 Years, R/o Ward No. 12, 7 Mzw, Dabli Kalan, Tibbi, 12Dbl, Dablikalan, Hanumangarh.
- 211. Nitesh Kumar S/o Chhoturam, Aged About 24 Years, R/o Ward No. 4, Village Dhilaki Jatan, Tehsil Nohar, Dist. Hanumangarh.
- 212. Parsa Ram S/o Goda Ram, Aged About 36 Years, R/o Gawariya, Nagaur.
- 213. Pavan Kumar S/o Radha Krishan, Aged About 27 Years, R/o Nagla Andua, Dhakad Basti, Purabai Khera, Bharatpur.
- 214. Pawan Kumar S/o Ramanand, Aged About 30 Years, R/o Bhaloth, Jhunjhunu.
- 215. Poonam D/o Pawan Kumar, Aged About 26 Years, R/o



- Ward No. 8, Harijan Basti, Chubkiya Tal, Churu.
- 216. Prem Bana S/o Anna Ram Bana, Aged About 25 Years, R/o Bhadana (Banaka), Bhadana, Nagaur.
- 217. Priyank Sharma S/o Arvind Kumar Sharma, Aged About 25 Years, R/o Gamothwara, Sagwara, Dungarpur.
- 218. Punam Kumari W/o Balveer Singh, Aged About 23 Years, R/o Bas Sarayan, Post Sarayan, Churu.
- 219. Punam Mawaliya D/o Kheta Ram Mawaliya, Aged About 26 Years, R/o Haripura, Indokha, Nagaur.
- 220. Punamchand Sharma S/o Laxminarayan Sharma, Aged About 29 Years, R/o Ward No. 9, Thukariyasar, Bikaner.
- 221. Rahul S/o Ramnarayan, Aged About 27 Years, R/o Garhi Jafar, Dholpur.
- 222. Rajeev Kumar Dhakar S/o Ramlaxman Dhakar, Aged About 23 Years, R/o Chandli, Tonk.
- 223. Rajendra Kumar Yadav S/o Govind Ram, Aged About 37 Years, R/o Dhani Barkada Post Kotadi, Tehsil Khandela, Kotri Luharwas, Sri Madhopur, Sikar.
- 224. Rajesh Kumawat S/o Panna Lal Kumawat, Aged About 40 Years, R/o 27/320, Paneriyon Ki Madri, Se. Sec. School, Shastri Circle, Udaipur.
- 225. Rajni D/o Satya Prakash Sharma C/o Dushyant Tiwari, Aged About 25 Years, R/o Mansarovar Colony, Saipau Road, Dholpur.
- 226. Rakesh Gurjar S/o Durga Lal, Aged About 23 Years, R/o Kherariya, Bhilwara.
- 227. Rakesh Kumar Sunda S/o Bhanwar Lal, Aged About 28 Years, R/o Deeppura, Sewad Badi, Sikar.
- 228. Ram Niwas S/o Chokha Ram, Aged About 31 Years, R/o Nenon Ki Dhani, Chirdani, Jodhpur.
- 229. Ram Raj Jangid S/o Ram Ratan, Aged About 24 Years, R/o Khatiyo Ka Bas, Mokala, Nagaur.
- 230. Ramavtar Yadav S/o Suna Ram Yadav, Aged About 33 Years, R/o Dhani Golirav, Arniya, Sikar.
- 231. Ramesh Kumar S/o Ranjeet, Aged About 27 Years, R/o Vijaypura, Sankhu Fort, Churu.
- 232. Ramveer Singh S/o Jetha Ram, Aged About 36 Years, R/o Noowa, Berichhoti, Nagaur.

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- 233. Ranweer Singh Khokhar S/o Mana Ram, Aged About 36 Years, R/o Deendarpura, Berichhoti, Nagaur.
- 234. Reena D/o Ranveer Singh, Aged About 26 Years, R/o Nayasar, Jhunjhunu.
- 235. Renu Sharma W/o Pramod Kumar Sharma, Aged About 38 Years, R/o 76, Tulshi Nagar, Behind Choudhary Petrol Pump, Tonk Road, Sanganer, Jaipur.
- 236. Renu D/o Fakir Chand, Aged About 27 Years, R/o B 12 Prem Nagar, Kirari Suleman Nagar, North West, Delhi.
- 237. Sajjan Kumar S/o Raghuveer Singh, Aged About 27 Years, R/o Balani Johadi, Ward No. 4, Todi, Jhunjhunu.
- 238. Sandeep Kumar Parmar S/o Than Singh Parmar, Aged About 22 Years, R/o Nagla Dulhekhan, Dholpur.
- 239. Sanjay Dayma S/o Bhajan Lal Dayma, Aged About 24 Years, R/o Pratap Nagar, Ward No. 28, Fatehpur Shekhawati, Sikar.
- 240. Sanjay Kumar S/o Hetram, Aged About 28 Years, R/o Ward No. 9, 11 Dlp, Hanumangar.
- 241. Satyawan S/o Ramdev, Aged About 40 Years, R/o Ward 9, Village Ajitpura, Th. Bhadra, Ajeetpura, Hanumangarh.
- 242. Sanjeev Kumar S/o Rakesh Kumar, Aged About 26 Years, R/o Kamalsar, Jhunjhunu.
- 243. Shailesh Kumar S/o Lila Ram, Aged About 24 Years, R/o Raniwara, Jalor.
- 244. Shiv Lal Meena S/o Duliya Meena, Aged About 29 Years, R/o Pipliya Aabad, Pratap Gadh, Kachotiya, Chittaurgarh, Pratapgarh.
- 245. Shrawan Kumar Tailor S/o Bhagirath Mal Tailor, Aged About 26 Years, R/o Khakholi, Sikar.
- 246. Shree Krishan Kukana S/o Bhanwar Lal, Aged About 28 Years, R/o Ward No. 7, Chak 357 R.d, Dheeran Station, Bikaner.
- 247. Sonu Kumar Meena S/o Sukh Ram Meena, Aged About 27 Years, R/o Bhajera, Alwar.
- 248. Sukhvinder Singh S/o Lakhveer Singh, Aged About 24 Years, R/o 56 Np, Nanuwala, Ganganagar.
- 249. Sunil Kumar Vaishnav S/o Kamlesh Kumar Vaishnav, Aged About 26 Years, R/o Asthal Ka Chock, Tahsil Phulia Kalan, Phooliya Kalan, Bhilwara.

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- 250. Sunil Godhara S/o Jassa Ram, Aged About 23 Years, R/o Jasnagar Road, Teh. Jaitaran, Kharchiya, Anandpur Kalu, Pali.
- 251. Sunil Kumar Sharma S/o Kailash Chandra Sharma, Aged About 26 Years, R/o Bhuma Chhota, Bhooma Bada, Sikar.
- 252. Sunil Kumar S/o Omprakash, Aged About 32 Years, R/o Ward No. 9 Knn, Chak Dhani, Vpo Ratanpura, Hanumangarh.
- 253. Surendra S/o Kewal Ram, Aged About 25 Years, R/o Kajliyo Ka Bas, Surpura Khurd, Jodhpur.
- 254. Surendra Kumar S/o Bhagirath Ram, Aged About 24 Years, R/o Village Karnewala, Jaloowala, Jaisalmer.
 - 55. Surendra Singh S/o Bhagwan Singh, Aged About 24 Years, R/o Galeshwar Mahadev Mandir Ke Pass, Maderna Colony, Jodhpur.
- 256. Suryaprakash Pareek S/o Ramawatar Pareek, Aged About 23 Years, R/o Buchawas, Churu.
- 257. Sushila Devi D/o Kewal Ram, Aged About 27 Years, R/o Surpura Khurd, Tehsil Bhopalgarh, Jodhpur.
- 258. Tinku Singh S/o Sukh Ram, Aged About 25 Years, R/o Chikani Nadi, Chandan Pura, Lohawar, Dayakaur, Jodhpur.
- 259. Ugam Singh S/o Jethu Singh, Aged About 27 Years, R/o Devgarh Gopalsar, Balesar, Jodhpur.
- 260. Uma Sharma W/o Bhuvnesh Sharma, Aged About 30 Years, R/o Chandu Pura, Nounera Pura, Chandu, Bharli, Dholpur.
- 261. Umesh Kumar S/o Ghanshyam, Aged About 44 Years, R/o Sikhawalon Ka Mohalla, Merta, Nagaur.
- 262. Vandana Vashistha W/o Harish Kumar Sharma, Aged About 35 Years, R/o House No. 125-A, Rajendra Nagar Colony, Bharatpur.
- 263. Vikash Kumar S/o Ram Niwas, Aged About 25 Years, R/o Lula Hir (7-N), Rewari, Haryana.
- 264. Vikash Kumar S/o Bhag Chand, Aged About 23 Years, R/o Shyorani, Ward No. 1, Sheorani, Hanumangarh.
- 265. Vikash Kumar Mahawar S/o Basanti Lal Mahawar, Aged About 25 Years, R/o Koliyan Mohalla, Hingotiya, Dausa.
- 266. Vikram Singh S/o Gambhir Singh, Aged About 27 Years,



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- R/o 32, Jat Mohalla, Tehsil Kumher, Padola, Astawan, Bharatpur.
- 267. Yogesh Tiwari D/o Omprakash Tiwari, Aged About 31 Years, R/o 539-A, Rajakhera By Pass Road, Near Govind Vatika, Balram Vihar Colony, Dhaulpur, Dholpur.
- 268. Gulshan S/o Moman Ram, Aged About 26 Years, R/o Birkali, Hanumangarh.
- 269. Rakesh Kumar Bind S/o Dayaram Bind, Aged About 38 Years, R/o Saddupur Mohana, Chunar, Mirzapur, Uttar Pradesh.

----Petitioners

Versus

" No

Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi

- Chairperson, National Council For Teacher Educatio, G-7, Sector-10 Dwarka, Landmark Near Metro Station, New Delhi-110075
- 3. The Coordinator, Rajasthan Eligibility Examination For Teacher, Ajmer Rajasthan
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur Rajasthan.
- The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 15416/2021

- 1. Mahendra Kumar Choudhary S/o Shri Choga Lal Choudhary, Aged About 25 Years, R/o Tejaji Ke Mandir Ke Pass, Nohra Mukandpura, Didawata, Jaipur.
- 2. Swastik Seetha S/o Sudhakar Sharma, Aged About 22 Years, R/o 34, D-Block, Krishi Nagar, Sanganer, Jaipur,.
- 3. Rajveer Singh S/o Gopal Singh Bagaria, Aged About 26 Years, R/o Rajputo Ki Dhaniya, Gaon Kanwarpura, Post-Jachas, Kanwarpura, Sikar.



- 4. Ashok Singh Gurjar S/o Laxman Gurjar, Aged About 27 Years, R/o Kheenchawas, Dausa.
- Hitesh Kumar Sharma S/o Kailash Chandra Sharma, Aged About 28 Years, R/o Gram Post-Ganwari Ward No.4 Near Dharmshala, Gaonri, Sikar.
- 6. Rajesh Kumar Meena S/o Lallu Ram Meena, Aged About 25 Years, R/o Teh. Lalsot, Rahuwas, Dausa.
- 7. Sandeep Kumar Saini S/o Mali Ram, Aged About 27 Years, R/o Dhaninonala, Teh. Udaipurwati, Chakjodhpura, Jhunjhunun.

Ashok Choudhary S/o Nandaram Choudhary, Aged About 26 Years, R/o Ward 3, Dhanibamuwan, Dalniya, Jaipur.

Santramgurjar S/o Devnarayangurjar, Aged About 26 Years, R/o Kherli, Bhandarej, Dausa.

Kamlesh Kumar Yadav S/o Hajari Lal Yadav, Aged About 29 Years, R/o Ward No. 9, Mohallatalapana, Kooner, Jaipur.

- 11. Javed Khan S/o Babu Miyan, Aged About 24 Years, R/o Babri, Tonkbagari.
- 12. Devraj Gurjar S/o Chitar Mal Gurjar, Aged About 25 Years, R/o Gangapura, Tonk.
- 13. Mahesh Kumar Gurjar S/o Bhagwan Sahay Gurjar, Aged About 26 Years, R/o Gram Gothdateh. Bonli, Gothra, Sawai Madhopur.
- 14. Rambhajangurjar S/o Kanaramgurjar, Aged About 25 Years, R/o Shree Rampura, Nayagaon, Tonk.
- 15. Pradeep Kumar Jadav S/o Roop Singh, Aged About 24 Years, R/o Hukmikheda, Kasauli.
- 16. Jai Prakash Pareek S/o Raghunath Prasad, Aged About 36 Years, R/o Pewa, Sikar.
- 17. Mahesh Kumar Jat S/o Kailash Chand Jat, Aged About 25 Years, R/o Gol Post, Lakhanpur, Sawai Madhopur.
- 18. Narendra Takhar S/o Ramesver Prasad Takhar, Aged About 26 Years, R/o Ward No. 13, Akbarnagar, Bagari, Tonk.
- 19. Mahendra Singh S/o Dana Ram, Aged About 24 Years, R/o Muwana, Nagaur, Muwana.
- Mahendra S/o Rameshwar Lal, Aged About 25 Years, R/o Ajeetpura, Nagaur.



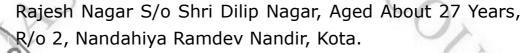
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- 21. Pramod Dhaka S/o Ramchandra Dhaka, Aged About 23 Years, R/o Bhagwanpura, Nagaur, Nawacitylsg.
- 22. Mahendra Kumar Jain S/o Mamrajsain, Aged About 27 Years, R/o Gunesera, Karauli.
- 23. Rajesh Singh S/o Pauhap Singh, Aged About 28 Years, R/o Panhori, Bharatpur.
- 24. Manmohan Unecha S/o Prakash Chandra Unecha, Aged About 29 Years, R/o 249, Brahmano Ka Bas Bhimaliya, Pali.
 - Shyoji Ram Gurjar S/o Gopal Lal Gurjar, Aged About 31 Years, R/o Gram. Ganeshpura Post, Sawaimadhopurath, Chaksu, Sawaimadhosinghpura, Jaipur.
 - Om Prakash Choudhary S/o Kalu Ram Choudhary, Aged About 26 Years, R/o Ganoli, Tonk.
 - Santosh Kumar S/o Arjun Ram, Aged About 33 Years, R/o Bugaliyon Ki Dhani, Nagaur, Khakholi.
- 28. Durga Ram Meghwal S/o Girdhari Ram, Aged About 35 Years, R/o Dabra, Nagaur.
- 29. Jitendra Singh Solanki S/o Bhanwar Singh Solanki, Aged About 28 Years, R/o Chouth Ka Barware, Banderiya, Sawai Madhopur.
- 30. Bheem Singh Gurjar S/o Vishram Singh Gurjar, Aged About 22 Years, R/o Dubbi, Sikrai, Dausa.
- 31. Gulab Singh S/o Santoshi Lal, Aged About 39 Years, R/o Gaonmahtoli, Post Sunari, Bhartpur.
- 32. Ramakant Sharma S/o Laxmi Narayan Sharma, Aged About 31 Years, R/o Dron Colony, Shahpura, Jaipur.
- 33. Rashmi Sharma D/o Nand Kishore Sharma, Aged About 32 Years, R/o Dron Colony, Shahpura, Jaipur.
- 34. Bhupendra Kumar S/o Lala Ram, Aged About 22 Years, R/o Nagar Road Brahman Dharshalake Piche, Village Sundyana, Unch, Bharatpur.
- 35. Jhabar Mal Moond S/o Baldeva Ram Moond, Aged About 34 Years, R/o Ward No. 9, Moondo Ki Dhani, Nada, Sikar.
- 36. Dhanna Ram S/o Shri Khetaram, Aged About 25 Years, R/o Manji, Sindhari, Barmer.
- 37. Lekharaj Nagar S/o Shri Babu Lal Nagar, Aged About 27 Years, R/o Bhalisuro Ka Mohalla, Peepaldadhanoda B, Jhalawar.



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- 38. Pramod Nagar S/o Sampatraj Nagar, Aged About 28 Years, R/o Piplda, Dhanoda Kalan, Jhalawar.
- 39. Vijeshmalav S/o Bhanwar Lal Malav, Aged About 25 Years, R/o Kadaiyanohar Chhabra, Baran.
- 40. Shiv Chand Meena S/o Shri Ram Bharos Meena, Aged About 26 Years, R/o Hanuman Mandir Ke Pass, Ganvchandpurachaplaratehsil Khanpur, Chapa Khur, Jhalawar.



- Mukesh Kumar Choudhary S/o Shri Revar Mal Choudhary, Aged About 33 Years, R/o Jaichandpura, Jaipur.
- Ramdhangurjar S/o Shri Laxmi Narayan Gurjar, Aged About 24 Years, R/o Shree Nagar, Darda Turki, Tonk.
- Rajesh Goswami S/o Shri Ram Prasad Goswami, Aged About 24 Years, R/o Ramdev Ji Ka Mohalla, Village Pratapura, Kekri, Ajmer.
- 45. Nikki Sahu S/o Shri Dev Lal Sahu, Aged About 27 Years, R/o Kasturba Avasiyvidhayalay, Dei, Bundi.
- 46. Rishikesh Meena S/o Shri Ramdhan Meena, Aged About 28 Years, R/o Kankariya, Dausa.
- 47. Jagram Meena S/o Shri Ram Sahai Meena, Aged About 27 Years, R/o Aarej, Nisoora, Darauli.
- 48. Rinku Kumar Meena S/o Shri Bhagwan Sahai Meena, Aged About 27 Years, R/o Chandpur, Geejgarh, Dausa.
- 49. Chetram Meena S/o Shri Ramkishan Meena, Aged About 29 Years, R/o Village And Post Binori, Lalsot, Dausa.
- 50. Rohitash Meena S/o Shri Ramesh Chand Meena, Aged About 27 Years, R/o Karanpur, Alwar.
- 51. Kanhaiya Jatav S/o Shri Lokpal Jatav, Aged About 26 Years, R/o Pahari, Karauli.
- 52. Rinku Kumar Meena S/o Ram Kalyan Meena, Aged About 25 Years, R/o 266, Pahari, Karauli.
- 53. Rajesh Kumar Meena S/o Shri Mahesh Chand Meena, Aged About 26 Years, R/o Padampura Colony, Karauli.
- 54. Sube Singh Yadav S/o Shri Rameshwar Prasad Yadav, Aged About 23 Years, R/o Village Ghasipura, Teshilshahpura, Jaipur.



- 55. Mukesh Kumar Pancholi S/o Shri Sanwar Mal Pancholi, Aged About 27 Years, R/o Village Anantpura, Via Jaitpura, Tehsil Chomu, Jaipur.
- 56. Laxmi Narayan Yadav S/o Shri Mohari Lal Yadav, Aged About 23 Years, R/o Kund Ki Dhani, Shambhupura, Jaipur.
- 57. Jitendra Kumar Gaur S/o Rajendra Kumar Gaur, Aged About 26 Years, R/o V.p.obamanwas, Mukesh Rice Mill Ke Pass Panchayat Samiti Road, Bamanwas Patti Khurd, Sawai Madhopur.
 - Sonu Kumar Saini S/o Jagdish Prasad Saini, Aged About 24 Years, R/o Baas Walidhani, Ramgarh Pachwara, Dausa.
 - Hansraj Bairwa S/o Ramdev Bairwa, Aged About 24 Years, R/o Kankariya, Dausa.
 - Damodar Prasad Kalawat S/o Sharwan Ram, Aged About 28 Years, R/o Hudeel, Nagaur.
- 61. Mahandra Kumar S/o Jagdish Prasad, Aged About 30 Years, R/o Hudeel, Nagaur.
- 62. Pawan Kumar Joshi S/o Gopal Lal Joshi, Aged About 28 Years, R/o Bishniya, Bhilwara.
- 63. Goapl Ram S/o Laxmi Narayan Samota, Aged About 26 Years, R/o Ward 9, Shyamgarh, Nagaur.
- 64. Yograj Singh Nogia S/o Dhanna Lal Nogia, Aged About 31 Years, R/o 61, Kalwar Road, Ward No-9, Near Ganga Mandir, Jobner, Jaipur.
- 65. Ramesh Kumar Mahuliya S/o Bhura Ram, Aged About 27 Years, R/o Agarpura, Dehra, Jaipur.
- 66. Vishnu Prasad Sharma S/o Hanuman Prasad Sharma, Aged About 27 Years, R/o 246, Near Rseb Office, Mahadewali Road, Kali Dungari, Tonk.
- 67. Mnaoj Kumar Yadav S/o Madhusudan Yadav, Aged About 33 Years, R/o Jai Shri (Jaisri), Bharatpur.
- 68. Pinki Meena D/o Rajaram Meena, Aged About 22 Years, R/o Ward No. 9, Jhoondwa, Tonk.
- 69. Ranjeet Singh Rajawat S/o Ghanshaym Singh Rajawat, Aged About 34 Years, R/o 128, Mohalla Gurjaro Ka, Kadeela, Tonk
- 70. Harimohan Meena S/o Sitaram Meena, Aged About 26



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Years, R/o Hiraman Ka Mohalla, Devil, Teh-Uniyara, Deoli, Tonk.

- 71. Mastraam Meena S/o Kailash Chand Meena, Aged About 25 Years, R/o Gram-Bahnoli, Teh-Bonli, Bahnoli, Sawai Madhopur.
- 72. Chetram Meena S/o Hukam Chand Meena, Aged About 26 Years, R/o Patoli, Tonk.
- 73. Vishwas Kumar Meena S/o Hariram Meena, Aged About 24 Years, R/o Gram Post, Bilota Tehsil Uniyara, Tonk.

Shaitan Singh Meena S/o Ramesh Chand Meena, Aged About 26 Years, R/o Palsa Ka Mohalla, Bilota, Tonk.

Dharmraj Saini S/o Haribhajan Saini, Aged About 27 Years, R/o 116 Berdi Ki Dhani, Garhmora, Karauli, Nadoti.

Krishan Lal Mali S/o Mahavir, Aged About 27 Years, R/o 799, Nyagaonmali, Meharukalan, Mehroo Kalan, Kadera, Ajmer.

- Sonu Kumar Saini S/o Jagdish Prasad Saini, Aged About
 Years, R/o Baas Walidhani, Ramgarh Pachwara,
 Dausa.
- 78. Ashish Kaswan S/o Maniramkaswan, Aged About 26 Years, R/o Vpo Dhadhar, Tehsil And Dist. Churu.
- 79. Poonam Kumari D/o Narendra Singh, Aged About 24 Years, R/o Village Rangnathpura, Tehsil Udaipurwati, Dist. Jhunjhunun.
- 80. Manisha D/o Juglal, Aged About 26 Years, R/o Village Bhorki, Tehsil Udaipurwati, Dist. Jhunjhunun.

----Petitioners

Versus

- Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi
- Chairperson, National Council For Teacher Education, G-7, Sector-10 Dwarka, Landmark-Near Metro Station, New Delhi-110075
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer, Rajasthan.
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur Rajasthan.

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5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board

Colony, Civil Line, Ajmer, Rajasthan.

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Not

----Respondents

D.B. Civil Writ Petition No. 15966/2021

1. Ankit Kumar S/o Shri Maniram, Aged About 25 Years, R/o Bugaliya Ki Dhani, Near Ajari Khurd, Jhunjhunu.

Monu Pareta S/o Shri Ram Chandra Pareta, Aged About 28 Years, R/o Ward No. 7, Pareta Mohalla, Anghora, Jhalawar.

Gulshan Sharma S/o Maatadeen Sharma, Aged About 25 Years, R/o Nadi Ke Pass, Muwal Nagar, Pathwari Path, The, Neem Ka Thana, Sikar.

Bijendra Saini S/o Ramcharan Saini, Aged About 23 Years, R/o Post- Jatwada/manaawar, Th Mahawa, Nangal Sumer Singh Dausa Jatwara.

- 5. Jagdish Kumar S/o Kana Ram, Aged About 24 Years, R/o Muwana, Nagaur.
- 6. Kamlesh Gurjar S/o Devi Lal Gurjar, Aged About 26 Years, R/o Hathideh, Sikar.
- 7. Sohit Kumar Yadav S/o Indrapal Singh Yadav, Aged About 25 Years, R/o Mansarowar Colony Taleda Jamat, Lalsot, Dausa.
- 8. Trilok Saini S/o Murari Lal Saini, Aged About 22 Years, R/o New Colony, Jamun Wala Kua, Lalsot, Dausa.
- 9. Mukesh Kumar S/o Shivpal, Aged About 25 Years, R/o Nalot, Nagaur.
- 10. Rajesh Kumar Dixit S/o Jagdish Prasad Dixit, Aged About 27 Years, R/o Lodhai, Hathras, Uttar Pradesh.
- 11. Anil Kumar Yadav S/o Ramawatar Yadav, Aged About 32 Years, R/o Village- Saktpura Bawad, Tehasil- Mundawar, Bawad, Sakatpura, Alwar.
- 12. Rajesh Saini S/o Girraj Prasad Saini, Aged About 22 Years, R/o Nehru Colony, Dasa Ka Kua, Lalsot, Dausa.
- 13. Premprakash Saini S/o Chhagan Lal Saini, Aged About 22 Years, R/o Telephone Exchange Ke Pass, New Colony, Ward No. 11 Lalsot, Dausa.



- 14. Lokesh Saini S/o Nainooram Saini, Aged About 26 Years, R/o Bagwali Dhani, Yagyashala, Lalsot, Khatwa, Dausa.
- 15. Dileep Sharma S/o Sitaram Sharma, Aged About 24 Years, R/o Patiwala Dhani, Didwana, Lalsot, Dausa.
- Naresh Kumar Sharma S/o Santosh Sharma, Aged About
 Years, R/o Baman Baroda, Gangapur City, Sawai Madhopur.
- 17. Rajendra Kumar Meena S/o Babu Lal Meena, Aged About 25 Years, R/o Dhani Halkara, Manpur, Sikrai, Dausa.

 18. Sandeep Jhajharia S/o Ramsingh Jhajharia, Aged About
 - Sandeep Jhajharia S/o Ramsingh Jhajharia, Aged About 25 Years, R/o Bhadunda Khurd, Jhunjhunun.
 - Munesh Chand Saini S/o Jagdish Prasad, Aged About 26 Years, R/o Gangapur, Naugaon, Sawai Madhopur.
 - Narendra Lambora S/o Bhagirath Lambora, Aged About 35 Years, R/o 1032, Kailash Colony, B S Bal Vikash Niketan School, Near Railway Hospital, Sikar.
- 21. Ramesh Kumar Dhayal S/o Jhabar Singh, Aged About 27 Years, R/o Gungara, Piliyan Ka Dhahar, Sikar.

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- 22. Dayaram S/o Deviram, Aged About 23 Years, R/o Jhedhapura, Post Barodakan, District, Alwar
- 23. Mangal Singh Yadav S/o Shri Bhairu Singh Yadav, Aged About 27 Years, R/o Village Berroo, Bharatpur.
- 24. Deepak Kumar S/o Shri Devidat, Aged About 24 Years, R/o Patan Mewan, Alwar.
- 25. Ashok Kumar Raigar S/o Shri Sardar Raigar, Aged About 26 Years, R/o Beer Suratrampura, Tehsil Chaksu, District Jaipur.
- 26. Deependra Singh Yadav S/o Shri Kanehiya Lal Yadav, Aged About 25 Years, Samota Ki Dhani, Ajmeri, District Sikar.
- 27. Sandeep Babu Yadav S/o Shri Mohan Lal Yadav, Aged About 22 Years, R/o Ward No.5, Dhanisamota Ki, Ajmeri, District Sikar.
- 28. Vikram Singh Yadav s/o Mothuram, Aged About 25 Years, R/o Ward No.12, Khatkar, Ajmeri, District Sikar.
- Ashok Kumar Bagra S/o Shri Kaluram Bagra, Aged About
 Years, R/o Mogro Ki Dhani, Sabalpura, Dhola Ka Bas,
 District Jaipur.
- 30. Ankit Yadav S/o Girdhari Lal Yadav, Aged About 24 Years,



- R/o Dhanipatelwali, Nawalpura, Jaipur.
- 31. Rakesh Kumar Gurjar S/o Mahendra Singh Gurjar, Aged About 23 Years, R/o Dhanideri Ki, Lakher, Jaipur.
- 32. Vikram Singh Gurjar S/o Hansraj Gurjar, Aged About 29 Years, R/o Gram Gonakasar, Naya Bas, Jaipur.
- 33. Rakesh Takhar S/o Murali Dhar Takhar, Aged About 30 Years, R/o Takharo Ki Dhani, Govindgarh, Jaipur.
- 34. Vikas Kumar S/o Kailash Chand Siyak, Aged About 25 Years, R/o Adarsh Nagar, Ghana, Sikar.
 - 35. Pappu Ram Yadav S/o Birdeechand Yadav, Aged About 27 Years, R/o Ward No-11, Kalyanpura, Jaipur.
 - Atra Singh Saini S/o Pushkar Ram Saini, Aged About 25 Years, R/o Ranapara, Dausa.
 - Ritesh Kumar s/o Vijaypal Yadav, Aged About 30 Years, R/o Ward No.-11, Dhagalwatee, Burhibawal, Alwar.
 - 38. Dileep Kumar Chetiwal S/o Shyam Lal, Aged About 27 Years, R/o Ghonsla, Hindaun, Karauli.

Not

- 39. Mahesh Gadhwal S/o Bhagu Ram Gadhwal, Aged About 30 Years, R/o Ramprasad Walidhani, Ghatam Das, Tehsrimadhopur, Holiya Ka Vas, Sikar.
- 40. Sandeep Kumar s/o Hari Ram, Aged About 29 Years, R/o Ward No. 11, Rohilana Ka Bas, Dalelpura, Jhunjhunun.
- 41. Hariram Meena S/o Ramnath Meena, Aged About 24 Years, R/o Chandelipura, Karauli.
- 42. Ganga Ram Sankhia S/o Ratan Lal, Aged About 27 Years, R/o Teh. Didwala, Molasar, Nagaur.
- 43. Sharvan Kumar s/o Mohar Singh, Aged About 25 Years, R/o Neshal, Churu.
- 44. Yogendra Sharma S/o Mahaveer Sharma, Aged About 30 Years, R/o Marigsar, Jhunjhunun.
- 45. Dharmendra Kumar S/o Bhanwar Lal, Aged About 30 Years, R/o Tejsar, Sikar.
- 46. Pawan Kumar Bagriya S/o Bhagwani Devi, Aged About 28 Years, R/o Ward No. 40 , Deva Baba Ki Pyaukesamne, Nawalgarh Road, Jat Colony, Sikar.
- 47. Narendra Kumar Sharma S/o Mishrilal Sharma, Aged About 27 Years, R/o Pahua, Ajau, Bharatpur.
- 48. Foru Lal Meena S/o Ramdev Meena, Aged About 31



- 49. Toran Singh Yadav S/o Jawar Singh Yadav, Aged About 41 Years, R/o 124, Sanjay Nagar, Haratpur.
- 50. Ankit Kumar S/o Bhanwar Singh, Aged About 27 Years, R/o 162, Darwaja Sankhu, Teh. Laxmangarh, Sankhoo, Sikar.
- 51. Veenu Kumari D/o Tulsi Ram, Aged About 26 Years, R/o Gol Bag Road, Mathura Gate Kebahar, Near Raj Cloth Stor, Bharatpur.
 - Anurag Gudhania S/o Mahesh Chand, Aged About 25 Years, R/o Gujarpura, Neem Khera, Dholpur.
 - Bharat Singh Meena S/o Badri Lal Meena, Aged About 25 Years, R/o Raghunath Purakalan, Meena Mohalla, Mohammad Garh, Tonk.
 - Mukesh Saini S/o Ram Lal Mali, Aged About 30 Years, R/o Hanuman Garhchhatravas, Brijlal Nagar, Tonk.
- 55. Dev Lal Saini S/o Chota Lal Saini, Aged About 28 Years, R/o 304, Barodiya, Kalaji Ki Bavadi, Bundi.
- 56. Sanwar Kumar S/o Mool Chand, Aged About 28 Years, S.n.47, Telipada, Nahari Ka Naka, Shastri Nagar, Jaipur.
- 57. Bhagwan Sahay Raiger S/o Sharvan Lal Raiger, Aged About 31 Years, Raigro Ka Mohaalla, Peepalda, Sawai Madhopura.
- 58. Yashpal Gurjar S/o Jai Singh Gurjar, Aged About 25 Years, Village Mamtorikalan, Nawalpura, Jaipur.
- 59. Mohan Lal Barala S/o Mangi Lal Choudhary, Aged About 28 Years, Kacholiya, Jaipur.
- 60. Banwari Lal Gurjar S/o Bhanwar Lal Gurjar, Aged About 24 Years, Dhani-Ghasiwali, Jagrajpura, Ajeetgarh, Sikar.
- 61. Ramesh Kumar Yadav S/o Sohan Lal Yadav, Aged About 32 Years, Teh.-Neem Ka Thana, Guhala, Sikar.
- 62. Ramakant Sharma S/o Sushil Kumar Sharma, Aged About 27 Years, Ward No.-5, Bhadunda Khurd, Jhunjhunun.
- 63. Mandeep Kumar S/o Subhash Chandra, Aged About 25 Years, Bharundra Kalan, Jhunjhunun.
- 64. Navratan Saini S/o Mansingh Saini, Aged About 25 Years, Kundera Doongar, Dausa.



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- 65. Kalpna Pratihar D/o Jairam Singh Meena, Aged About 23 Years, Kesharpura, Tikar, Bhilwara, Rajasthan.
- 66. Ajay Singh Meena S/o Puran Singh Meena, Aged About 28 Years, Tatanpura, Tonk, Rajasthan-304803
- 67. Vinod Kumar S/o Khetaram, Aged About 35 Years, 28, Sundar Nagar, Khadat, Sirohi.
- 68. Ashok Kumar S/o Khet Singh Damor, Aged About 24 Years, Parwali, Bhalerbhodar, Bnaswara. Rajasthan.
 - Rajesh Kumar Koli S/o Kallu Ram Koli, Aged About 39 Years, Kheda, Karauli, Rajasthan-322234
 - Badri Lal S/o Gulab Chand, Aged About 25 Years, Goryakhera, Todri Jagannath, Jhalawar, Rajasthan.
 - Anand Sharma S/o Kedar Mal Sharma, Aged About 23 Years, Joshi Ka Mohalla, Nayan, Jaipur, Rajasthan-303601
 - Kamlesh Meena S/o Gangaram Meena, Aged About 28 Years, 69, Madhuvan Colony, Priya Darshani School, New Basti, Aklera, Jhalawar.
- 73. Kamlesh Kumar S/o Shriram Saini, Aged About 26 Years, Chak Jodhpur, Dhaninonala Ki, Jodhpura, Jhunjhunu, Rajasthan
- 74. Shashi Kant Sharma S/o Nath Mal, Aged About 25 Years, Tatnawa, Sikar, Rajasthan-332042
- 75. Sitaram Saini S/o Prahalad Rai, Aged About 24 Years, Anokhu, Sikar, Rajasthan-332002
- 76. Parmanand S/o Ram Lal, Aged About 30 Years, Ward No.6, Peepasar, Ganganagar, Rajasthan
- 77. Ramu Ram S/o Motiram, Aged About 31 Years, Dabda, Post Dabda, Tehsil Didwana, Nagaur.
- 78. Pawan Bairwa S/o Madroop Bairwa, Aged About 26 Years, Village Kishangarh Chhahara Post Akshaygarh, Khandar, Sawai Madhopur.
- 79. Jyoti Khoja D/o Bagwan Ram, Aged About 26 Years, Khoja Jaton Ki Dhani, Gudabhagwan Das, Nagaur.
- 80. Chunni Lal Swami S/o Jagu Das Swami, Aged About 25 Years, Village And Post Khundiya Churu, Rajasthan-331403
- 81. Rajesh Kumar Saini S/o Tara Singh Saini, Aged About 28 Years, Ward No.18, Babai, Jhunjhunu.



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- 82. Deepak Singh Charan S/o Jagdishdan Charan, Aged About 22 Years, Village Chotariya, Tehsil Ratangarh, Churu.
- 83. Mahaveer Prasad S/o Ranjeet Singh, Aged About 43 Years, Mudaria Bada, Hanumangarh.
- 84. Neetu Yadav S/o Virendra Yadav, Aged About 23 Years, Village Shuklawas, Tehsil Kotputali, District Jaipur.
- 85. Vishnu Kumar Sharma S/o Babulal Sharma, Aged About 27 Years, Karoth Road, Tabela, Tehsil Rajgarh, District Alwar.
 - Arpit Kumar Sharma S/o Shri Dinesh Babu Sharma, Aged About 28 Years, R/o Village Peechupara Kalan, District Dausa, Rajasthan-303326.
 - Durga Meghwal S/o Shri Bhanaram Meghwal, Aged About 26 Years, R/o Sayara, Udaipur, Rajasthan-313704
 - Sonveer Singh S/o Shri Kaptan Singh, Aged About 25 Years, R/o 115, Chiksana, Bharatpur.
 - 89. Kailash Chand Mehta S/o Shri Nathu Lal Mehta, Aged About 29 Years, R/o Brahmano Ki Badi Bhagal, Nandeshma, Udaipur.
 - 90. Surendra Karwasra S/o Shri Amara Ram, Aged About 26 Years, R/o Leeliya, Nagaur-341518
 - 91. Shusil Kumar S/o Shri Budharam, Aged About 27 Years, R/o Hinwalan Ka Bas, Jaswantbad, Tehsil Medta City, Nagaur.
- 92. Jairam S/o Harman Ram, Aged About 24 Years, R/o Untwaliya, Nagaur.
- 93. Abhilashadhabai D/o Shri Basudev Singh, Aged About 27 Years, R/o Bibasar, Jhunjhunu.
- 94. Naveen Sen S/o Shri Suresh Chand Sen, Aged About 24 Years, R/o Kathoriyachak-A, Rajsamand-313323
- 95. Nirmal Choudhary D/o Shri Hardevaram Choudhary, Aged About 30 Years, R/o Goverdhanpura, Tehsil Neem Ka Thana, Sikar.
- 96. Narayan Kumar s/o Shri Shanti Lal Kumhar, Aged About 28 Years, R/o Intali Kheda, Udaipur-313026
- 97. Palaram S/o Shri Begaram, Aged About 28 Years, R/o Ward No.15, Panditwali, 3 Jw, Pilibangan, Hanumangarh.
- 98. Rahul Sharma S/o Shri Bal Krishan Sharma, Aged About



27 Years, R/o House No.28, Bharat Nagar, Matunda Road, Bundi.

- 99. Shahrukh Khan S/o Shri Mohd. Khan, Aged About 26 Years, R/o 238, Nirmal Asharm Marg, Valmiki Colony, Jaisalmer
- 100. Pankaj Kumar Sharma S/o Om Prakash Sharma, Aged About 29 Years, R/o 283, Khatiya Ka Mohalla, Karwar, Bundi.
- 101. Rihsipal Varma S/o Shri Pooran Chand Varma, Aged About 32 Years, R/o Majrikhola, Alwar.
- Devendra Kumar S/o Shri Shiv Lal, Aged About 25 Years,R/o Village Meerpur, Tehsil Kotkasim, Alwar.
 - Shamim Akhatar D/o Shri Anwar Hussain, Aged About 28 Years, R/o Ward No.6, Mochi Mohalla, Taranagar, Churu.

----Petitioners

Versus

Not

- 1. Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad Marg, Delhi.
- Chairperson, National Council For Teacher Education, G Sector-10 Dwarka, Landmark- Near Metro Station,
 New Delhi- 110075
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer Rajasthan.
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur Rajasthan.
- 5. The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

D.B. Civil Writ Petition No. 16593/2021

- 1. Sohan Lal S/o Shri Babu Lal, Aged About 26 Years, Bhimtal, District Barmer, Rajasthan.
- Satyaveer Vishnoi S/o Shri Kishana Ram, Aged About
 Years, Ravo Ki Dhaniya, Doongarwa, Dungarwas,
 District Jalor, Rajasthan.
- 3. Ajeet Singh S/o Shri Arjun Singh, Aged About 25 Years,

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- Bhot, District Bharatpur, Rajasthan.
- 4. Kuldeep Nagar S/o Shri Om Prakash Nagar, Aged About 23 Years, Ward No-1 Mahaveer Colony, Kishanganj, District Baran, Rajasthan.
- 5. Sandeep Kumar S/o Shri Vijay Singh, Aged About 23 Years, Village Ratanpura, Hataun, Hathodi, District Bharatpur, Rajasthan.
- 6. Vivek Kumar S/o Shri Rajpal, Aged About 25 Years, Dhanothi Choti, District Churu, Rajasthan.

Sandeep Kumar S/o Shri Shyam Lal, Aged About 26 Years, Ward No-15, Budhwaliya, Thalarka Barani, District Hanumagarh, Rajasthan.

Anoop Singh S/o Shri Devi Singh, Aged About 23 Years, Nagla Mirchua, Gagwana, District Bharatpur, Rajasthan.

Sourabh Bhardwaj S/o Shri Tara Chand Sharma, Aged About 23 Years, Sardarpura, Rai Colony, District Barmer, Rajasthan.

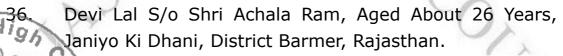
- 10. Pavan Kumar S/o Shri Ramesh Chand, Aged About 28 Years, Ajan, District Bharatpur, Rajasthan.
- 11. Sandeep Kumar S/o Shri Vijay Singh, Aged About 23 Years, Ganv Ratanpura, Hatauri, District Bharatpur, Rajasthan.
- 12. Madan Lal Dhakar S/o Shri Banshi Lal Dhaker, Aged About 24 Years, Meghpura, Palka, District Chittorgarh, Rajasthan.
- 13. Sunita Choudhary S/o Shri Shankar Lal Choudhary, Aged About 26 Years, Gram Panchu, Tehsil Nokha, District Bikaner, Rajasthan.
- 14. Laxmi Kunwar Chundawat S/o Shri Bhagwat Singh Chundawat, Aged About 27 Years, 37 Rawala House, Tehsil Mandal, Chankher, District Bhilwara, Rajasthan.
- 15. Narayan Lal Jat S/o Shri Mangi Lal Jat, Aged About 26 Years, Turkiya Khurd, District Chittorgarh Rajasthan.
- 16. Mohd. Shahrukh S/o Shri Iquabal Khan, Aged About 24 Years, Kirdoli, District Sikar, Rajasthan.
- 17. Basanti Saran S/o Shri Rameshwar Lal Saran, Aged About 22 Years, Ward No-2, Hansera, District Bikaner, Rajasthan.
- 18. Veekesh Kumar S/o Shri Urvan Singh, Aged About 26



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- Years, Ludhabai, District Bharatpur, Rajasthan.
- 19. Ramveer Singh S/o Shri Banna Ram, Aged About 23 Years, Pathan Pada, Bayana, District Bharatpur, Rajasthan.
- 20. Pradeep Kumar S/o Shri Nahar Singh, Aged About 26 Years, Jhamri, Barkheda, District Bharatpur, Rajasthan.
- 21. Ravindra Singh S/o Shri Man Singh, Aged About 24 Years, Pratap Thok, Pujari Mohalla, Awar, District Bharatpur, Rajasthan.
 - 2. Neeraj Katara S/o Shri Heeralal Sharma, Aged About 22 Years, Sirrond, District Bharatpur, Rajasthan.
 - Suresh Kumar Saini S/o Shri Mohan Lal Saini, Aged About 26 Years, Naya Bas, Ward No-20, Bandikui, Jageer(Rural), District Dausa, Rajasthan.
 - Mangila Sharma S/o Shri Sunilal Sharma, Aged About 29 Years, Gilariyo Ki Dhani, Morija, Chomu, District Jaipur, Rajasthan.
- 25. Kamlesh Yadav S/o Shri Hanuman Sahaya Yadav, Aged About 27 Years, Ward No-1, Barhatri Mod, Bilandarpur, District Jaipur, Rajasthan.
- 26. Shambhu Dayal Gurjar S/o Shri Satyanayan Gurjar, Aged About 27 Years, Kailash Pura, Dakhiya, District Tonk, Rajasthan.
- 27. Abhishek Sarva S/o Shri Kanuram Tailor, Aged About 25 Years, Ward No-05, Rajputana Mohalla, Village Aspura, District Sikar, Rajasthan.
- 28. Bhagirath Bairwa S/o Shri Ramnarayan Bairwa, Aged About 29 Years, Gram Jhanpda Kala, Tehsil Chaksu, District Jaipur, Rajasthan.
- 29. Manoj Kumar Sharma S/o Shri Vishambhar Dayal Sharma, Aged About 28 Years, Dwarapura, District Dausa, Rajasthan.
- 30. Ram Prasad Meena S/o Shri Badri Lal Meena, Aged About 30 Years, Dabar Kala, District Dausa, Rajasthan.
- 31. Ramesh Kumar S/o Shri Kashara Ram, Aged About 28 Years, Sedwa, Sarva, District Barmer, Rajasthan.
- 32. Devendra Singh S/o Shri Nirbhay Singh, Aged About 25 Years, Gram Bawri, Baroda, Bayana, District Bharatpur, Rajasthan.

- 33. Anjana D/o Shri Ramgopal Kumawat, Aged About 27 Years, Jajam Ki Dhani, Ved Ki Dhani Sikar, Rajasthan.
- 34. Naresh Kumar Dhaker S/o Shri Sitaram Dhaker, Aged About 26 Years, 123, Dhaker Mohalla, Indokiya, District Bhilwara, Rajasthan.
- 35. Ajay Kumar Sharma S/o Shri Tarachand Sharma, Aged About 26 Years, Bhandore Kala, District Bharatpur, Rajasthan.



- Vikram Kumar Suthar S/o Shri Mohan Lal Suthar, Aged About 26 Years, Bihara, Pander, District Bhilwara, Rajasthan.
- Pradeep Singh Yaduvanshi S/o Shri Prem Singh, Aged About 26 Years, Sarbat Villas Road, Kallinjari Gate, Shahpura, District Bhilwara, Rajasthan.
- 39. Hemraj Bairwa S/o Shri Parasram Bairwa, Aged About 25 Years, Ramgarh, District Dausa, Rajasthan.
- 40. Hemant Kumar Upadhyaya S/o Shri Gopal Lal Upadhyaya, Aged About 24 Years, Guwarki, Hurla, District Dausa, Rajasthan.
- 41. Khushi Ram Chaturvedi S/o Shri Bhagwan Sahai Sharma, Aged About 29 Years, Paota, District Dausa, Rajasthan.
- 42. Sanwar Ram Bhadu S/o Shri Shivraj Bhadu, Aged About 27 Years, Ward No-14, Prahaladpura, Roda, District Bikaner, Rajasthan.
- 43. Ashok Kumar S/o Shri Sahi Ram, Aged About 27 Years, Kanpura Bass, Nokha, District Bikaner, Rajasthan.
- 44. Ashok Kumar Vyas S/o Shri Bajranglal Vyas, Aged About 29 Years, Ward No-22, Vyas Chowk, Panchoo, District Bikaner, Rajasthan.
- 45. Rakesh Khileri S/o Shri Ray Mal, Aged About 27 Years, Dharnok, District Bikaner, Rajasthan.
- 46. Nakhatmal Panchariya S/o Shri Aasuram Panchariya, Aged About 28 Years, Rohina, Phalodi, District Jodhpur, Rajasthan.
- 47. Kiran Jangir D/o Shri Rajbir Singh Jangir, Aged About 36 Years, Ward No-24, Ram Bas, Sadulpur, Rajgarh,

- District Churu, Rajasthan.
- 48. Ankur Tyagi S/o Shri Bhoop Singh Tyagi, Aged About 24 Years, Moosalpur, Kolari, District Dholpur, Rajasthan.
- 49. Pratibha Buraniya D/o Jhujharam Buraniya, Aged About 30 Years, Ward No-03, Chainpura, District Sikar, Rajasthan.
- 50. Sarwan Kumar S/o Shri Bhakhra Ram, Aged About 25 Years, Mokhwa Khurd, District Barmer, Rajasthan.

Arvind Sharma S/o Shri Hari Babu Sharma, Aged About 26 Years, Bishnoda, District Dholpur, Rajasthan.

Krishan Kumar Sharma S/o Shri Salegram Sharma, Aged About 27 Years, Jhinahpura, Jhinna, District Dholpur, Rajasthan.

Rattan Lal Garg S/o Shri Rawal Ram Garg, Aged About 27 Years, House No-76/4/3, Collage Colony, District Jaisalmer, Rajasthan.

- 54. Santosh Kumari D/o Shri Kashi Ram, Aged About 29 Years, Ward No-09, Narsipura, Chalkoi, Banirotan, Tehsil- Churu, District Churu, Rajasthan.
- 55. Vinod Kumar Jat S/o Shri Harphool Singh Jat, Aged About 26 Years, 115, Railway Phatak K Pas,asti Kalan, District Jaipur, Rajasthan.
- 56. Kalyan Singh S/o Shri Jalim Singh, Aged About 22 Years, Nagar, District Dholpur, Rajasthan.
- 57. Krishan Kumar Gurjar S/o Shri Shyoram Gurjar, Aged About 28 Years, Jhagdet Kalan, Neemuchana, Tehsil Bansur, District Alwar, Rajasthan.
- 58. Mahipal Singh S/o Shri Mahendra Singh, Aged About 30 Years, Ward No-01, Sarangsar, Luhara, District Churu, Rajasthan.
- 59. Sanju Kumari D/o Rohitash, Aged About 29 Years, Vpo Mehranpur Via Sultana, Tehsil Chirawa, District Jhunjhunu, Rajasthan.

----Petitioners

Versus

 Union Of India, Through Secretary, Minister Of Education, Shastri Bhawan, Rajendra Prasad, Marg, Delhi.



- Chairperson, National Council For Teacher Education, G Sector-10 Dwarka, Landmark-Near Metro Station,
 New Delhi-110075
- 3. The Co-Ordinator, Rajasthan Eligibility Examination For Teacher, Ajmer Rajasthan.
- 4. The State Of Rajasthan, Through The Principal Secretary, Education Department, Government Secretariat, Jaipur Rajasthan.

The Secretary, Board Of Secondary Education, Ajmer, Rajiv Gandhi Vidhya Bhawan, Madhyamic Shiksha Board Colony, Civil Line, Ajmer, Rajasthan.

----Respondents

For Petitioner(s)

Mr. Vigyan Shah, Mr. Harendar Neel, Ms. Sarah Sharma, Ms. Pragya Setu, Mr. Kamlesh Sharma, Mr. Pukharaj Chawla, Mr. Manoj Bhandari, Mr. Aniket Tater, Mr. Mohit Choudhary, Mr. Nikhil Jain, Mr. Kaleem Ahamed Khan, Mr. Nishak Madan, Mr. Ripudaman Singh, Mr. Sushil Bishnoi, Mr. Hanuman Singh Choudhary, Mr. Babu Lal Bishnoi, Mr. R.C. Joshi, Mr. Surendra Choudhary, Mr. M.S. Godra, Mr. Bhawani Singh Ransi, Mr. Rajendra Katariya, Mr. Sharwan Choudhary, Dr. Napur Bhati, Mr. Vikram Singh Bhati, Mr. Hans Raj Nimbar for Mr. Ram Pratap

Ms. Meenaxi Arora, Sr. Adv. assisted by Mr. Amit Agarwal, Mr. Akshit Gupta, Mr. Yash Joshi, Mr. Naman Whatwani, Ms. Radhika Yadav, through V.C.,

Mr. R.N. Mathur, Sr. Adv. assisted by Mr. Raghunandan Sharma, Mr. S.K. Shreemali, Mr. Abhinav Srivastava,

through V.C. Mr. G.R. Punia, Sr. Adv. assisted by Mr.

Mahaveer Bhanwariya,

For Res.-State Board of Secondary Education Mr. M.S. Singhvi, Advocate General assisted by Mr. K.S. Lodha, Mr. Pankaj Sharma, AAG with Mr. Deepak Chandak, AGC Mr. Brajesh Purohit, Dy.G.C.

For NCTE : Mr. R.D. Rastogi, ASG through V.C. with

Mr. Vivek Shrimali, Mr. Akshay

Bharadwaj

For Co-ordinator-

REET

Mr. Rakesh Arora,

Mr. Akhilesh Rajpurohit

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[CW-1853/2021]



For Respondent(s): Mr. Vinod Kumar Gupta, Mr. Gaurav

Jain, Mr. Kailash Jangid,

For Res.-UOI : Mr. Gaurav Jain, through V.C.

Mr. Sheetal Kumbhat

HON'BLE THE CHIEF JUSTICE MR. AKIL KURESHI HON'BLE MR. JUSTICE SUDESH BANSAL

Reportable

<u>Judgment</u>

25/11/2021

These petitions arise out of common background. They have been heard together and are being disposed of by this common judgment.

सत्यमे2 जयते The petitions can be divided into two groups. Petition No.6587/2021 filed by Mukesh Kumar Royal and others and connected petitions call in question the vires of the notification dated 28.06.2018 issued by the National Council for Teacher Education ('NCTE', for short), by which the B.Ed. degree holders, subject to certain conditions, are made eligible for appointment to the post of primary school teacher grade-III (level-1) (classes-I to V), along with other qualifications already prescribed under its notification dated 23.08.2010 as amended from time to time. The writ petition No.2108/2021 filed by Sunita and other connected petitions are filed by the B.Ed. degree holders. They support the notification dated 28.06.2018 and have challenged the advertisement issued by the Board of Secondary Education, State of Rajasthan inviting applications for Rajasthan Eligibility Entrance Test ('REET', for short) (level-1) in which the B.Ed. degree holders are excluded.

3. In brief, the controversy revolves around the question whether the NCTE had correctly and legally included B.Ed. as essential qualification for eligibility for appointment to the post of

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Royal and others were qualified as per the unamended notification. They possess the basic educational qualification (Higher Secondary Examination pass) and the certificate of Diploma in Elementary Education (D.El.Ed.) pass. They argue that B.Ed. course *per se* cannot be stated to be a higher qualification.

According to them even the Ministry of HRD and NCTE have viewed the situation in this manner. It is, therefore, that while including B.Ed. degree as one of the eligibility criteria, the notification dated 28.06.2018 provides that such a candidate upon appointment shall have to pass a bridge course of six months within two years of the appointment. Counter petitioners Sunita and others contend that this amendment is proper and legal and the state government had no authority to ignore this additional qualification prescribed by NCTE while declaring the REET. It is a common ground that REET result is the source for appointment for the primary teachers in the State.

4. In order to appreciate the controversy, we may note in brief the factual background as well as the statutory framework. Article 21A was inserted in the Constitution by Constitution (Eighty-sixth Amendment) Act, 2002 with effect from 01.04.2010 which provides that the State shall provide free and compulsory education to all children of the age of 6 to 14 years in such manner as the State may, by law, determine. Long before the amendment of the Constitution and insertion of Article 21A, the right to primary education was recognized as a fundamental right being part of Article 21 by the Supreme court in the cases of Mohini Jain vs. State of Karnataka [(1992) 3 SCC 666] and in the case of Unni Krishnan J.P. vs. State of Andhra Pradesh

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[(1993) 1 SCC 645]. With the insertion of Article 21A, this right was recognized as an independent fundamental right in the Constitution. To operationalise this valuable right, the Parliament framed the Right of Children to Free and Compulsory Education Act, 2009 ('RTE Act', for short). The term 'school' has been defined in Section 2(n) as to mean any recognized school imparting elementary education and would include the schools

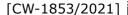
defined in Section 2(n) as to mean any recognized school imparting elementary education and would include the schools established, owned or controlled by the appropriate Government or a local authority, schools receiving aid and even unaided schools. Clause (g) of Section 8 of the RTE Act, pertaining to सत्या duties of appropriate Government, requires that the appropriate Government shall ensure good quality elementary education conforming to the standards and norms specified in the Schedule. Section 18 requires compulsory recognition of all schools. Section 19 of the RTE Act pertains to norms and standards for school. Sub-section (1) of Section 19 provides that no school shall be established or recognized under Section 18, unless it fulfills the norms and standards specified in the Schedule. The Schedule lists norms and standards for the schools imparting education for the classes-I to V. There are different prescriptions for the number of teachers for this section as compared to classes-VI to VIII.

5. Section 23 of the RTE Act, which is of considerable importance pertains to qualifications for appointment and terms and conditions of service of teachers and reads as under:

"23. Qualifications for appointment and terms and conditions of service of teachers—

(1) Any person possessing such minimum qualifications, as laid down by an academic authority, authorised by the Central Government, by notification, shall be eligible for appointment as a teacher.

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(2) Where a State does not have adequate institutions offering courses or training in teacher education, or teachers possessing minimum qualifications as laid down under sub-section (1) are not available in sufficient numbers, the Central Government may, if it deems necessary, by notification, relax the minimum qualifications required for appointment as a teacher, for such period, not exceeding five years, as may be specified in that notification:

Provided that a teacher who, at the commencement of this Act, does not possess minimum qualifications as laid down under sub-section (1), shall acquire such minimum qualifications within a period of five years:

[Provided further that every teacher appointed or in position as on the 31st March, 2015, who does not possess minimum qualifications as laid down under subsection (1), shall acquire such minimum qualifications within a period of four years from the date of commencement of the Right of Children to Free and Compulsory Education (Amendment) Act, 2017.]

(3) The salary and allowances payable to, and the terms and conditions of service of, teachers shall be such as may be prescribed."

- 6. As per Sub-section (1) of Section 23, thus a person possessing such minimum qualifications as laid down by an academic authority authorised by the Central Government shall be eligible for appointment as a teacher. Sub-section (2) of Section 23, empowers the Central Government to relax such minimum qualifications under certain circumstances subject to conditions. We would make a detailed reference to this Section at a later stage.
- 7. Chapter-V of the RTE Act pertains to curriculum and completion of elementary education. Section 29 contained in the said part pertains to curriculum and evaluation procedure, and it reads as under:
 - "29. Curriculum and evaluation procedure.—(1) The curriculum and the evaluation procedure for elementary education shall be laid down by an academic authority to be specified by the appropriate Government, by notification.

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- (2) The academic authority, while laying down the curriculum and the evaluation procedure under sub-section (1), shall take into consideration the following, namely:—
- (a) conformity with the values enshrined in the Constitution;
- (b) all round development of the child;

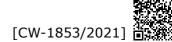
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- (c) building up child's knowledge, potentiality and talent;
- (d) development of physical and mental abilities to the fullest extent;
- (e) learning through activities, discovery and exploration in a child friendly and child-centered manner;
- f) medium of instructions shall, as far as practicable, be in child's mother tongue;
- (g) making the child free of fear, trauma and anxiety and helping the child to express views freely;

comprehensive and continuous evaluation of child's understanding of knowledge and his or her ability to apply the same."

- 8. Last section to be noted from the RTE Act is Section 35 contained in Chapter-VII of Miscellaneous provisions and reads under:
 - "35. Power to issue directions.—(1) The Central Government may issue such guidelines to the appropriate Government or, as the case may be, the local authority, as it deems fit for the purposes of implementation of the provisions of this Act.
 - (2) The appropriate Government may issue guidelines and give such directions, as it deems fit, to the local authority or the School Management Committee regarding implementation of the provisions of this Act.
 - (3) The local authority may issue guidelines and give such directions, as it deems fit, to the School Management Committee regarding implementation of the provisions of this Act."
- 9. Sub-section (1) of Section 35 of the RTE Act, as noted above, empowers the Central Government to issue such guidelines to appropriate Government or the local authority, as it deems fit for the purpose of implementation of the provisions of the Act. Under Sub-section (2) of Section 35, the appropriate Government

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may issue guidelines and give directions, as it deems fit, to the local authority or the school management committee regarding implementation of the provisions of this Act. Under Sub-section (3) of Section 35, the local authority may issue such guidelines and directions as it deems fit to the school management committee.

It is not in dispute that the Central Government has notified the NCTE as the 'academic authority' for the purposes of Subsection (1) of Section 23 as well as Sub-section (1) of Section 29 of the RTE Act. In terms of Sub-section (1) of Section 23, thus, it सत्यमंडनthe NCTE which has the authority to prescribe the minimum eligibility qualifications for appointment as a teacher. Likewise, the NCTE is authorised in terms of Sub-section (1) of Section 29 to lay down the curriculum and evaluation procedure for elementary education. It may be noted that the NCTE has been constituted under the National Council for Teacher Education Act, 1993 ('NCTE ACT', for short). In its original form, the preamble to the NCTE Act provided that it was an Act to provide for establishment of NCTE with a view to achieving planned and coordinated development of the teacher education system throughout the country, the regulations and proper maintenance of norms and standards in the teacher education system and for matters connected therewith. By Amendment Act 18 of 2011 with effect from 01.06.2012 the words "including qualifications of school teachers" were inserted in the preamble. Similar amendments were made in the Act and the applicability of the Act as provided in Sub-section (4) of Section 1 of the NCTE Act, was expanded to schools imparting pre-primary, primary, upper primary education. The functions of the NCTE as contained in Section 12 were expanded to include laying down of guidelines in



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respect of minimum qualifications for a persons to be employed as a teacher in recognized institutions. Section 12A was inserted with effect from 01.06.2012, which provides that for the purpose of maintaining standards of education in schools, the NCTE may, by regulations, determine the qualifications of persons for being recruited as teachers in any pre-primary, primary, upper primary, secondary, senior secondary or intermediate school or college, by whatever names called, established, run, aided or recognised by the Central Government or a State Government or a local reauthority or other authority. First proviso, while protecting the existing teachers, was subject to further proviso, which provides that the minimum qualifications of a teacher shall be acquired within the period specified in the NCTE Act or under the RTE Act.

- 11. Section 29 of the NCTE Act pertains to directions by the Central Government. Sub-section (1) of Section 29 provides that the NCTE shall, in the discharge of its functions and duties under this Act, be bound by such directions on questions of policy as the Central Government may give in writing to it from time to time. Sub-section (2) of Section 29 provides that the decision of the Central Government as to whether a question is one of policy or not shall be final.
- 12. Section 32 of the NCTE Act gives power to the NCTE to frame regulations. As per Sub-section (1) of Section 32, the NCTE may, by notification in the Official Gazette, make regulations not inconsistent with the provisions of this Act and the rules made thereunder, generally to carry out the provisions of this Act. Subsection (2) of Section 32 which provides that in particular, and without prejudice to the generality of the foregoing power, such

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regulations may provide for all or any of the following matters, namely those contained in various sub-clauses of the said Subsection, which was amended by insertion of Clause (dd) pertaining to the minimum qualifications of teachers under Section 12A.

13. Section 33 of the NCTE Act requires the rules and regulations framed by the NCTE to be laid before the Parliament, which reads

as under:

- Rules and regulations to be laid before Pariiament.—Every rule and every regulation made under this Act shall be laid, as soon as may be after it is made, before each House of Parliament, while it is in session, for a total period of thirty days which may be comprised in one session or in two or more successive sessions, and if, before the expiry of the session immediately following the session or the successive sessions aforesaid, both House agree in making any modification in the rule or regulation, or both House agree that the rule or regulation should not be made, the rule or regulation shall thereafter have effect only in such modified form or be of no effect, as the case may be; so, however, that any such modification or annulment shall be without prejudice to the validity of anything previously done under that rule or regulation."
- 14. The NCTE in exercise of powers under Sub-section (1) of Section 23 of the RTE Act had issued a notification dated 23.08.2010 prescribing minimum qualifications for a person to be eligible for appointment as teacher in classes-I to VIII in a school referred to in Clause (n) of Section 2 of the RTE Act. Clause (1) of this notification pertains to minimum qualifications. Sub-clause (i) prescribed minimum qualifications classes-I to V. This recognized persons with senior secondary or equivalent with diploma in elementary education (which is, as noted, is called D.El.Ed.) by whatever name called or senior secondary passed with prescribed percentage and 4 years Bachelor of Elementary Education and 2 year Diploma in Education as qualified for appointment provided





they possess Teacher Eligibility Test passed certificate as conducted in accordance with the guidelines framed by the NCTE. In contrast, for classes-VI to VIII, as per this notification a candidate must possess degree in B.A. or B.Sc. with Diploma in Elementary Education or such degree with minimum 50% marks with one year B.Ed. course and such similar qualifications.

Vide notification dated 29.07.2011. Certain modifications were made in the essential qualifications for appointment of a teacher for classes I to V as well as classes-VI to VIII. We are not directly notification dated 29.07.2011. The entire controversy revolves around the notification dated 29.07.2011. The entire controversy revolves around the notification dated 28.06.2018 issued by NCTE making certain amendments in the earlier notification dated 23.08.2010, as amended vide notification dated 29.07.2011. Since this notification is at the center of controversy, we may reproduce the same in its entirety:

"NATIONAL COUNCIL FOR TEACHER EDUCATION NOTIFICATION

New Delhi, the 28th June, 2018

F. No. NCTE-Regl 012/16/2018- In exercise of the powers conferred by sub-section (1) of Section 23 of Right of Children to Free and Compulsory Education Act. 2009 (35 of 2009) and in pursuance of notification number S.O. 750(E), dated the 31st March, 2010 issued by the Department of School Education and Literacy, Ministry of Human Resource Development, Government of India, the National Council for Teacher Education (NCTE) hereby makes the following further amendments to the notification number F.N. 61-03/20/2010/NCTE/(N&S), dated the 23rd August, 2010 published in the Gazette of India, Extraordinary, Part III, Section 4, dated the 25th August, 2010, hereinafter referred to as the said notification namely:-

(1) In the said notification, in para 1 in sub-para (i), in clause (a) after the words and brackets "Graduation and two year Diploma in Elementary Education (by

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whatever name known), the following shall be inserted, namely:-

OR

"Graduation with at least 50% marks and Bachelor of Education (B.Ed.)"

2. In the said notification in para 3, for sub-para(a), the following sub-para shall be substituted namely:-

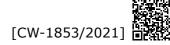
"(a) who has acquired the qualification of Bachelor of Education from any NCTE recognized institution shall be considered for appointment as a teacher in classes I to V provided the person so appointed as a teacher shall mandatorily undergo a six month Bridge Course in Elementary Education recognized by the NCTE, within two years of such appointment as primary teacher."

SANJAY AWASTHI, Member Secy." (emphasis supplied by us)

The petitioners, who are opponents of this notification ि सत्यमेव जयते **्रि** particularly in the case of Mukesh Kumar Royal and others sought information from the NCTE and Ministry of Human Resources Development under the Right to Information Act, 2005 ('RTI Act', for short) as to the manner in which the decision to make amendments in the eligibility criteria was arrived at by NCTE. Through this process, they have brought on record certain documents and information, which need to be noted. It appears that on 30.05.2018 the Ministry of HRD had written to NCTE requiring the NCTE to amend the eligibility criteria for primary school teacher in classes-I to V as to include any person, who has acquired qualification of B.Ed. from a recognized institute provided the person so appointed shall compulsorily undergo a six month bridge course, which may be recognized by NCTE and such course would have to be completed within two years of appointment. This communication is also being challenged by the petitioners. Ιt would be useful to take note of the contents thereof:

"F.No. 11-15/2017-EE10-part(1)
Government of India
Ministry of School Education & Liferary
Shahstri Bhawan, New Delhi,

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Dated the 30th May 2018

To,

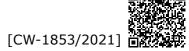
The Chairperson NCTE,
Haris Bhawan,
Bahadur Shah Zafar Marg,
New Delhi-110002
Dear Madam

Kindly refer to the letter of even no dated 12.04.2018 regarding request of Kendriya Vidayalaya Sangathan for recruiting primary teachers with higher qualification i.e. B.A./B.Sc. B.ed. Plus TET pass and letter no. NCTE-REG1012/16/2018-IJS (Regulation)-HQ dated 23.05.2018 received from NCTE regarding the same.

- 2. The above request has been considered in the ministry, to order to safeguard the interest of the students and ensure the quality of education, the competent authority has decided to agree to the request of KVS to recruit Primary Teacher with Higher Qualification. The insufficient number of eligible D.EI.Ed. candidates due to tow pass percentage of TET examination has also become as issue for recruitment of primary teacher. Further, with the roll out of four year B.Ed. Integrated course from next academic year, the existing D.EI.E.D./B.Ed. Course will be phased out is due course of time.
- NCTE 3. vide their letter No. NCTE-REG1012/16/2018-IJS (Regulation)-HQ dated 23.05.2018 stated that the MHRD may consider implementing the directions in the detailed noting of Hon'ble Minister of Human Resource Development Government of India. Further in view of the fact presented by the commissioner, KV and since the NCTE did not have any objection to permit KV schools to recruit primary teachers with higher qualifications, then there should be no objection to standing the to other schools. Therefore considering the powers vested in MHRD Under Section 29 of the NCTE Act 1993. The NCTE regulation 25.08.2010 (determining of teacher to be appointed at primary level class 1st to 5th) shall be amended to include that any person who has acquired the qualification of B./Ed. from any NCTE recognised course will also be considered for appointment as a teacher in classes 1st to 5th provided the person so appointed as a teacher shall mandatory undergo a 6 month bridge course, which is recognised by NCTE, within two years of such appointment as primary teacher.
- 4. It is therefore requested that the draft qualification to amend the NCTE regulation may please be submitted to this Ministry. This may please be treated as most urgent.

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With regards.

Yours sincerely
Sd/(Bashi Sharma)
Director (TE)"
(emphasis supplied by us)

17. The petitioner Mukesh Kumar Royal had raised certain queries under the RTI Act, which were replied on 23.03.2021, in which it was provided that the bridge course had till then not been designed, however, a committee had been constituted to develop the norms and standards for six months bridge course and the report was awaited.

Again through the means of RTI, the petitioners sought further information regarding deliberations, which took place before the impugned amendments were notified. Along with an order dated 28.10.2020 the appellate authority under the RTI Act provided certain internal documents, one of them was the minutes of the meeting dated 09.04.2018 of the officials of MHRD, according to which, the Kendriya Vidhyala Sangathan had informed the Ministry that up to the year 2011-2012 candidates having professional qualification of B.Ed. were also eligible for appointment in K.V.S. schools. However, from the year 2012-2013, in compliance with the guidelines of NCTE, K.V.S. did not allow those candidates to be appointed. It was noted that sufficient number of candidates having the eligibility qualifications were not available, which adversely affected the quality in selection of teachers. It was recorded that the competent authority had given conditional approval to the K.V.S. to appoint primary teachers with higher qualification of BA, B.Sc. or B.Ed, in case sufficient number of D.El.Ed. candidates are not available. It was, therefore, suggested that it would not be appropriate to

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remove first condition and the K.V.S. can decide as it is an autonomous body and competent to decide such matter. In short, the suggestion was not to include the B.Sc., B.A. or B.Ed. teachers in the eligibility criteria at par with other educational qualifications but to allow K.V.S. to expand the zone of consideration by including such qualifications, in case without inclusion of such

candidates, it was not possible to fill up the posts. Significantly, these deliberations were with respect to K.V.S. schools alone. When this note was placed before the Hon'ble Minister of HRD, he placed detailed note expressing his opinion as under:

There are DL.ED. colleges is few states. Therefore, applications for primary teachers come from limited states. B.Ed. is a post graduate degree. They are ready to serve as Primary Teachers. So we get best more equipped teachers. The issue

The issue therefore are two

Сору . Но

- 1. When more educated teachers are available why students should not get benefit of better qualified teachers, therefore, we must allow B.Ed. teachers.
- 2. Second issue is pedagogical for primary teacher which is available in DL.Ed. & not in B.Ed. course. The member has been found by teaching one specific model through Swayam & contact programmer also. Thus, it is very clear that students have the right to have better teachers B.Ed. are more equipped as it is graduate +, while Dl.Ed. is 12+

Finally Decision should be

- 1. Dl.Ed. will continue to the eligible to apply for Primary teacher post.
- 2. Additionally, B.Ed. pass candidates will be also eligible to apply.
- 3. When, Dl.Ed. candidates is selected they can start teaching after formalities.
- 4. When B.Ed. candidate are selected, they will start teaching but will have to complete pedagogical module with in 2 years
- 5. Thus DI.Ed. & B.Ed. Candidates can apply for the job of Primary teacher in KV.
- Selected B.Ed. candidates will have to complete pedagogical module in 2 years of appointment."



- 19. According to the Minister, thus B.Ed. should be recognized as an additional qualification and not an alternative qualification for appointment to primary school teachers. However, this opinion also was confined to K.V.S. schools alone.
- Shri R.D. Rastogi, learned Additional Solicitor General had placed before us NCTE appearing for the further correspondence, which took place between NCTE and MHRD in this regard. These documents are taken on record. Perusal of these documents would show that after the Minister put his emarks on 11.04.2018, MHRD wrote to NCTE pointing out that सत्यमthe Minister has directed the NCTE to amend the qualifications and make B.Ed. also an eligibility for teaching primary level with a proviso of passing the module within two years of joining the service. We also note that in a meeting held on 28.05.2018 the officials of MHRD and Minister concerned discussed deliberated the issues and decided to recognize B.Ed. degree course as an additional eligibility criteria for appointment to the post of primary school teachers in classes-I to V. The relevant portion of the minutes of this meeting reads as under:

"File was called for.

Kendriya Vidalaya Sangathan Vide letter No. F. 11054/3/KVS(HQ)/RPS dated 18.05.2016 requested National Bank Council For Teacher Education to allow KVS to recruit Primary Teachers with higher qualification than prescribed by National Council for Teacher Education i.e. graduation with 50% marks and B.Ed.

2. The matter was considered in this Ministry and HRM has approved the proposal of KVS to recruit primary teacher with higher qualification (i.e. B.A./B.Sc., B.Ed.+TET). Further, HRM has also directed that NCTE may amend the qualification and make B.A./B.Sc., B.Ed. also eligible for teaching at Primary level with provision of completing Pedagogical module in 2 years of joining the service, these directions were conveyed to NCTE on 12.04.2018, however, the action is still pending at their part.

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3. The matter was again discussed and deliberated in detail in the meeting held today (28th May, 2018) chaired by HRM and attended by Special Secretary, Chairperson, NCTE, MS, NCTE, Joint Secretary (SE.I) and KVS Commissioner. KVS Commissioner raised the issues of insufficient number of candidates applying for the post of Primary teachers and candidates applying from few states rather than across the country. It was informed by MS, NCTE that approximately 7.5 lakh seat are available for D.El.Ed across the country out of which 50% seats are filled. However, the TET pass D.El.Ed. candidate would be much less as the result of TET varies from 6% to 16%. This makes the Pavailability of eligible D.El.Ed. candidates much less than the desired. HRM also pointed out the need for better equipped teachers to ensure quality education in schools. Recruitment of Teachers with higher qualifications will ultimately be beneficial and in the interest of the students.

- 4. In addition to above, NCTE will roll out four year B.Ed. integrated course from next academic year, therefore, the prevalent D.El.Ed./B.Ed. etc will phase out in time bound manner. Further, similar kind of request has also been from the state of Uttrakhand.
- 5. In view of the above discussions, HRM directed NCTE to change its regulations, Directions are required to be given under section 29 of the NCTE Act, 1993. Section 29 of the NCTE Act is as follows:
- (1) The Council shall in the discharge of its functions and duties under this Act be bound by such directions on questions of policy as the Central Government may give in writing to it from time to time.
- (2) The decision of the Central Government as to whether a question is one of policy or not shall be final.
- 6. We may request NCTE to submit draft notification to amend NCTE regulations at the earliest. The draft letter is attached for approval please. Once the draft notification is received, the same will be sent to Legislative Department for vetting with the approval of HRM.

Submitted."

21. This decision was summed up in a note dated 29.05.2018, which reads as under:

"Please place on file the latter from NCTE which was handed over to the HRM by the MS, NCTE during the meeting, the details of which have been referred to in the draft reply. The meeting clearly took the decision that in view of the facts presented by the Commissioner, KV and since the NCTE did not have any objection to permit KV schools to recruit primary

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teachers with higher qualifications, then there should be no objection to extending this to other schools, and therefore, this Ministry could issue directions to the NCTE under Section 29."

- 22. The State Government holds a belief that such amendment was unconstitutional and could not have been thrust on the State. Ignoring such amendment, the State Government issued an advertisement dated 11th January, 2021 inviting applications for REET aspirants. This advertisement did not recognize B.Ed degree holders as eligible for appearing in the test. In such scenario, the petitioner Mukesh Kumar Royal and others, who are non-B.Ed. degree holders have challenged the NCTE notification dated 28.96 2018 Out of caution, they have also challenged the communication dated 30.05.2018 from MHRD to NCTE. The petitioner Sunita and others have supported the amendment and challenged the advertisement issued by the State Government inviting applications for REET. The State Government has supported the petitioners who have challenged the notification
- 23. In such background, learned counsel appearing for the challengers of the notification dated 28.06.2018 including learned Advocate General appearing for the State Government have raised the following contentions:-

dated 28.06.2018.

- (i) B.Ed. qualification is not a higher qualification than D.El.Ed. and therefore, cannot be automatically included as eligibility criteria.
- (ii) Under Sub-section (1) of Section 23 of the RTE Act, the authority for prescribing the qualifications for appointment as primary teachers lies with the NCTE. The Ministry of HRD had no authority to give any direction in this respect.



(iii) By virtue of the impugned notification, the candidates who are ineligible for appointment are made eligible subject to acquiring eligibility which is not permissible and in any case, is opposed to the basic idea of the responsibility of the State to provide quality primary education flowing from Article 21A of the Constitution.

Even under the NCTE Act, MHRD has power only to give directions in relation to the policy matters. The question of prescribing eligibility criteria for appointment as teachers is exclusively within the domain of NCTE and it is not a policy matter in which the MHRD can have any say.

In terms of Section 35 of the NCTE Act any regulations framed by NCTE have to be placed before the Parliament for its approval, which has not been done in the present case.

- (vi) The eligibility criteria could not have been modified without amending the notification dated 12.11.2014 in which such minimum qualifications have been prescribed.
- (vii) It was contended that the power to relax the minimum qualifications were exercised without sufficient material available on record justifying exercise of such powers. It was argued that in the State of Rajasthan, there are large number of D.El.Ed. Pass candidates who are qualified for appointment as primary school teachers (classes I to V). Without examination of such data, the B.Ed. degree holders are made eligible.
- (viii) It was contended that the entire exercise before the Ministry of HRD was in relation to the request of the KVS to recognize B.Ed. degree as an alternative qualification, the source to be tapped when sufficient number of qualified candidates are



not available. This was also the view of the officials of MHRD. The Minister alone over-ruled this suggestion and required that B.Ed. may be recognized as additional qualification and that such decision may be projected across all schools in the country.

(ix)

- It was argued by the learned Advocate General that the primary education is part of the Concurrent List in Schedule VII to the Constitution and under Article 309, it is the power of the State Government to make appointments to the posts created under the State Government. The Union Government Copy . Not while framing regulations contrary to the RTE Act and Rules framed thereunder, had usurped the power of the State Government to make appointment of qualified persons in the posts created under the State Government.
 - On the other hand, the learned counsel for NCTE and the petitioners, who have supported the NCTE notification dated 28.06.2018 have raised the following contentions:-
 - (i) The powers are exercised under Sub-section (1) of Section 23 and not under Sub-section (2) of Section 23 of the RTE Act. It is therefore not necessary to examine the data in different States.
 - (ii) The Ministry of HRD had the powers to give directions to the NCTE in relation to the policy matters. Essentially the educational qualification for appointment as primary teacher is an important policy issue.
 - (iii) After due deliberations the MHRD formed a view that B.Ed. degree should be recognized as an additional qualification subject to passing the bridge course.



- (iv) In policy matters, particularly in the area of technical fields such as education, the Court would not substitute its wisdom for that of the authorities duly empowered under the Statute and aided by experts in the field.
- (v) It was contended that the sufficiency of the materials before the Ministry for forming final opinion is not subject to judicial review. In any case, after full deliberations, the authority had come to the conclusion that the B.Ed. degree should be recognized as an additional qualification. It was pointed out that such qualification was recognized till the year 2012.

It was contended that the earlier decisions of the Courts holding that B.Ed. is not a higher qualification were rendered in different background. If eventually the rule making authority was of the opinion that a person holding B.Ed. degree was just as qualified to impart education in primary schools (classes-I to V), the Court would not over-rule such matured decision arrived at after due deliberations.

- (vii) It was contended that not placing the regulations before the Parliament would not vitiate them since the provision under Section 35 of the NCTE Act, merely requires such regulations to be placed before the Parliament and does not attach any adverse consequences if this procedural requirement is not followed.
- (viii)It was argued that the purpose of constituting NCTE was principally for coordinated development of teacher education system across the country and the dominant purpose for constitution of NCTE was not for laying down qualifications for school teachers.



25. Both sides have relied upon and referred to various judgments, reference to which will be made at appropriate stages. 26. As noted above, the NCTE has been authorized by the Central Government for the purposes of Sub-section (1) of Section person must possess for eligibility for appointment as a teacher,
whereas Sub-section (1) of Section 29 pertains 1 23 as well as Sub-section (1) of Section 29 of the RTE Act. Subthe academic authority. The issues of eligibility for appointment as ateacher and the curriculum and evaluation procedure for elementary education are closely connected and interlinked. It is possibly for this reason, that in its wisdom, the Government of India has recognized NCTE as an academic authority for both the purposes. While exercising such powers, the NCTE evolves important criteria and guidelines for setting the curriculum and evaluation procedure for elementary education as well as prescribing minimum qualification for appointment as a teacher. Sub-section (1) of Section 23 thus authorizes NCTE as an academic authority duly notified by the Central Government for prescribing minimum qualifications for appointment as a teacher. The power and authority thus exclusively vests in NCTE. Subsection (2) of Section 23 is a special provision under which the Central Government retains its authority to relax the qualifications for appointment as a teacher under certain circumstances. As per this provision where a state does not have adequate institutions offering courses or training in teacher education or teachers possessing minimum qualifications as laid down under Sub-section

sufficient numbers, the Central

not available in

(1)

are



Government may, if it deems necessary, relax the minimum qualifications for appointment as a teacher for such period not exceeding 5 years as may be specified in the notification. First proviso of Sub-section (2) of Section 23 provides that a teacher who at the commencement of the Act does not possess minimum qualifications as laid down in Sub-section (1) shall acquire such qualification within a period of 5 years. Further proviso to Subsection (2) provides that every teacher appointed or in position as on 31.03.2015, who does not possess minimum qualifications as laid down under Sub-section (1) shall acquire such minimum qualification within a period of 4 years from the date of commencement of RTE (Amendment) Act 2017.

Analysis of Sub-section (2) of Section 23 would thus show 28. that the Central Government has the power to relax the qualifications laid down for appointment of the teacher where adequate number of institutions offering courses or training in teacher education or teachers possessing minimum qualifications in a state are not available. Such powers are in the nature of relaxation to the essential qualifications that may be prescribed under Sub-section (1) of Section 23. In the main body of Subsection (2) and the first and second proviso thereto reference is to the qualifications laid down under Sub-section (1). The emphasis is on the person to be appointed as a teacher to possess the qualification prescribed under Sub-section (1) of Section 23 which can be relaxed subject to fulfillment of conditions as provided. Thus, there is a clear distinction between the powers to be exercised under Sub-section (1) of Section 23 which are vested in the NCTE and those that can be exercised by the Central



Government under Sub-section (2) of Section 23 of relaxing the standards laid down by NCTE under Sub-section (1) of Section 23.

standards laid down by NCTE under Sub-section (1) of Section 23. 29. With this clarity if we revert back to the materials on record, it would emerge that the entire exercise has been undertaken initially by the MHRD and thereafter by the NCTE as one under Sub-section (1) of Section 23 of the RTE Act. In fact, the learned Additional Solicitor General Shri Rastogi had repeatedly argued before us that the powers are exercised by NCTE under Subsection (1) of Section 23 and not Sub-section (2) of Section 23. If proceed on such basis, immediate question of the authority of सत्याthe Central Government to mandate the NCTE to make a certain change would arise. The RTE Act does not give power to the Central Government to give any such directions to the NCTE. We have reproduced Section 35 of the RTE Act which are in the nature of powers of the Central Government and other authorities to issue directions under Sub-section (1) of Section 35. The Central Government has the power to issue guidelines to the appropriate Government or the local authority for the purpose implementation of the provisions of the Act. Local authority has been defined under clause (h) of Section 2 as to mean a Municipal Corporation or Municipal Council or Zila Parishad or Nagar Panchayat or Panchayat, by whatever names called and to include such authority or body having administrative control over the school or empowered by or under any law for the time being in force to function as local authority. Thus, the power of the Central Government to issue guidelines under Sub-section (1) of Section 35 of the RTE Act does not extend to the NCTE as an academic authority notified under Sub-section (1) of Section 23 of the RTE

Act. A reference of-course was made to Section 29 of the NCTE



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Act for such purpose. Under Sub-section (1) of Section 29, the NCTE shall in discharge of its functions and duties under the Act be bound by such directions on questions of policy as the Central Government may give in writing to it from time to time. However, primary source of the powers of the NCTF to f in our opinion, the Central Government cannot trace the source of eachers is in Sub-section (1) of Section 23. In exercise of such सत्य powers, the NCTE is not to be guided or be bound by any directive that the Central Government may issue. We do not find any such powers retained by the Central Government under the RTE Act. In plain terms therefore, the Ministry of HRD could not have mandated the NCTE to make the amendments in question. It is beyond dispute that the amendment is not the original work of NCTE. In fact, the opinion of the NCTE was that B.Ed. may be recognized as an alternative qualification for the purpose of KVS, where adequate number of otherwise qualified candidates are in short supply. Over-ruling such opinion of NCTE, the Ministry of HRD mandated that B.Ed. may be recognized as an additional qualification for all schools. This was clearly beyond the power of the Central Government.

30. The RTE Act was enacted to provide for free and compulsory education to all children of the age of 6 to 14 years. As noted, as per Sub-section (1) of Section 23, a person possessing such minimum qualifications, as laid down by the academic authority authorised by the Central Government (i.e. NCTE) by notification shall be eligible for appointment as a teacher. The primary source



qualifications thus is Sub-section (1) of Section 23 of the RTE Act.

of the authority of the NCTE to lay down such minimum

We are not oblivion to the fact that Section 12A was inserted in

NCTE Act with effect from 1.6.2012 which provides that for the

purpose of maintaining standards of education in schools, the

NCTE may, by regulations, determine the qualifications of persons

for being recruited as teachers in various levels of schools and

colleges. We may recall that the NCTE Act, as originally enacted,

was to provide for establishment of a National Council for Teacher

Education with a view to achieving planned and coordinate

मत्य development of the teacher education system and for regulation

and proper maintenance of norms and standards in the teacher

education system. The purpose of qualifications of school teachers

was inserted in the preamble only with effect from 1.6.2012.

Essentially this Section 12A of the NCTE Act is an eco of the primary source of power of NCTE flowing from Section 23(1) of

the RTE Act to lay down minimum qualifications for eligibility for

appointment as a teacher. It is for this reason, therefore, in our

opinion, the power of the Central Government to give directions to

the NCTE under Section 29 of the NCTE Act cannot be utilized to

require NCTE to frame regulations concerning eligibility for

appointment as teacher under Section 23(1) of the RTE Act.

31. Even otherwise, we do not think that the powers of the

Central Government under Sub-section (1) of Section 29 of the

NCTE Act are wide enough to require the NCTE to frame

regulations for eligibility in a particular manner. As per Sub-

section (1) of Section 29, the NCTE shall in the discharge of its

functions and duties under the Act be bound by directions on

question of policy as the Central Government may give in writing



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to it from time to time. The power of the Central Government to issue directions to the NCTE and its binding effect are confined to the question of policy. The legislature has advisedly limited the powers of the Central Government to issue directions only on the question of policy. The powers thus are not plenary or all pervasive but are restricted to the question of policy alone. Such provision, therefore, has to be interpreted strictly. The legislature has constituted the NCTE with specified duties, functions and powers and which Council consists of various experts in the field. The legislature has also while empowering the Central government to give directions to the Council, advisedly restricted such powers on the question of policy. The directions of the Central Government therefore cannot be for day to day functioning of the NCTE or for purposes other than the policy matters. Framing of regulations prescribing eligibility criteria or minimum qualifications for appointment as primary teachers certainly cannot be seen as a

32. In the case of **A. Manoharan and others vs. Union of India and others [(2008) 3 SCC 641]** while interpreting the powers of the Central Government to give directions to the Major Trust under Sub-section (1) of Section 111 of the Major Port Trusts Act, 1963, which provided that the authority in discharge of its functions under the Act be bound by such directions on questions of policy as the Central Government may give in writing from time to time, it was held and observed as under:

policy matter.

"24. The power of the Central Government to issue directions as contained in Section 111 of the 1963 Act cannot be stretched to amend the Regulations. Power must be exercised by the Central Government only in regard to the administration of the Trust. Such a power to issue direction must be construed strictly. (See

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Ramana Dayaram Shetty v. International Airport Authority of India (1979) 3 SCC 489, Harjit Singh v. State of Punjab (2007) 9 SCC 582, Ashoka Smokeless Coal India (P) Ltd. v. Union of India (2007) 2 SCC 640 and Poonam Verma v. DDA. (2007) 13 SCC 154)"

- 33. We may also not be unduly perturbed by the finality attached to the decision of the Central Government under Section 29(2) of
- Any such decision is open to judicial review of the court under Article 226 of the Constitution. Such indicates feature of the Constitution as held by the judgment of the Supreme Court in the case of L. Chandra Kumar vs. Union of

India and other [(1997) 3 SCC 261] cannot be barred.

Though not so projected before us, if the Central Government was exercising powers under Sub-section (2) of Section 23, the same had to be upon fulfillment of conditions precedent for exercise of such powers. As noted, it is open for the Central Government to relax the qualifications prescribed under Sub-section (1) of Section 23, if adequate institutions offering courses or training in teacher education or teachers possessing minimum qualifications in a state are not available in sufficient numbers. Firstly, Sub-section (2) refers to such short fall arising in a state meaning thereby such powers have to be exercised statewise. Secondly, the powers can be exercised only upon the Central Government finding that in such a state adequate institutions offering courses or training are not available or teachers possessing minimum qualifications are not available in sufficient numbers. Only if these conditions are satisfied, the power of

relaxing the minimum qualification prescribed under Sub-section

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(1) of Section 23 can be exercised, not otherwise. In the present case, no such exercise has been undertaken. The broad discussion of number of vacancies and short fall in certain regions would not satisfy the requirements for exercise of powers under Sub-section (2) of Section 23. Further, as recorded above such powers were state specific and had to be exercised in relation to a particular state. Undoubtedly, within the state of Rajasthan no such exercise has been carried out.

35% Learned counsel for the supporters of the impugned notification have argued before us that the State Government or the petitioners challenging the notification have not produced any data to show that sufficient number of candidates other than holding B.Ed. degree course were available. To our mind, this was not the requirement for exercise of powers under Sub-section (2) of Section 23. The requirement was establishing that the factors necessary for exercising the powers existed and the required collection of data as to the number of vacancies vis-a-vis number of eligible candidates available without relaxing the minimum qualifications was undertaken. Under the circumstances, it is not necessary to go into the details of the statements made before us either by the petitioners challenging the notification or the learned Advocate General appearing for the State Government, who had stated that in the REET conducted on 26.09.2021 for primary, upper primary school teacher (level-1), 3,50,000 odd candidates holding the qualifications of BSTC D.El.Ed. had participated against 18850 vacant posts.



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36. Even going by the insertion of B.Ed. as a recognized qualification, it is manifest that the B.Ed. *per se* is not sufficient educational qualification. It is for this reason that the MHRD desired and NCTE has introduced the requirement of passing of the bridge course. It is only on passing of such bridge course that the candidate would become eligible to hold the post of primary school teacher (classes-I to V). This should not be misunderstood

as an in-service training after recruitment. This is a part and parcel of the eligibility criteria prescribed in the Rules.

We may recall that the amended qualifications are that the सत्या person may have a B.Ed. degree and may compete for the appointment, however after appointment within a period of two years, he must pass the bridge course of six months which will be designed by the NCTE. In clear terms, the intention is to design a course which will equip a candidate to impart education at the primary school level (classes- I to V). This is an indirect admission on the part of the authorities that minus such bridge course, a B.Ed. degree holder is not qualified to hold the post of a primary school teacher (classes-I to V). If upon fulfillment of conditions required for exercising powers under Sub-section (2) of Section 23, the Central Government had relaxed the standards by enabling a B.Ed. degree holder to secure appointment but to clear the bridge course within the specified time, perhaps no challenge would lie against exercise of such powers. However, even the Union of India has not taken the stand that the powers are exercised by the Central Government under Sub-section (2) of Section 23 of the RTE Act. In any case, we have concluded that no such powers could have been exercised without satisfying that the conditions precedent for exercising such powers existed.



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Since the MHRD as well as NCTE through the process of framing the amendments and issuing the notification of amendment have recognized that B.Ed. degree per se is not a sufficient qualification for appointment as teacher in primary school (classes- I to V), it is not necessary to dilate on the question whether a B.Ed. degree is a higher qualification as compared to D.El.Ed. or not. To borrow mathematical phraseology, B.Ed. degree course does not form a super set of training of which D.El.Ed. Diploma training forms a sub set. In other words, a B.Ed. degree holder cannot argue that he has sufficient training to teach सत्यां notionly higher standards but also the primary level standard I to V and what is taught to a D.El.Ed. course is part and parcel of his training. This was rejected by the Supreme Court in the cases of P.M. Latha and others vs. State of Kerala and others [2003 (3) SCC 541] and Yogesh Kumar and others vs. Government of NTC, Delhi and others [2003 (3) SCC 548].

39. In the case of P.M. Latha (supra), for recruitment to the post of lower and upper primary school teachers in Government schools, qualification prescribed was Trained Teachers Certificate ('TTC', for short) pass. Instead of selecting the TTC holders, B.Ed. degree holders were selected on the basis that B.Ed. is higher qualification than TTC. It was in this background held that there is no force in the argument that B.Ed. qualification is higher qualification than TTC. Similar view was expressed in the case of Yogesh Kumar (supra). This is also a case where for the post of assistant teachers in primary schools of Municipal Corporation, qualifications prescribed were TTC holders. It was held that the candidates holding B.Ed. degree cannot be considered eligible as B.Ed. cannot be treated higher qualification than TTC.



40. Learned Additional Solicitor General however painstakingly argued that these judgments were rendered in vastly different background and arose in a situation which no longer prevails. For two reasons, we are not prepared to accept this contention in its fullest form. Despite the above noted judgments of the Supreme Court, if the rule making authority had after due deliberations come to a conclusion that it is necessary to recognize B.Ed. degree as one of the eligibility criteria for appointment, in exercise of judicial review, out of due deference to the expertise of the academic authority, we would perhaps have not interfered. However, even the academic authority has not proceeded on the basis that B.Ed. is a sufficient training for imparting education at

However, even the academic authority has not proceeded on the basis that B.Ed. is a sufficient training for imparting education at the lowest level of primary schools. It is therefore that the bridge course, which literally would bridge the training gap has been envisaged.

- 41. With these conclusions, we may deal with a few peripheral issues and contentions.
- 42. Since we have held that the NCTE has exercised powers under Sub-section (1) of Section 23 of the RTE Act and also held that in case the Central Government could not have given directions to the NCTE for framing the regulations in a particular manner for prescribing a particular eligibility criteria for appointment of a teacher under Section 29 of the NCTE Act, it is not necessary to examine the consequences of the regulations not being placed for approval before the Parliament.
- 43. The learned counsel Shri Vigyan Shah was perhaps not correct in contending that NCTE could not have amended the eligibility criteria without amending the notification dated 12.11.2014. Under this notification, Clause (4) provides for



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qualification for recruitment as provided in the schedule. The first pertains to minimum academic and schedule professional qualifications at different level of schools. Clause 3 contained in the schedule pertains to primary and upper primary (Class I to VIII) and the qualification prescribed are "minimum qualifications as laid down by National Council for Teacher Education vide its notification dated 23.08.2010 as amended from time to time issued in exercise of the powers conferred under Sub-section (1) of Section 23 of the Right of Children to Free and Compulsory Education Act, 2009 (35 of 2009)". As per these Regulations thus, सत्यमेtheid essential qualifications for appointment are those as prescribed under the notification issued under Sub-section (1) of Section 23 of the Act, namely, one dated 23.08.2010 as amended from time to time. Thus, the moment the notification dated 23.08.2010 is amended by NCTE in exercise of powers under Subsection (1) of Section 23 automatically such change gets reflected and embedded in the qualifications prescribed in the first schedule of these regulations. Thereafter, therefore, there was no need to amend this notification. All challenges in the preliminary notification dated 23.08.2010 would automatically be recognized

44. The debate has also taken place with respect to the stand of the State Government. Firstly, with respect to the State Government as a respondent challenging the notification of NCTE, it was argued by the learned Additional Solicitor General that such challenge without a counter petition being filed, was not maintainable as per the High Court Rules. Second contentious issue was the act of the State Government to ignore the NCTE

for the purpose of the said schedule.



notification making amendment in the eligibility criteria and not recognizing B.Ed. degree holders for the purpose of REET.

45. Since there are independent petitions and petitioners before us who have challenged the notification of NCTE, it is not necessary for us to examine whether the State Government on its own as respondent could maintain its challenge without filing an independent petition. However, with respect to the second ground, we are of the opinion that the State Government could not have ignored the notification while inviting applications for REET. Even if the State Government was of the opinion that such notification was unconstitutional or for any reason illegal, the same had to be stayed or set aside by a competent court before it could be ignored.

The contention of Shri Rastogi that the challengers to the notification have no locus standi to bring the petition because the amendment merely expands the zone of consideration, cannot be accepted. Whether by mere expansion of zone of consideration the challenge will succeed or not is a matter of a different context but a person who is already eligible finds himself in a wider competition on account of widening the zone of consideration for appointment or promotion holds a belief that such amendment is illegal he has every right to call in question. To reiterate the question of locus standi of such a person and maintainability of his or her petition stands on vastly different footing as compared to the success or failure of such challenge to widening of the zone of consideration for appointment or promotion. The judgments relied upon in this context by Shri Rastogi in the cases of Government of Andhra Pradesh vs. P. Dilip Kumar and others [1993 (2) SCC 310] and Shyama Charan Dash and others vs. State of



Orissa and others [2003 (4) SCC 218] would fall in a latter category. It is open for him to argue that when the only consequence of the amendments in the regulations is expanding the zone of consideration, the Court should not strike down the amendment is entirely different from arguing that the persons recognized as eligible as per the existing regulations cannot

question the amendment.

Solicitor General that in policy matters and particularly in specialized and highly technical fields such as education, the Court regards and would not substitute its wisdom for that of the specialized body. The reference to the decisions of the Supreme Court in the case of All India Council for Technical Education vs. Surinder Kumar Dhawan and others [(2009) 11 SCC 726] and Zahoor Ahmad Rather and others vs. Sheikh Imtiyaz Ahmad and others [(2019) 2 SCC 404] for such purpose is noted. However, in the present case, we have not questioned the wisdom of the rule making authority to make a certain change in the eligibility criteria. What we have held is that the same was done under the mandate of the Central Government without such powers being vested.

48. The learned Advocate General is not quite accurate in contending that by prescribing these qualifications there is affront on the State's power to recruit persons on the posts under the State Government. Quite apart, the power under Article 309 of the Constitution to make recruitment by the State agencies, the eligibility criteria for various posts can be prescribed under respective statutes governing the terms and conditions of



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education and such similar positions. Even under Sub-rule (3) of Rule 266 of the Rajasthan Panchayat Raj Rules, 1996, the State legislature has provided that the qualifications of the teachers would be as prescribed by the NCTE.

- 49. We summarize our conclusions as thus:
- (i) The impugned notification dated 28.06.2018 is unlawful

because:-

- it is under the direction of the Central Government, which power the Central Government under Subsection (1) of Section 23 of the RTE Act did not have; and
- (b) it is not in exercise of power of the Central Government under Sub-section (2) of Section 23 of RTE Act relaxing the eligibility criteria prescribed by the NCTE, nor there has been any exercise for ascertaining existence of the conditions precedent for exercising such power.
- (ii) The petitioners have *locus standi* to challenge the notification dated 28.06.2018. Merely because an additional qualification is recognized as one of the eligibility criteria, the petitioners cannot be prevented from challenging it.
- (iii) Accepting a candidate with B.Ed. degree as eligible for appointment and thereafter subjecting him to complete the bridge course within two years of appointment is in the nature of relaxing the existing eligibility criteria, which the Central Government could have done only within Sub-section (2) of Section 23 and subject to existence of circumstances necessary for exercise of such power.
- (iv) The State Government could not have ignored the notification of NCTE dated 28.06.2018 while issuing

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advertisement for REET. However, when we have declared that this notification is illegal and are in the process of setting aside, the issue becomes one of academic value.

- 50. In the result, the impugned notification dated 28.06.2018 is set aside. The latter dated 30th May 2018 of the MHRD to NCTE being in the nature of internal communication, does not give rise to cause of action unless acted upon and therefore, it is not
- to cause of action unless acted upon and therefore, it is not necessary to separately set it aside.
- 51. The writ petitions being D.B. Civil Writ Petition No. 6587/2021 filed by Mukesh Kumar Royal and other similar
- 52. The writ petitions being D.B. Civil Writ Petition No. 2108/2021 filed by Sunita and other similar connected petitions are dismissed.
- 53. The interim orders granted earlier allowing the petitioners holding B.Ed. degree to appear in the REET are vacated. The candidature of those petitioners, who appeared in the REET under the interim orders of this Court, shall not be processed further.
- 54. All applications stand disposed of accordingly.

(SUDESH BANSAL),J

सत्यम्द्राकाल्यां petitions are allowed.

(AKIL KURESHI),CJ

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